LOK SABHA DEBATES (English Version)

Eighth Session (Thirteenth Lok Sabha)



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LOK SABHA SECRETARIAT NEW DELHI

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LOK SABHA

Wednesday, December 12, 2001/Agrahayana 21, 1923 (Saka)

The Lok Sabha met at Eleven of the Clock [MR. SPEAKER in the Chair]

[English]

(Interruptions)

MR. SPEAKER: Q. No. 321, Shrimati Sheela Gautam.

(Interruptions)

MR. SPEAKER : Please go to your seats.

(Interruptions)

MR. SPEAKER: Please go to your seats.

(Interruptions)

MR. SPEAKER: No; after Question Hour.

(Interruptions)

MR. SPEAKER: Whatever you want to raise, you can raise it in 'Zero Hour'.

(Interruptions)

MR. SPEAKER : Shri Dasmunsi, do you want to say anything?

(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions)*

[Translation]

MR. SPEAKER : T.V transmission should be stopped.

(Interruptions)

"Not recorded.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Streamlining of Operation Facilities at Ports

*321. SHRIMATI SHEELA GAUTAM : SHRI VIJAY KUMAR KHANDELWAL :

Will the Minister of SHIPPING be pleased to state:

(a) whether there is any proposal to set up a Committee to streamline and modernize the operation facilities at the ports in the country;

(b) if so, the details thereof;

(c) whether the proposed Committee would consider the installation of latest technology facility for loading/ unloading of goods at various ports of the country including Mumbal Port, Haldia and Calcutta; and

(d) If so, the details thereof?

THE MINISTER OF SHIPPING (SHRI VED PRAKASH GOYAL) : (a) No, Sir.

(b) to (d) Do not arise.

(English)

Scheme to Support SSI Sector

*322. SHRI BASU DEB ACHARIA : Will the Minister of SMALL SCALE INDUSTRIES be pleased to state :

(a) whether the Government have formulated any scheme to support the SSI Sector, to enable it to achieve technology upgradation and modernisation;

Ċ.

(b) if so, the details thereof;

(c) the highlights of the said scheme; and

(d) the manner in which the scheme is going to help in view of Government's open import policy?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES

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AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) to (d) Yes, Sir. Under the Comprehensive Policy Package for the Small Scale industries announces on 30th August, 2000, the Government have launched a Credit Linked Capital Subsidy Scheme for Technology Upgradation of the Small Scale Industries (SSIs) which provides capital subsidy equal to 12% of the loan raised by registered SSI units from scheduled Commercial Banks, National Small Industries Corporation and State Financial Corporations for induction of approved proven technologies in the specified products/ sub-sectors. Small Industries Development Bank of India is the nodal agency for the operation of the Scheme. A governing and Technology Approval Board has been constituted under the Chairmanship of Secretary, Ministry of SSI & ARI to monitor the implementation of the scheme and to identify the latest technologies. The scheme would facilitate the small scale industries in improving the quality of products and enable them to become globally competitive.

Appraisal on Ninth Five Year Plan

*323. SHRI SUNIL KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether any mismatch, between target and achievement in respect of various sectors during the Ninth Five Year Plan period has been noticed;

(b) if so, the details thereof; and

(c) the remedial measures proposed to be incorporated in the Tenth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) A table indicating the target and achievement in respect of various sectors during the first four years of Ninth Five Year Plan period is given below.

		Target (Revised)	Achievement (1997-2001)
1.	Agriculture & Allied	3.9	1.3
2.	Mining & Quarrying	5.1	4.1
3.	Manufacturing	7.1	4.1
4.	Electricity, Gas & Water Supply	8.4	6.0
5.	Construction	6.8	7.5
6 .	Trade	6.8	6.7
7.	Rail Transport	3.6	4.6
8.	Other Transport	6.8	5.5
9.	Communications	11.9	18.1
10.	Financial Services	10.4	12.7
11.	Public Administration	8.5	11.1
12.	Other Services	7.7	8.3
	Total	6.5	5.7

(c) The Tenth Five Year Plan is yet to be formulated.

Population Control

*324. SHRI SURESH RAMRAO JADHAV: SHRIMATI JAS KAUR MEENA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the present growth rate of population in the country including the ration between males and females, State-wise;

(b) whether the Government are aware that some Northern State have shown dismal progress in adopting family planning methods in order to control the population of the country;

(c) if so, the factors responsible for the slow progress in controlling growth of population;

(d) the measures being taken/proposed to be taken by the Government in this direction;

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(e) whether the latest report of the National Commission on Population (NCP) highlights the alarmingly wide socio-demographic disparities among the major States of the country;

(f) if so, the reasons therefor; and

(g) the steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Decadal growth rate of population in the country including the sex ratio state-wise as revealed in Census 2001 is given in the state enclosed statement.

(b) The information collected during National Family Health Surveys conducted in 1992-93 and in 1998-99 in all the States/UTs in respect of the acceptance level of Family Planning Methods (Contraceptive prevalence rate) within the Northern States is as under :

India/Northern	NFHS-I	NFHS-II
States	(1992-93)	(1998-99)
	In Percentage	In Percentage
India	40.6	48.2
Deihi	60.3	63.8
Haryana	49.7	62.4
Himachal Pradesh	58.4	67.7
Jammu & Kashmir	49.4	49.1
Punjab	58.7	66.7
Rajasthan	31.8	40.3
U.P. & Uttaranchai	19.8	28.1
Bihar & Jharkhand	23.1	24.5
M.P. & Chhattisgarh	36.5	44.3

(c) Approach to the Ninth Plan fists the following three factors for the current population growth rate :

 The large size of the population in the reproductive age-group (estimated contribution 60%).

- (ii) Higher fertility due to unmet needs for contraception (estimated contribution 20%).
- (iii) High wanted fertility due to prevailing high infant mortality (estimated contribution about 20%).

A large number of other factors also influence population growth rate. Some of these factors are women's empowerment, women's status in the family, education of women, infrastructure, communication facilities etc.

(d) The following are some of the initiatives taken, in consultation with the states, for containing the growth of population:

Stabilizing Population

National Population Policy, 2000

- For the first time in independent India, a comprehensive National Population Policy has been adopted by the Government with the objectives of improving the quality of life of citizens, by reaching out to them with an enhanced package of services and supplies, that will inter-alia, serve to stablies the unregulated growth of population. New structures have been created and novel partnerships are in hand that taken together, are serving to improve supervision and to accelerate implementation particularly within states/regions that have lagged behind in the achievement of national socio-demographic goals.
- National Commission on Population has been constituted directly under the chairmanship of Prime Minister with Chief Ministers of all the States/UTs, demographers, non-government, organisations, and representatives of industry and the private corporate sector and public health professionals, as members to advise in operationalising the National Population Policy.
- An Empowered Action Group has been constituted under the chairmanship of the Union Health and Family Welfare Minister to provide focussed attention towards improving the

DECEMBER 12, 2001

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coverage and outreach of integrated service delivery in the eight states of Uttar Pradesh, Uttaranchal, Bihar, Jharkhand, Rajasthan, Orissa, Madhya Pradesh and Chhattisgarh, involving voluntary associations, community organizations and Panchayati Raj institutions in the national effort.

- In order to arrest the adverse sex ratio, an intensive campaign has been launched against the practice of female foeticide through the mass media, print and electronic media as well as through the voluntary organizations and with religious leaders on board, for stricter enforcement of the Law i.e. the Pre-Natal Diagnostics Techniques (Regulation and Prevention of Misuse) Act, 1994. A meeting of all Appropriate Authorities appointed in the States for implementation of provisions of the Act has been held for more vigorous implementation.
- Male participation in the programme has increased manifold with the growing popularity and acceptance of the No Scalpel Vasectomy. In states like Sikkim, we have achieved a reversal of the heavy emphasis on tubectomy, which places a double burden on women.

Upgradation of Health Infrastructure

- The Prime Minister's Gramodaya Yojana has provided in the years 2000-01 and 2001-03, a central allocation of Rs. 809 crores for the maintenance and upkeep of primary health infrastructure across rural India.
- Area specific projects have been taken up for strengthening primary health care services in the states of Madhya Pradesh, Rajasthan, Orissa, Maharashtra, Gujarat and Kerala under the Integrated Population Development (IPD) Project supported by UNFPA; for slums in cities/ towns in the states of Andhra Pradesh, Karnataka and West Bengal in World Bank supported India Population Project (IPP) VIII project; in Assam, Rajasthan and Karnataka in the IPP IX Project; in 33 districts of U.P. under Innovations in Family Planning Services (IFPS)

Project supported by USAID and in Tamil Nadu, Maharashtra and other demographically deficient areas under diverse programmes with the assistance of DANIDA, DFID and World Bank.

- Norms for payment to state governments towards items like rent, contingencies, stipend etc. for public health infrastructure facilities have been revised.
- In order to strengthen and augment the availability of health staff, steps have been taken towards developing a cadre of Nurse Midwives in the public and private sectors by contractual appointments of ANMs, Public Health Nurses and Laboratory Technicians. Private Doctors and Anesthetists are being engaged on per visit payment basis.

Integrated Service Delivery: Reproductive Health

- Immunization is key to the health of children. Since it brings about reductions in infant morbidity and mortality, particularly in the 0-5 and below 15 age group, RCH outreach services such as immunization, ante and post natal check ups, information and counseling, as. well as contraceptive services are being provided. This scheme which covered 50 districts during 2000-01 has been extended to 101 additional districts, in 2001-2002.
- In an effort to supplement existing interventions seeking to expand outreach and coverage, a series of "Parivar kalyan and Swasthya Melas" were held all over the country including at Mathura, Delhi, Lucknow, Kargil, Patna, Badai (Punjab), Perambur (Tamil Nadu), Sultanpur (U.P.) and Ghazipur (U.P). Many more are being planned as a chain of the regular process.
- RCH Camps are now regularly organised at primary health centres for extending integrated service delivery to the rural population, especially women and children, in remote and under-served areas. The RCH Camps which

to Questions 10

Written Answers

commenced during 2000-2001 in 101 districts. have been extended to 77 additional districts during 2001-2002.

- A programme has been introduced in 142 districts across India, which report less than 30% safe deliveries for the training of traditional birth attendants (Dais), accompanied with provision of dai delivery kits.
- The skills and know-how of the Indian Systems of Medicine are also being incorporated into the RCH Program. During 2001-2002, the better known, tried and tested, efficacious and safe ayurved and unani medicines for common ailments of women and children are being supplied to Sub-Centres/Institutions in 7 states, in particular.
- Private-public partnership through the Mother NGO movement has been networked in 412 districts.

Polio on its way out

Intensive Pulse Polio campaigns have helped in reducing the number of confirmed polio cases from 1126 in 1999 to 265 in year 2000 and to 112 this year. Transmission of the virus is now virtually confined to a few districts of Uttar Pradesh and Bihar. With vigorous implementation of the programme and intensified efforts in Uttar Pradesh and Bihar. "Zero Incidence of Polio" is anticipated by the end of 2002.

New Program on Newborn Care

Neonatal mortality comprises over 50% of the infant mortality in the country. To save the lives of the newborn, a special Newborn Care Programme was launched during 2000-2001 in 80 districts of the country in collaboration with the National Neonatalogy Forum. This programme will be extended to other backward districts during 2001-2002. Another initiative being encouraged by the Government for proper newborn care is training and empowering community level newborn care workers. primarily through NGOs.

A pilot project has been initiated by government (in slums of 15 metropolitan cities and 32 selected rural districts) for testing the feasibility of introducing Hepatitis B vaccine in immunization programme.

(e) to (g) The National Commission on Population (NCP) has brought out a publication ranking 569 districts of the country in accordance with 12 social, economic and demographic indicators, on the basis of data/information obtained from Census 2001 and other sources, with a view to providing a ranking and some inter-se comparison between districts, on the basis of parameters identified. This district-wise information/data indicates also the sociodemographic disparities among major States.

The socio-demographic disparities among States are due to many factors, which may vary from State to State. The importance of ensuring balanced development for all States has been recognized by the Government. Therefore, the Tenth Plan proposes to include a State-wise breakdown of the broad development targets, including targets for growth rates and social development. These state specific targets will take into account the potential and the constraints encountered in each State as well as the scope for improvement in performance given these constraints. This will focus on the sectoral pattern of growth and its regional dispersion. It will also clarify the nature of reforms that will need to be implemented at State levels to achieve the growth targets adopted for the States.

Statement

Decadal growth rate, sex ratio of Population State/Union Territories

India and State/ Union Territory*	Decadal Growth Rate 1991-2001	Sex Ratio (Females per 1000 males) 2001	
1	2	3	
India	21.34	933	
Jammu & Kashmir	29.04	900.	

1	2	3	1	2	3
Himachal Pradesh	17.53	970	Andhra Pradesh	13.86	978
Punjab	19.76	874	Kamataka	17.25	964
Chandigarh*	40.33	773	Goa	14.89	960
Uttaranchal	19.20	964	Lakshadweep*	17.19	947
Haryana	28.06	861	Kerala	9.42	1058
Delhi*	46.31	821	Tamil Nadu	11.19	986
Rajasthan	28.33	922	Pondicherry*	20.56	1,001
Uttar Pradesh	25.80	898	Andaman & Nicobar Islands	26.94	846
Bihar	28.43	921	Source : Census of India	a 2001 Provisi	onal Population
Sikkim	32.98	875	Totals.	a, 2001, 11008	
Arunachal Pradesh	26.21	901	Shortage of TI	B and Cancer	Drugs
Nagaland	64.41	909	*325. DR. VIJAY KU SHRI H.G. RA		RA:
Manipur	30.02	978			
Mizoram	29.18	938	Will the Minister of H be pleased to state:	IEALTH AND PA	WILT WELFARE
Tripura	15.74	950			ware that cases
Meghalaya	29.94	975	of TB and Cancer are in	-	•
Assam	18.85	932	(b) if so, the num and Cancer during each	• •	uffering from TB e years;
West Bengal	17.84	934	• •		provided neces-
Jharkhand	23:19	941	sary assistance and medi	cines to TB and	Cancer patients;
Orissa	15. 94	972	(d) whether there i for TB and Cancer in the	-	age of medicines
Chhatisgarh	18.06	990	(e) if so, whethe	r the Governr	nent have any
Madhya Pradesh	24.34	920	proposal to develop and Cancer Research Centre		
Gujarat	22.48	921		ile, thereof, State	
Daman & Diu*	55.59	709	(g) the measures	taken/proposed	to be taken to
Dadra & Nagar Haveli*	59.20	811	eradicate these diseases	92	
Maharashtra	22.57	922	THE MINISTER OF H {DR. C.P. THAKUR) : (a) a		

data from population-based cancer registries over the last decade shows a small but significant increase in the overall incidence of cancer in the urban Cancer Registries, among both men and women.

Based on the data from Population based Cancer Registries under the National Cancer Registry Programme of ICMR, an estimated 20 lakhs cancer cases exist in the country at any given point of time. However, the State-wise distribution of cancer cases in India is not available.

As far as TB is concerned, the number of TB cases reported under National TB Control Programme have been more or less static during last few years. A statement indicating the State-wise details of new sputum positive cases detected and put on treatment under National TB Control Programme during the last three years is given in enclosed statement.

(c) In the Government Hospitals and Medical Colleges supported by the Central Government and Government supported Regional Cancer Centres, a large number of poor patients are either being treated free of cost or at nominal charges for diagnostic and therapeutic procedures involved in cancer treatment. In addition to above, this Ministry has a scheme namely National Illness Assistance Fund under which financial assistance is provided to people living below the poverty line suffering from serious diseases including Cancer.

As far as TB is concerned, under the National TB Control Programme, 100% requirement of anti-TB drugs is met by the Centre. All drugs in Revised National Tuberculosis Control Programme areas and drugs for sputum positive cases in rest of the country are supplied as commodity assistance and for sputum negative cases, cash assistance is provided.

(d) No such shortage has been reported.

(e) to (g) This Ministry is giving great emphasis in implementation of the National Cancer Control Programme of which research is an important part.

Under the National Cancer Control Programme, assistance is provided for spreading awareness, diagnosis, treatment, research etc. Under the Programme, Government has started the following schemes for early detection of, creating awareness about and treatment of cancer:-

- (i) Upgradation of Regional Cancer Centres in various States/UTs.
- (ii) Development of Oncology Wing in identified Hospitals attached to medical Colleges.
- (iii) Setting up of Cobait Therapy facilities in various parts of the country.
- (iv) District Cancer Control Programme to provide services for prevention and early detection of cancer, training of existing medical and paramedical staff of the concerned district and paillative treatment to terminally ill patients.
- (v) Financial assistance to NGOs for early detection and awareness activities.

Tuberculosis Research Centre, Chennai under ICMR is already engaged in research activities. To achieve a cure rate of 85% of new sputum positive cases and to detect at least 70% of such cases, Revised National Tuberculosis Control Programme (RNTCP) using the DOTS strategy, is being implemented in the country in a phased manner. About 440 million population has already been covered under the strategy under which more than 8-out of 10 cases are being successfully treated as compared to less than 4 out of 10 in the earlier programme. Under Revised National Tuberculosis Control Programme, it is envisaged to cover 500 million population by 2002 and 800 million population by 2004.

Statement

SI. No		1998- 99	1999- 2000	2000- 20 01
1	2	3	4	5
1.	Andhra Pradesh	24799	24892	28562
2.	Arunachal Pradesh	415	414	410
3.	Assam	1966	209	2059
4.	Bihar	2334	6980	

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1 2	3	4	5
5. Goa	316	515	485
6. Gujarat	59814	34911	30981
7. Haryana	5674	9226	7761
8. Himachal Pradesh	302	512	_*
9. Jammu & Kashmir	1769	533	830
10. Karnataka	20511	20244	26133
11. Kerala	3084	-	704
12. Madhya Pradesh	16782	23683	25037
13. Maharashtra	52220	64966	63797
14. Manipur	1150	1012	1385
15. Meghalaya	340	508	665
16. Mizoram	226	299	336
17. Nagaland	528	643	314
18. Orissa	6526	12106	4480
19. Punjab	10817	978 3	10670
20. Rajasthan	14934	22953	23584
21. Sikkim	336	417	409
22. Tamil Nadu	29971	25756	24533
23. Tripura	616	981	5555
24. Uttar Pradesh	57347	65596	62802
25. West Bengal	6964	15595	3721
26. A & N Islands	251	210	265
27. Chandigarh	130	23	14
28. D & N Haveli	0	187	182
29. Daman & Diu	0	153	170
30. Delhi	ο	26911	10413

1	2	3	4	5
31.	Lakshadweep	0	0	5
32.	Pondicherry	1798	1303	1436
	Total	321920	371521	337698

*Not reported.

Unauthorised Expenditure

*326. DR. V. SAROJA: SHRI CHANDRA VIJAY SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the High Commission of India, London and Embassy of India, Bonn recruited local staff without the sanction of the Ministry;

(b) if so, whether the unauthorized expenditure was to the tune of Rs. 5:14 crores;

(c) If so, the action taken in this regard; and

(d) the steps taken to prevent the recurrence of such incidents?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) The Mission/Posts have been cautioned to adhere to the Government of India's instructions to exercise due care in the matter of recruitment of additional staff. However, the amount already spent has to be regularised.

Performance of VSNL

*327. SHRI PRABHAT SAMANTRAY: SHRI S.D.N.R. WADIYAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have reviewed the performance of Videsh Sanchar Nigam Limited (VSNL);

(b) whether VSNL has been running into losses;

(c) if so, since when;

(d) the estimated annual loss of VSNL during each of the last three years; and

(e) the steps taken/being taken to improve the performance of VSNL?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) Yes, Sir.

(b) No, Sir.

(c) to (e) Do not arise.

Mail Sorting and Delivery System in Metropolitan Cities

*328. SHRI VINAY KUMAR SORAKE : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Posts conduct National Test Letter Runs to test the efficiency of mail sonting and delivery system in metropolitan cities;

(b) if so, whether it is a fact that almost 50% of the mail is delivered late and preliminary sorting is not conducted properly in Chennai, Delhi, Hyderabad and Mumbai post office;

(c) whether automatic mail processing systems, commissioned in metro cities, are grossly under utilised, while extra amount is spent on manual sorting; and

(d) if so, the details thereof and reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) to (d) The National Test Letter Run (NTLR) which was introduced for assessing the performance of Quick Mail Service has since been abolished consequent upon the abolition of that service. However, for monitoring the quality of delivery efficiency of mails on a regular basis all over the country, the Department has introduced the system of Live Mail Survey for the urban as well as rural mail. In addition, the Department also carries out special mail survey annually in the month of September.

As per the result of the Metro Mall Survey conduct in September, 2001, the delivery efficiency of mails in Chennal, Delhi, Hyderabad and Mumbai is as follows:-

Chennai	98.9%
Delhi	98.5%
Hyderabad	96.1%
Mumbai	99.1%

2. Preliminary sorting of mails is done in the post offices in Delhi and Hyderabad. In Chennai and Mumbai, preliminary sorting is not required to be done in the post offices, as the mails cleared from the letter boxes are taken directly to the Automatic Mail processing Centres for further processing.

3. Automatic Mail Processing Centres (AMPCs) have been commissioned at Mumbai and Chennai only. The full capacity utilisation of Automatic Mail Processing Centres depends on availability of machinable mails which conform to standards of size, length, breadth, thickness, non-use of stapler pin etc. Non-availability of sufficient machinable mails is the main reason for under utilisation of the AMPCs as and when that happens. Certain percentage of mail rejected by the machine due to inferior quality of mail, illegible handwriting, size and shape etc. is only disposed off manually and such a situation is inescapable and is a world-wide phenomenon. The Department is making all possible efforts to popularise the concept of machinable mails educate the members of the public in suitably preparing their mails.

[Translation]

Job Opportunities by KVIC

*329. SHRI NAWAL KISHORE RAI: DR. SUSHIL KUMAR INDORA:

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state: **DECEMBER 12, 2001**

(a) whether the Khadi and Village Industries Commission has been given responsibility to provide incentives to new industrial units for creating new job opportunities in rural areas;

(b) the State-wise number of new industries units provided incentives in the country during the year 1998-99, 1999-2000 and 2000-2001;

(c) the number of persons estimated to be provided jobs as a result thereof; and

(d) the targeted number of new units to be set up following the incentives given for the purpose during the current year?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) The Khadi and Village industries Commission (KVIC) promotes setting up of industrial units in rural areas through the Rural Employment Generation Programme (REGP). The REGP is implemented throughout the country. For project cost upto Rs. 10 lakhs 25% of the project cost is provided as margin money. For project cost above Rs. 10 lakhs and upto Rs. 25 lakhs, the rate of margin money is 25% of Rs. 10 lakhs plus 10% of the balance cost of the project. For weaker sections, the margin money is given at the rate of 30% of the project cost upto Rs. 10 lakhs and for the balance amount (upto Rs. 25 lakhs) it is 10%.

(b) The State-wise projects/units sanctioned by the KVIC under the REGP during 1998-99, 1999-2000 and 2000-2001, are given in the enclosed statement.

(c) Since inception on 01.04.1995, the Rural Employment Generation Programme has been able to create 10.99 lakhs additional job opportunities in the country by 31.3.2001.

(d) There is no target for the number of new units to be set up under the REGP. However, a tentative target of creating 4 lakhs additional jobs has been set for 2001-02 under the REGP.

	Statement			
S. No.	Name of the States/UTs	1998- 99	1999- 2000	2000- 2001
1	2	3	4	5
1.	Andhra Pradesh	756	1807	5388
2.	Arunachal Pradesh	98	7	202
3.	Assam	35	46	120
4.	Bihar	148	114	155
5.	Goa	182	354	837
6.	Gujarat	20	166	356
7.	Haryana	471	394	2078
8.	Himachal Pradesh	124	39	250
9.	Jammu & Kashmir	-	2472	2471
10.	Karnataka	1124	4212	3083
11.	Kerala	423	1900	1601
12.	Madhya Pradesh	1807	58.00	8038
13.	Maharashtra	1856	3274	6354
14.	Manipur	193	50	359
15.	Meghalaya	63	1875	623
16.	Mizoram	243	176	302
17.	Nagaland	40	309	4119
18.	Orissa	352	226	199
19.	Punjab	301	2605	3215
20.	Rajasthan	2551	10710	3735
21	Sikkim	06	01	03
22	. Tamilnadu	164	1013	1629
23	. Triprua	• -	01	20
24	. Uttar Pradesh	1306	620	7745

1 2	3	4	5
25. West Bengal	1513	6011	781
26. Andaman & Nicobar	29	29	25
27. Dethi	84	39	37
28. Chandigarh	01	19	-
29. Dadra Nagar Haveli	01	-	08
30. Pondicherry	824	10	59
31. Lakshadweep	-	-	-
32. Daman & Diu	-	-	-
33. Chhattisgarh	-	-	79
34. Jharkhand	-	-	6
35. Uttranchal	-	-	44
Total	14707	44279+ 1212* =45491	53919

*Not included earlier.

Projects of Daman & Diu included in Gujarat State.

[English]

Setting up of Ayurvedic Hospitals

*330. SHRI RAM PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to open National Ayurvedic Hospitals in the country in order to promote Ayurvedic system of medicines;

(b) If so, the details thereof;

 (c) the names of places where Ayurvedic Hospitals are proposed to be opened;

(d) the amount expected to be spent on this work; and

(e) the details of the research activities being done at present in Ayurveda? THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (d) Establishment of hospitals is the responsibility of State Governments as 'health' is a State subject. Hospitals are established by the State Governments depending upon their priorities and financial resources. However, Central Government has conceptualised a plan for establishment of a National Ayurveda Hospital at New Delhi, to be set up in joint sector. Land for the proposed hospital has been offered by the Delhi Development Authority. The cost of the project will depend on the responses received from prospective partners in the proposed project.

(e) Central Council for Research in Ayurveda and Siddha has been conduction research on the clinical; drug related and literary aspects of Ayurveda. They have carried out clinical research for treatment of Malaria, arthritis, peptic ulcer, Asthma, Diabetes and number of other diseases, and have developed Ayush-64 for Malaria, Ayush-56 for epilepsy and Ayush-82 for Diabetes. 15 process and 3 products patents have also been obtained. Apart from CCRAS, the ICMR has also carried out research studies and clinical trails on some ISH&H drugs. The Department is also funding extra mural research in Ayurveda.

[Translation]

Software Technology Parks

*331. SHRI CHANDRAKANT KHAIRE: SHRI ANANTA NAYAK:

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

(a) the number of Software Technology Parks functioning in the country at present, State-wise;

(b) the number of Technology Parks proposed to be set up by the Government during 2001-2002; and

(c) the details of financial assistance sanctioned for setting up the Technology Parks during the said period alongwith the financial or technology assistance taken/being taken from the foreign countries for the purpose?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND DECEMBER 12, 2001

MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) At present, 23 Software Technology Parks of India (SPTI) centres are functioning in the country. The state-wise list of STPI centres is at in enclosed statement.

(b) Software Technology Parks of India (STPI), an autonomous society under the Ministry of Information Technology (MIT) is planning to set up 21 more STPI centres during 2001-2002.

(c) A provision of Rs. 8 crores has been made in the plan Budget of MIT for the year 2001-2001, for setting up new STPI centres. No financial of technical assistance has been taken from the foreign countries for the purpose.

Statement

S.No.	STPI Centers	States
1	2	3
1.	Aurangabad	Maharashtra
2.	Bhubaneswar	Orissa
3	Bangalore	Karnataka
4	Calcutta	West Bengal
5.	Chennai	Tamilnadu
6.	Coimbatore	Tamilnadu
7.	Gandhinagar	Gujarat
8.	Guwahati	- Assam
9.	Hyderabad	Andhra Pradesh
10.	Indore	Madhya Pradesh
11.	Jaipur	Rajasthan
12.	Mohali	Punjab
13.	Mysore	Kamataka
14.	Manipal	Karnataka
15.	Navi Mumbai	Maharashtra

1	2	3
16.	Noida	Uttar Pradesh
17.	Pune	Maharashtra
18.	Sringar	Jammu & Kashmir
19.	Shimla	Himachal Pradesh
20.	Thiruvananthapuram	Kerala
21.	Vizag	Andhra Pradesh
22.	Hubli	Karnataka
23.	Mangalore	Kamataka

Procurement of Old Ships

*332. SHRI ASHOK N. MOHOL: SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of SHIPPING be pleased to state:

(a) whether the Shipping Corporation of India had acquired old ships from M/s Scindia Wasp Shipping Company Limited;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government had made any estimate in regard to the cost of these ships and their operational life span prior to their acquisition;

(d) if so, the details thereof and the actual cost incurred on repair of these ships alongwith the details of losses suffered; and

(e) the action initiated against concerned officials?

THE MINISTER OF SHIPPING (SHRI VEDPRAKASH GOYAL) : (a) Yes, Sir.

(b) The two second hand ships purchased at US \$ 4.355 million were m.v. Jala Gouri (renamed m.v. Veer Savarkar) and m.v. Jala Govind (renamed m.v. Trimbakeshwar). These vessels were acquired by Shipping Corporation of India (SCI) based on their market perception and keeping in view the requirement of general cargo vessels projected in SCI's 8th Five Year Plan.

(Rs. in lakhs)

(c) and (d) No, Sir. However, SCI has estimated the cost of the ships and their operational life prior to their acquisition. The actual cost incurred on repair of m.v. Jal Govind (renamed as m.v. Trimbakeshwar) was Rs. 5.85 crores and that on m.v. Jala Gouri (renamed as m.v. Veer Savarkar) was Rs. 5.30 crores. SCI incurred losses in the operation of these vessels, the details of which are given below:

Year	m.v. Trimbakeshwar	m.v. Veer Savarkar
1994-95	274	207
1995-96	34	209
1996-97	116	21
1997-98	1169	381
1998-99	316	255
Total	1909	1073

(e) The matter is currently under investigation by the Central Bureau of Investigation (CBI).

[English]

Cellular Licences

*333. SHRI G. MALLIKARJUNAPPA: SHRI G.S. BASAVARAJ:

Will the Minister of COMMUNICATION be pleased to state:

 (a) whether Department of Telecommunications had decided to fix a zero entry fee for the cellular licences for West Bengal, Bihar, Orissa and Andaman & Nicobar Islands;

(b) If so, the reasons therefor;

(c) the present operations in West Bengal, Orissa and Bihar;

(d) whether it is also a fact that in West Bengal, Bihar and Orissa, no company has found it attractive to bid for these circles in the current round of bidding; and (e) If so, the efforts being made to encourage the private sector for these circles?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) The present operators (licensees) in West Bengal, Orissa and Bihar Telecom Circles are as below:-

SL. No	Telecom Circle Service Area	Name of the Company
1.	West Bengal	Reliance Telecom (P) Ltd. Bharat Sanchar Nigam Limited.
2.	Orissa	Reliance Telecom (P) Ltd. Bharat Sanchar Nigam Limited.
3.	Bihar	Reliance Telecom (P) Ltd. Bharat Sanchar Nigam Limited.

(d) and (e) it is a fact that no bids were received for Amdaman & Nicobar, Bihar, Orissa and West Bengal Telecom Circles in the recent round of bidding. Therefore, Department of Telecommunications decided to seek recommendations of Telecom Regulatory Authority of India (TRAI). TRAI recommendations have since been received; further action is being taken.

Urine Therapy

.*334. SHRI AMAR ROY PRADHAN: DR. RAMAKRISHNA KUSMARIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the public is aware about the Urine therapy in the country;

(b) If so, extent of its popularity in the country;

(c) whether the disease like AIDS, Cancer, Diabetes, Blood Pressure have been cured by administering the dosage of Gomutra; (d) If so, the facts thereof; and

(e) the steps taken by the Government to encourage this therapy?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) It is known that Urine therapy is being practiced by some persons. However, no study has been conducted to ascertain popularity of the Urine Therapy.

(c) and (d) A number of individuals and institutions have claimed cure and mitigation of symptoms through Urine Therapy but the results have not been substantiated by scientific studies.

(e) Scientific evaluation is necessary before extending encouragement to this Therapy.

Opening up of the Long Distance Call Sector

*335. SHRI N.N. KRISHNADAS : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have decided to open up the long distance call sector;

(b) if so, the details thereof;

(c) whether there would be any impact on the existing Public Sector; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SRHI PRAMOD MAHAJAN) : (a) Yes, Sir.

(b) Government has accepted the recommendations of the Telecom Regulatory Authority of India in respect of opening of International Long Distance Service to private sector from 1st April, 2002. The salient features of the recommendations of the Telecom Regulatory Authority of India, which were sought in accordance with the provisions of the Telecom Regulatory Authority of India Act, 1997 for grant of licence for International Long Distance Service, are given in the given in enclosed statement. (c) and (d) Introduction of competition in International Voice Traffic is expected to enable the public sector to provide more efficient and better quality service at more affordable rates to the subscribers.

Statement

Sallent features of recommendations of Telecom Regulatory Authority of India (TRAI) for grant of licence for International Long Distance

- Unrestricted entry.
- All bearer services to be provided by the Licensee.
- Entry fee of Rs. 25 crores.
- Net worth of applicant company: Rs. 25 crores.
- Performance Bank guarantee of Rs. 25 crores.
- Annual Licence fee 15% of Adjusted Gross Revenue (AGR).
- Licence period of 20 years.
- Roll out obligations:
 - A minimum of four Points of Presence (POPs)

 i.e. one in each Region of the country i.e.
 Eastern, Western, Northern & Southern will
 need to be established within three years of
 signing the licence agreement.
 - (2) Delivery of traffic to all the countries in the World to be ensured through atleast four Direct Routes i.e. one each to North America, Guif Region, Europe and any one location in South East Asia, Far East and Oceania within three years of signing the licence agreement.
- Interconnection of International Long Distance (ILD) network; Access provider may be allowed to interconnect with the International Long Distance Operator (ILDO) directly in situations where ILD Gateway switnches and that of Access Provider's (GMSC/Transit Switch) are located at the same station.
- Two types of Quality of Service (QoS) are permitted.

[Translation]

Substandard Mineral Water

*336. SHRI SUNDER LAL TIWARI: SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "sub-standard mineral water" appearing in the Dainik Jagran, dated October 3, 2001;

(b) whether the mineral water being sold in various parts of the country, especially at railway station and in the Capital, is generally of substandard quality;

(c) if so, the reaction of the Government thereto; and

(d) the action taken/being taken by the Government against those engaged in selling plain water in the name of mineral water?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Yes, Sir.

(b) to (d) As per information received from the Government of National Capital Territory of Delhi and Ministry of Railways, the position is as under:

S. No		Year	No. of Samples of Mineral Water tested	No. of samples of Mineral Water Found Adulterated
1.	Railways	1999- 2000	3069	292
		2000- 2001	3065	245
2.	Govt. of NCT of Delhi	1999- 2000	35	3
		2000- 2001	18	1

The prosecutions are launched in the court under the

Prevention of Food Adulteration Act against the products found adulterated.

The standards for mineral water have since been revised. Further, this product is now compulsorily to be manufactured, sold or exhibited for sale only under the certification mark of Bureau of Indian Standards for which manufacturers have to get a licence form the Bureau of Indian Standards (BIS). This will improve the quality of this product.

Upto now, 325 licences have been issued by the Bureau of Indian Standards for manufacture of Packaged Drinking water. Only three manufacturers have taken the licence to manufacture and sale of National Mineral water in the country. One manufacturer in France has been issued licence to manufacture natural mineral water for marketing in India.

With the above scheme there is a drastic reduction in the number of manufactures of Mineral water.

In addition to the compulsory certification scheme of BIS, these products are tested under the PFA Act, 1954 by the State/UT Governments and if such samples are found to be adulterated prosecutions are launched in such cases under the provisions of PFA Act, 1954.

[English]

Expansion of Shipping Corporation of India

*337. SHRIMATI SHYAMA SINGH: SHRI N. JANARDHANA REDDY:

Will the Minister of SHIPPING be pleased to state:

(a) whether Shipping Corporation of India (SCI) has a proposal to expand its services;

(b) If so, the details thereof;

(c) whether the present services extended by SCI have also been found ineffective;

(d) if so, the steps taken by the SCI to improve its services;

(e) the profit/losses suffered by SCI in the past three years; and

DECEMBER 12, 2001

(f) the impact of terrorists attack in US on Indian Shipping Companies?

THE MINISTER OF SHIPPING (SHRI VED PRAKASH GOYAL) : (a) Yes, Sir.

(b) The SCI is planning to enter into coastal feeder operation and also planning to upgrade its existing container service being offered in the India/UK-Continent Sector.

- (c) No, Sir.
- (d) Does not arise.

(e) Details of profit after tax during the last three years are given below:-

Year	(Rs. in crores)
1998-99	201.33
1999-2000	161.61
2000-2001	382.56

(f) In the wake of the terrorist attack in the US, there could be a drop in the profitability of Indian Shipping Companies due to the downward trend in freight rates and hike in insurance premium of ships.

[Translation]

Maternity and Child Health Care

*338. SHRI P.R. KHUNTE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total funds provided by the Union Government under the Reproductive and Child Health Programme and utilised by each State Government during the last three years;

(b) whether the expenditure incurred therein is being monitored by any Central agency;

(c) if so, the details thereof;

(d) whether the mother and child mortality rate has increased during the said period due to lack of medical facility; and (e) if so, the remedial measures taken/being taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (e) Under the Reproductive and Child Health Programme financial assistance is provided to State Governments. A statement of funds provided and expenditure reported thereunder by the States over the last three years is enclosed. The status of expenditure incurred for the programme is monitored regularly by the Department of Family Welfare.

Data available from the Sample Registration System indicates that the Maternal Mortality Ratio, which was 408 per 100,000 live births in 1997, declined marginally to 407 in 1998. The Child Mortality Rate in the year's 1996, 1997 and 1998 was estimated to be 23.9, 23.1 and 22.5 per 1000 children (0-4 years) respectively.

Under the Reproductive and Child Health Programme, various measures are being taken to reduce Infant and Maternal Mortality Rates. The measures relevant for reducing child mortality include immunization against six vaccine preventable diseases; appropriate management of cases of diarrhoea and acute respiratory infections; provision of essential newborn care; promotion of nutritional status of children through advocacy of exclusive breastfeeding and appropriate complementary feeding practices; and prophylaxis against Vitamin A and Iron deficiency.

For reducing maternal mortality various programmes, essential obstetric care; emergency obstetric care; referral transport for pregnant women with complications of pregnancy through panchayats; provision of drugs and equipment of first referral units; provision of contractual staff like additional Health Workers; staff nurses, doctors and anesthetists are under implementation. Funds are also being provided for schemes like 24 hours delivery services at selected Primary Health Centres and Community Health Centres. Basic drugs and equipment required for betterment of maternal and child health is regularly provided in the form of kits to sub-centres, primary health centers and First Referral Units.

A project for strengthening of the immunization programme with World Bank assistance is under implementation. To improve the outreach of reproductive and child health (RCH) services in underserved areas, the RCH Outreach Scheme has been launched. Under this, 50 districts were provided additional resources for strengthening outreach services in 2000-01. The Scheme has been extended to cover an additional 101 districts during 2001-02.

A scheme for training Dais is being implanted in 142

districts with a safe delivery rate of less than 30 per cent.

102 districts with relatively weak health infrastructure and delivery systems have been identified for organizing RCH camps at underutilized health facilities to improve of services under the Programme during 2000-01. This scheme has been extended to cover as additional 74 districts during 2001-02.

Statement

RCH Programme-Details of Funds released and Reported Expenditure

S.	Name of the	1998-99		1999-00		20	00-01	Total	
No.	State/UT	Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	764.77	224.45	2,081.76	1,108.50	1,633.68	1,039.41	4,480.21	2,372.38
2.	Arunachal Pradesh	334.95	121.86	155.24	246.90	177.09	93.22	667. 28	461.98
3.	Assam	29 5.29	168.16	698.14	574.96	473.54	305.69	1,4 66.97	1,048.81
4.	Bihar	761.74	524 .50	399.88	892.72	2,844.70	1,617.02	4,006.32	3,034.24
5.	Jharkhand	0.00	0.00	0.00	0.00	37.00	0.00	37.00	0.00
6.	Goa	36.40	1.83	41.15	44.54	26.82	16.12	104.37	62.49
7.	Gujarat	902.23	144.00	813.12	289.68	1,048.51	430.13	2,761.86	863.81
8.	Haryana	656.50	380.85	829.25	701.06	1,646.18	1,060.76	3,1 31.93	2,142.61
9.	Himachal Pradesh	469.64	151.45	340.64	232.73	477.54	494.36	1,287.82	878.52
10.	Jammu & Kashmir	152.79	46.53	386.79	213.77	569.48	220.06	1,109.06	480.36
11.	Kamataka	465.10	58.85	500.37	510.20	1,645.46	818.88	2,610.93	1,387.93
12.	Kerala	820.57	1 78.85	695.31	606.11	1,241.15	733.49	2,757.03	1,518.45
13.	Madhya Pradesh	36 5.50, 1	646.51	2,014.08	2,178.61	3,440.11	1,139.94	6,819.69	3,965.06
14.	Chhattisgarh	0.00	0.00	0.00	0.00	314.10	0.00	314.10	0.00
15.	Maharashtra	820.28	685.00	1,616.94	1,152.29	998.67	621.75	3,435.89	2,459.04
16.	Manipur	9 0.70	87.53	507.87	203.07	406.02	261.74	1,004.59	552.34

Written Answers

1	2	3	4	5	6	7	8	9	10
17.	Meghalaya	106.81	49.05	104.48	103.19	114.28	44.88	325.57	197.12
18.	Mizoram	473.44	374.14	579.39	499.63	734.78	640.51	1,787.61	1,514.28
19.	Nagaland	80.52	9.50	145.78	183.33	226.81	84.83	453.14	277.65
20.	Orissa	580.97	377.75	1,145.36	104.71	1,696.24	187.32	3,422.57	669.78
21.	Punjab	201.86	147.22	492.38	368.03	787.10	276.23	1,481.34	791.48
22 .	Rajasthan	745.01	219.41	1,247.87	705.74	2,309.15	803.43	4,302.03	1,728.58
23.	Sikkim	96.21	90.52	45.73	60.72	62.20	26.71	204.14	177.96
24.	Tamilnadu	759.55	5 8 8.79	1,041.57	1,160.72	2,541.67	535.29	4,342.79	°2 , 284.80
25.	Tripura	267.97	114.35	285.19	153.58	161.14	158.50	714.30	426.43
26 .	Uttar Pradesh	3,473.78	633.71	3,949.86	3,404.02	4,582.78	3,266.32	12,006.42	7,304.05
27.	Uttranchal	0.00	0.00	0.00	0.00	297.76	0.00	297.76	0.00
28 .	West Bengal	707.17	300.91	1,361.07	1,171.25	2,145.63	1,329.70	4,213.87	2,801.86
29.	A & N Islands	46.92	14.33	33.13	48.29	23.89	8.55	103.94	71.17
30.	Chandigarh	31.53	22.33	123.98	24.18	39.46	15.69	194.97	62.20
31.	D & N Haveli	34.68	11.84	23.99	10.77	11.71	13.68	70.38	36.30
32.	Daman & Diu	27.49	1.35	32.05	23.83	4.86	1.02	64.41	26.19
33.	Deihi	188.20	54.70	106.77	112.46	327,56	28.17	622.53	195.33
34.	Lakshadweep	36.68	5.03	24.95	13.99	21.43	15.86	83.06	34.88
35.	Pondicherry	48.17	15.66	50.78	53.60	27.81	27.26	126.76	96.52
	Total	15,843.43	6,450.97	21,874.87	17,157.18	33,094.33	16,316.43	70,812.63	39,924.58

[English]

Export of Coir Products

*339. SHRI P.D. ELANGOVAN : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the special schemes and projects initiated by the Government to promote the export of coir and coir products from India; (b) whether the Government have set up any research institute to impart technical know how and designs to the persons involved in coir industry;

(c) if so, the details thereof;

(d) whether there is any proposal to start a Coir Development research Centre in Tamil Nadu; and

(e) if so, the details thereof?

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THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) The Coir Board has initiated several steps to promote export of coir and coir products from India. Some of these are participation in exhibitions/catalogue shows, product promotion programmes abroad, organisation of India International Coir Fair, assistance to exporters for acquiring ISO 9000 certification etc. A new Scheme "External market development assistance scheme" for encouraging small exporters in the coir sector has also been introduced effective from 2000-2001.

(b) and (c) The Central Coir Research Institute, Alleppey and Central Institute of Coir Technology, Bangalore are the two Institutions set up by the Coir Board to provide Research and Development (R&D) support to the coir industry.

- (d) No, Sir.
- (e) Does not arise.

Community Information Centres

*340. SHRI SAHIB SINGH : Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government propose to launch 'Community Information Centres' in the country;

(b) if so, the details thereof, State-wise;

(c) the details of cost and the utility of the above system; and

(d) the time by which this system is likely to be installed in each State?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) to (d) With a view to accelerating the socio-economic development of the community in the North-East region a project has been undertaken to set up 487 Community Information Centres (CICs) at block headquarters of seven North East states and Sikkim as a part of PM's agenda for socio economic development of the region at an estimated cost of Rs. 220 crores. A pilot project for setting up 30 CICs in the above said eight States has since been launched at an estimated expenditure of Rs. 15 crores. Based on the experience gained therefrom, CICs are targeted to be set up in the remaining 457 blocks by 15th August, 2002.

Since the scheme is being implemented in the composite manner, state-wise allocation of funds is not envisaged.

Assistance to Red Cross Society

3546. SHRI RAMSHETH THAKUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the Central assistance given to the Indian Red Crores Society during the last two years and current year;

(b) whether the Indian Red Cross Society has demanded more central assistance; and

(c) If so, the steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) The Central assistance given to the Indian Red Cross Society during the last three years is as under:-

Year	Amount
1998-1999	Rs. 29,45,000/-
1999-2000	Rs . 36,34,000/-
2000-2001	Rs. 38,05,000/-

(b) and (c) The proposal of IRCS New Delhi requesting for recurring grant of Rs. 5.25 lakhs per month for free supply of blood to Thalassemia patients has just been received by the Government (NACO).

Nuclear Power Programme

3547. SHRI DALPAT SINGH PARSTE ; Will the PRIME MINISTER be pleased to state:

(a) whether the Government have recently formulated three-stage nuclear power programme to provide

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long-term energy security to the country based on indigenous nuclear fuel resources;

- (b) if so, the details thereof; and
- (c) the stage at which it stands at present?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) The Indian nuclear power programme, right from the inception, has been envisaged as a three stage programme, in order to provide long term energy security to the country, based on indigenous nuclear fuel resources.

(b) The details of the three stages are as under:-

- Stage I : Setting up of natural Uranium fuelled thermal reactors (mainly Pressurised Heavy Water Reactors-PHWRs) for power generation and production of plutonium.
- Stage II : Setting up of plutonium fuelled Fast Breeder Reactors (FBR) for power generation, production of plutonium in the natural Uranium blankets.
- Stage III : Setting up of Uranium 233/Thorium fuelled reactors for utilizing the vast thorium resources to enable significant quantum of electricity generation.

(c) We are at the second stage of the programme of setting up of Fast Breeder Reactors for the nuclear power production.

[Translation]

Khadi and Gramodyog Boards

3548. SHRI TARACHAND BHAGORA : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state: (a) the State-wise details of the Khadi and Gramodyog Boards functioning in the country;

(b) the details of the losses suffered by these boards during the last three years;

(c) whether the Government propose to scrap these Boards; and

(d) if so, the reasons therefor?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) A list of the Khadi and Village Industries is given in the statement enclosed.

(b) The State Khadi and Village Industries Boards are not commercial organisations. As such, the issue of generation of profits/losses does not arise.

- (c) No, Sir.
- (d) Does not arise.

Statement

State/UT Khadi and Village Industries Boards

- 1. Andhra Pradesh KVIB, Grama Prarshramala Bhavanam No. 10-4-2, Humayun Nagar, Hyderabad - 500 028
- Andaman and Nicobar Islands KVIB, Udyog Parisar, Middle Point, Port Blair - 744 101
- 3. Arunachal Pradesh KVIB Udyog Sadan, Ground Floor, Itanagar - 791 111
- 4. Assm KVIB Chandmari, Guwahati - 781003.
- 5. Bihar KVIB Mahesh Bhawan Gandhi Maidan (East) Patna - 800 004.

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- Chandigarh KVIB
 39 Industrial area, Phase II
 Chandigarh 160 002.
- Deihi KVIB
 Old ITI Building, I, Canning Lane, Kasturba Gandhi Marg,
 New Deihi - 110 001.
- B. Goa, Daman and Diu KVIB, Janta House,
 2nd Floor
 Panji, Goa 403 001.
- 9. Gujarat KVIB Gram Nirman Bhawan Juna Wadaj, Ahmedabad - 380 013.
- 10. Himachal Pradesh KVIB, Cleave Land, Choura Madan, Shimala - 171 004.
- 11. Haryana KVIB, SCO No. 841 Kaika Road, NAC, Mamimajra, Chandigarh - 160 101
- 12. Jammu and Kashmir KVIB Old Secretariat Srinagar - 190001.
- 13. Kamataka KVIB 10, Jasma Bhawan Road, Bangalore - 560 52.
- 14. Kerala KVIB, Vanchiyoor, Gramasoubhagya, Thiruvananthapuram - 695 035.
- 15. Lakshdweep KVIB, Kavaratti - 682555 (UT)
- Madhya Pradesh KVIB
 Chittod Complex Zone I
 Maharana Pratap Nagar,
 Bhopal 482011.

- Maharashtra KVIB
 9/12, Mmnohardas Street,
 Bhatia Bairakshak Vidyalaya,
 Fort, Mumbai 400 001.
- Manipur KVIB North to District Collector Office, lamphelpat, Imphal - 795 004.
- 19. Meghalaya KVIB Lower Lachumiere, Temple Road. Shillong 793 001.
- 20. Mizoram KVIB Dr. Jairema Building, Zarkawt, Aizwal, Mizoram - 796001.
- 21. Nagaland KVIB Near New Secretariat Complex, Kohima - 797 001.
- 22. Orissa KVIB Kharvela Nagar Unit III Bhubneswar - 751001.
- Pondichery KVIB
 Piot No. 1-2, Kamaraj Salaj,
 New Saram,
 Pondicherry 605013.
- 24. Fish KVIB SUO No. 2429-30, Sector - 22-C Chandigarh.
- Rajasthan KVIB
 Jawaharlal Nehru Marg,
 Near Telephone Exchange,
 Bajaj Nagar Circle,
 Jaipur 302 017.
- 26. Sikkim KVIB Deorali Gangtok, East Sikkim - 737 102.
- 27. Tamilnadu KVIB Kuralagam, 5th Floor, Chennal - 600 108.

- 28. Tripura KVIB Colonel Chowmuhani, Dist. Tripura (West)
- 29. Uttar Pradesh KVIB Gramodyog Bhawan, 8 Tilak Marg, Lucknow - 226001.
- 30. West Bengal, KVIB 12, B.B.D. Bag Kolkata - 700 001.

[English]

Purchase of Items by Government Offices

3549. SHRI PRABHUNATH SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that the Government departments keep on purchasing items directly from the manufacturers/their dealers whose DGS&D rate contract prices expire and are not renewed such as computers having been purchased outside Delhi by Bharat Sanchar Nigam Limited (BSNL) such as Chennal and Philips Tubelight in whose respect there is no DGS&D RC price contracted during 2001 yet approved on DGS&D RC price Kendriya Bhandar, Delhi;

(b) If so, the action taken in this regard;

(c) whether the Government have asked DGS&D If they an provide item on rate contract prices required by the Government offices; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) The Directorate General of Supplies & Disposals (DGS&D) normally concludes fresh Rate Contract (RC) before expire of the current RCs. If for any Item the current RC expires but new RC is not in place due to unavoidable circumstances the Government Departments are free to purchase that item under their own arrangements. BSNL being a Public Sector Undertaking, is not obliged to make purchase through DGS&D.

Similarly, Kendriya Bhandar, not being a Government Department have their own purchase system. It has its own approved rates for items which are frequently required by customers, irrespective of whether items are on DGS&D rare contract or not.

(c) and (d) The possibility of sourcing supplies through DGS&D is under examination.

Free Trade Agreement

3550. SHRI SULTAN SALAHUDDIN OWAISI : Will the EXTERNAL AFFAIRS be pleased to state:

(a) the number of SAARC countries with which country has signed Free Trade Agreement (FTA);

(b) whether after signing the agreement there has been any improvement in investment flow and strengthening of economic relationship;

(c) if so, the details thereof;

(d) whether signing of such an agreement has been taken up with Pakistan;

(e) if so, the details thereof and response of Pakistan thereto; and

(1) the time by which this agreement is likely to be signed between India and Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) to (f) The information is being collected and will be placed on the table of the House.

[Translation]

Artificial Heart Valve

3551. SHRI SURESH CHANDEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether indian scientists have developed an artificial heart valve;

(b) if so, whether it has been found suitable conducting test;

(c) If so, the estimated cost of the said artificial heart valve in the country; and

(d) the steps taken by the Government to produce the said valve at large scale for the benefit of heart patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (d) Sree Chitra Tirunal Institute of Medical Sciences and Technology, Thiruvanathapuram in collaboration with the National Research Development Corporation has transferred the technology to M/s. T.T.K. Pharma for commercial exploitation of this technology. After successful clinical trials, the Chitra Valve costing around Rs. 14,000- Rs. 16,000/- has been implanted on over 5000 patients all over the country.

[English]

Digital Trunk Automatic Exchanges

3552. SHRI T. GOVINDAN : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have set up digital trunk automatic exchanges in the country; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yee, Sir.

(b) Details in respect of BSNL and MTNL are given in the statement-I and statement-II enclosed.

Statement-I

Trunk Automatic Exchanges in Operation as on 31.10.2001

Circle	SI. No		Туре	Capacity (In KC)
1	2	3	4	5
AP	1	Adilabad	TAX - XL	5.5
	2	Ananthapur	EWSD	8,5

1	2 3	4	5
	3 Cuddapah	TAX - XL	4.0
	4 Elluru	EWSD	8.0
	5 Guntur	EWSD	11.5
	6 Hyderabad	ELT	9.0
	7 Hyderabad	OCB- 283	31.0
	8 Hyderábad	EWSD	20.0
	9 Karimnagar	EWSD	6.5
	10 Kurnool	TAX - XL	7.0
	11 Khamamm	EWSD	5.0
	12 Mehboobnagar	TAX - XL	3.5
	13 Nalgonda	TAX -XL	6.5
	14 Nellore	OCB - 283 I	_/T 7.0
	15 Nizamabad	TAX - XL	4.0
	16 Ongloe	TAX - XL	4.0
	17 Rajamundry	OCB - 283	9.5
	18 Sangareddy	TAX - XL	4.5
	19 Srikakulam	CLT	4.0
	20 Tirupathi	EWSD	8.0
	21 Vijaywada	OCB - 283	14.0
	22 Vishakapatnam	EWSD	9.0
	23 Vizianagram	EWSD	6.0
	24 Warangal	EWSD L/T	5.5
		Total	201.5
AS	1 Bongaigaon	CLT	2.0
	2 Guwahati	OCB - 283	8.0
	3. Guwahati	OCB - 283	5.0
	4 Jorhat	ELT	3.0

1	2	3	4	5	1	2	3	4	5
	5	Jorhat	OCB - 283	5.0		3	Dumka	CLT	3.5
	6	Nowgaon	CLT	2.0		4	Hazaribagh	CLT	2.0
	7	Silchar	OCB - 283	3.0		5	Jamshedpur	OCB - 283 L/T	6.0
	8	Tezpur	OCB - 283	2.0		6	Ranchi	ELT	3.0
	9	Tinsukhla	ELT	3.5		7	Ranchi	EWSD	10.0
			Total	33.5				Total	32.0
BR	1	Arrah	CLT	3.5	GUJ	1	Ahemdabad	EWSD	34.0
	2	Bhagalpur	BLT	3.0		2	Ahemdabad	OCB - 283	8.0
	3	Bhagalpur	OCB - 283	5.0		3	Amreli	CLT	3.0
	4	Chhapra	CLT	3.0		4	Amreli	TAX - XL	3.0
	5	Darbhanga	ELT	5.0		5	Anand	OCB - 283	8.0
	6	Darbhanga	EWSD	5.0		6	Baroda	OCB - 283	14.0
	7	Gaya	ELT	4.0		-			
	8	Hazipur	OCB - 283 VT	3.0		7	Bharuch	TAX - XL	6.0
	9	Katihar	CLT	3.0		8	Bhavnagar	OCB - 283	6.0
	10	Khagaria	CLT	2.0		9	Bhuj	OCB - 283	6.0
	11	Monghyr	ELT	2.0		10		TAX - XL	4.0
	12	Motihari	CLT	3.0		11	Himmatnagar	TAX - XL	4.0
	13	Muzaffarpur	ELT	3.0		12	Jamnagar	TAX - XL	6.5
	14	Muzaffarpur	TAX - XL	6 .0		13	Junagarh	OCB - 283	7.0
	15	Patna	ELT	6.0		14	Mehsana	OCB - 283	10.0
	16	Patna	OCB - 283	15.0		15	Palanpur	TAX - XL	5.0
	17	Patna	EWSD	9.0		16	Rajkot	OCB - 283	16.0
	18	Sasaram	OCB - 283 L/T	2.0		17	Surat	OCB - 283	21.0
	19	Saharsa	CLT	2.0		18	Surendernagar	TAX - XL	4.0
			Total	84.5		19	Valsad	OCB - 283	9.0
KD	1	Daltonganj	CLT	2.5				Total	174.5
	2	Dhanbad	OCB - 283 L/T	5,0	HR	1	Ambala	OCB - 283	15.0

1	2	3	4	5	1	2	3	4	5
	2	Faridabad	EWSD	10.0		6	Bijapur	OCB - 283	6.0
	3	Gurgaon	EWSD	9.0		7	Chickmagalur	TAX - XL L/T	4.0
	4	Hissar	OCB - 283	7.0		8	Devengere	OCB - 283 L/T	5.0
	5	Jind	TAX - XL L/T	2.5		9	Gulbarga	OCB - 283 L/T	5.0
	6	Karnal	EWSD	8.0		10	Hassan	TAX - XL L/T	4.0
	7	Rewari	TAX - XL L/T	2.0		11	Hubli	OCB - 283	12.0
	8	Rohtak	OCB - 283	6 .0		12	Karwar	TAX - XL L/T	5.0
	9	Sonepat	TAX - XL/T	3.5		13	Kolar	TAX - XL	4.0
			Total	63.0		14	Mangalore	OCB - 283	17.0
łP	1	Dharamshala	OCB - 283 L/T	3.0		15	Mediceri	TAX - XL L/T	3.0
	2	Hamirpur	CLT	1.0		16	Mysore	OCB - 283	9.0
	3	Kullu	CLT	1.0		17	Mandya	TAX - XL L/T	3.5
	4	Mandi	OCB - 283 L/T	3.0			Raichur	TAX - XL L/T	5.5
	5	Shimla	ELT	3.5		19		OCB - 283 L/T	5.0
	6	Shimla	OCB - 283 L/T	6.0			Tumkur	TAX - XL L/T	4.0
	7	Solan	OCB - 283 L/T	3.0				Total	156.0
			Total	20.5	KRL	1	Alleppey	OCB	11.5
&K	1	Jammu	ELT	2.0		2	Calicut	OCB - 283	22.0
	2	Jammu	OCB-283 L/T	5.0		3	Cannanore	OCB - 283	20.0
	3	Leh	CLT	0.5		4	Emakulam	OCB - 283	35.0
	4	Rajouri	CLT	1.0		-			
	5	Srinagar	OCB-283 L/T	5.0		5	Kottayam	OCB - 283	19.0
	6.	Udhampur	CLT	3.0		6	Paighat	OCB - 283	12.0
			Total	16.5		7	Patanaminita	ELT	3.0
TK	1	Bangalore	OCB - 283	30.0		8	Quilon	OCB - 283	19.0
	2	Bangalore	OCB - 283	18.5		9	Tiruvalla	OCB - 283	12.0
	3	Belgaum	OCB - 283	8.0			Trichur	OCB - 283	19.0
	4	Bellary	TAX - XL L/T	5.0		11	Trivandrum	OCB - 283	22.0
	5	Bidar	CLT	2.5				Total	194.5

1	2	3	4	5	1	2	3	4	5
MP	1	Balaghat	TAX - XL L/T	3.5		28	Sagar	TAX - XL L/T	3.5
	2	Betui	TAX - XL L/T	1.5		29	Satna	TAX - XL L/T	3.0
	3	Bhopal	OCB - 283	20.0		30	Seoni	TAX - XL L/T	2.5
	4	Chhatarpur	CLT	2.5		31	Shahdol	CLT	2.0
	5	Chhindwara	TAX - XL L/T	4.5		32	Shajapur	TAX - XL L/T	1.5
	6	Damoh	CLT	1.5		33	Shivpuri	CLT	2.0
	7	Dewas	OCB - 283 L/T	3.0		34	Sidhi	TAX - XL L/T	1.0
	8	Dhar	CLT	3.0		35	Ujjain	ELT	3.0
	9	Guna	CLT	2.5		36	Ujjain	OCB - 283	4.0
	10	Gwalior	OCB - 283 L/T	5.0		37	Vidisha	TAX - XL L/T	2.5
	11	Gwalior	OCB - 283	6.0				Total	138.0
	12	Indore	EWSD	18.0	CHG	1	Åmbikapur	CLT	1.0
	13	Itarsi	CLT	3.5			(Sirguja)		
	14	Jabalpur	OCB - 283	8.0		2	Bilaspur	ELT	4.0
	15	Jhabua	TAX - XL L/T	1.5		3	Bilaspur	TAX - XL	6.0
	16	Khandwa	CLT	3.0		4	Durg	ELT	4.0
	17	Khargone	CLT	3.0		5	Durg	OCB - 283 L/T	5.0
	18	Mandia	TAX - XL L/T	1.0		6	Jagdalpur	CLT	1.0
	19	Mandsaur	TAX - XL_L/T	5.0			(Bastar)		
	20	Morena	TAX - XL L/T	1.5		7	Raipur	EWSD	14.0
	21	Narsinghpur	CLT	2.5		8	Raipur	ELT	4.5
	22	Panna	TAX - XL L/T	1.5		9	Raigarh	CLT	1.5
	23	Rajgarh (Biora)	TAX - XL L/T	1.0				Total	41.0
	24	Raisen	TAX - XL L/T	2.0	МН	1	Ahmednagar	OCB - 283	7.0
	25	Ratlam	TAX - XL	3.0		2	Akola	ELT	3.0
	26	Rewa	TAX - XL L/T	3.0		3	Akola	TAX - XL	5.0
	27	Sagar	ELT	2.5		4	Amrawati	ELT	4.0

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]	2	3	4	5	1	2	3	4	5
	5	Aurangabad	EWSD	6.0		31	Satàra	ELT	3.5
	6	Beed	CLT	3.0		32	Satara	EWSD	6.0
	7	Bhandara	CLT	3.0		33	Sholapur	OCB - 283 L/T	6.0
	8	Bhandara	TAX - XL	4.0		34	Wardha	CLT	2.5
	9	Chandrapur	ELT	5.0		35	Yeotmai	CLT	4.5
	10	Dhulia	ELT	5.0				Total	232.0
	11	Gadchiroli	CLT	2.0	NE-I	1	Agartala	ELT	2.0
	12	Jaigaon	OCB - 283 L/T	6.0		2	Agartala	OCB - 283 L/T	4.0
	13	Jaina	CLT	2.5		3	Aizwal	OCB - 283 L/T	2.0
	14	Kalyan	OCB - 283	17.0		4	Shillong	OCB - 283	5.0
	15	Khamgaon	CLT	3.5				Total	13.0
	16	Kolhapur	OCB - 283	10.0	NE-II	1	Imphal	ELT	2.5
	17	Latur	CLT	3.0		2	Imphal	OCB - 283 L/T	3.0
	18	Latur	TAX - XL	4.0		3	Itanagar	ELT	2.0
	19	Nagpur	OCB - 283	18.0		4	Kohima	CLT	1.0
	20	Nanded	OCB - 283 L/T	5.0		5	Kohima	OCB - 283 L/T	4.0
	21	Nasik	OCB - 283	11.0				Total	12.5
	22	Osmanabad	CLT	3.0	OR	1	Balasore	TAX -XL L/T	4.0
	23	Panjim	OCB - 283	12.0		2	Baripada	CLT	2.0
	24	Parbhani	CLT	4.0		3	Berhampur	ELT	3.0
	25	Pune	OCB - 283	24.0		4	Bhawanipatna	CLT	2.5
	26	Pune	EWSD	18.0		5	Bhubaneshwar	ELT	4.5
	27	Pen	TAX - XL	6.0		6	Bhubaneshwar	EWSD	8.0
	28	Ratnagiri	TAX - XL	4.0		7	Bolangir	CLT	2.5
	29	Samantwadi	CLT	2.5		8	Cuttack	ELT	6.0
	30	Sangli	TAX -XL	9.0		9	Cuttack	OCB - 283	13.0

Written Answers

1	2	3	4	5	1	2	3	4	5
	10	Dhenkanal	ELT	1.5		6	Bhilwara	EWSD L/T	4.0
	11	Dhenkanal	TAX - XL L/T	1.5		7	Bikaner	OCB - 283 L/T	5.0
	12	Koraput	TAX - XL L/T	1.5		8	Bundi	CLT	1.0
	13	Phulbani	TAX - XL L/T	1.0		9	Chittorgarh	CLT	2.0
	14	Rourkela	ELT	2.5		10	Churu	CLT	3.0
	15	Sambalpur	ELT	4.5		11	Jaipur	ELOB	4.0
			Total	58.0		12	Jaipur	OCB - 283	26.0
В	1	Amritsar	EWSD	13.5		13	Jalpur	EWSD	10.0
	2	Bhatinda	OCB - 283	8.0		14	Jaisalmer	CLT	1.0
	3	Chandigarh	OCB - 283	16.0		15	Jhalawar	CLT	1.0
	4	Hoshiarpur	ELOB	3.5		16	Jhunjhunu	TAX - XL	3.0
	5	Hoshiarpur	EWSD	7.0		17	Jodhpur	EWSD	9.0
	6	Kotkapura	EWSD	11.0		18	Kota	EWSD L/T	6.0
	7	Kotkapura	ELOB	6.0		19	Nagaur	CLT	3.0
	8	Jalandhar	OCB - 283	19.0		20	Pali	TAX - XL	5.0
	9	Ludhiana	OCB - 283	20.0		21	Sawaimadhopur	TAX - XL L/T	3.0
	10	Pathankot	ELT	4.0		22	Sikar	TAX - XL	4.0
	11	Pathankot	EWSD	6.0		23	Sirohi	CLT	3.0
	12	Patiala	OCB - 283 L/T	5.0		24	S.G. Nagar	TAX - XL	9.0
	13	Patiala	OCB - 283	10.0		25	Tonk	CLT	2.0
	14	Ropar	OCB - 283 L/T	3.0		26	Udaipur	EWSD L/T	7.0
	15	Sangrur	OCB - 283	9.0				Total	130.0
			Total	141.0	TN	1	Colmbatore	OCB - 283	27.0
RAJ	1	Ajmer	EWSD	6 .0		2	Cuddalore	TAX - XL	7.0
	2	Alwar	TAX - XL	5.0		3	Dharamapuri	OCB - 283	6.0
	3	Banswara	CLT	3.0		4	Erode .	EWSD	12.0
	4	Barmer	CLT	1.5		5	Kanchipuram	OCB - 283	9.5
	5	Bharatpur	CLT	3.5		6	Karaikudi	TAX - XL	6.0

1	2	3	4	5	1	2	3	4	5
	7	Madurai	EWSD	16.0	<u>.</u>	17	Hamirpur	CLT	2.0
	8	Nagercoil	OCB - 283	6.0		18	Hardoi	CLT	1.5
	9	Ooty	CLT	1.5		19	Jaunpur	CLT	3.0
	10	Pondicherry	OCB - 283 L/T	4.5		20	Jhansi	ELT	3.0
	11	Salem	EWSD	17.0		21	Jhansi	OCB - 283 L/T	5.5
	12	Thanjavur	OCB - 283	13.0		22	Kanpur	ELT	2.5
	13	Tirunelveli	OCB - 283	11.0		23	Kanpur	ELT	8.0
	14	Trichy	EWSD	16.0		24	Kanpur	EWSD	10.0
	15	Tuticorin	EWSD L/T	5.0		25	Lakhimpur	CLT	3.0
	16	Vellore	OCB - 283 L/T	8.0		26	Lucknow	ELT	6 .5
	17	Virudhnarar	EWSD	5.0		27	Lukhnow	OCB - 283	22 .0
			Total	170.5		28	Mainpuri	OCB - 283 L/T	3.5
JP(E)	1	Allahabad	OCB - 283 L/T	8.0		29	Mau	CLT	2.0
	2	Azamgarh	CLT	3.5		30	Mirzapur	CLT	2.5
	3	Baharaich	CLT	3.5		31	Orai	CLT	2.0
	4	Balia	CLT	1.5		32	Pratapgarh	CLT	2.0
	5	Banda	CLT	2.5		33	Raibareilly	CLT	2.0
•	6	Barabanki	EWSD L/T	2.5		34	Shahjahanpur	CLT	1.5
	7	Basti	EWSD L/T	3.0		35	Sitapur	CLT	3.5
	8	Deoria	CLT	2.0		36	Sultanpur	CLT	2.0
	9	Etawah	OCB - 283 L/T	4.0		37	Unnao	CLT	2.0
	10	Faizabad	OCB - 283 L/T	4.0		38	Varanasi	OCB - 283	12.0
	11	Farukhabad	CLT	2.0				Total	150.0
	12	Farukhabad	OCB - 283 L/T	1.0	UP(W)	1	Agra	OCB - 283	16.5
	13	Fatehpur	CLT	1.5		2	Aligarh	ELT	3.0
	14	Gazipur	CLT	1.5		3	Badaun	CLT	2.0
	15	Gonda	CLT	2.5		4	Bareilly	ELT	1.5
	16	Gorakhpur	OCB - 283 L/T	5.0		5	Bareilly	EWSD L/T	4.0

1	2	3	4	5	1	2	3	4	5			
	6	Bijnore	CLT	3.0		7	Kharagpur	OCB - 283 L/T	7.0			
	7	Etah	CLT	1.0		8	Kishan Nagar	CLT	2.0			
	8	Ghaziabad	OCB - 283	18.0		9	Malda	OCB - 283	5.0			
	9	Mathura	ELT	2.0		10	Purulia	CLT	2.5			
	10	Meerut	EWSD	10.0		11	Raiganj	CLT	3.0			
	11	Moradabad	OCB - 283 L/T	5.0		12	Siliguri	OCB - 283 L/T	7.0			
	12	Muzaffarnagar	OCB - 283	6.0		13	Suri	CLT	3.5			
	13	Pilibhit	CLT	1.0				Total	54.0			
	14	Rampur	CLT	1.5	CHNI T	D 1	Chennai	ELOB	6 .0			
	15	Saharanpur	ELT	2.0		2	Chennai	OCB - 283	35.0			
	16	Saharanpur	EWSD	4.0		3	Chennai	OCB - 283	22.0			
			Total	80.5				Total	63.0			
UCHL	1	Almora	CLT	2.5	CTD	1	Kolkata	ELOB	8.0			
	2	Dehradun	OCB - 283	8.0		2	Kolkata	OCB - 283	30.0			
	3	Dehradun	OCB - 283 L/T	6.0		3	Kolkata	OCB - 283	17.0			
	4	Haldwani	ELOB	3.0				Total	55.0			
	5	Haridwar	ELT	2.0	~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~~		Statem					
	6	Haridwar	EWSD	4.0	MTNL, Mumbai							
	7	Kotdwar	CLT	1.5	1	Goregaon		OCB - 283	40.0			
	8	Nainital	OCB - 283	6.0	2		untain	OCB - 283	40.0			
	9	Srinagar	CLT	2.0	3		abhadevi	EWSD	40.0			
	10	Uttarkashi (Tehri)	CLT	2.0	4		atkopar	OCB - 283	20.0			
		(10111)	Total	37.0	·		·-···-F·	Total	140.0			
WB	1	Asansol	OCB - 283 L/T	9.0			MTNL,					
	2	Bankura	CLT	3.5	1	Ja	npath	OCB - 283	25.0			
	3	Berhampore	CLT	3.5	2		rol Bagh	OCB - 283	42			
	4	Coochbehar	CLT	3.0	3		dhi Road	EWSD	40.0			
	5	Gangtok	CLT	2.5	4		dhi Road	OCB - 283	35			
	6	Jalpaiguri	CLT	2.5				Total	142.0			

[English] 3 1 2 4 5 Digital Trunk Automatic Exchanges 14 Nellore OCB - 283 L/T 7.0 3552. SHRI T. GOVINDAN : Will the Minister of 15 Nizamabad TAX - XL 4.0 COMMUNICATIONS be pleased to state: 16 Ongloe TAX - XL 4.0 whether the Government have set up digital (a) 17 Rajamundry OCB - 283 9.5 automatic exchanges in the country; and 18 Sangareddy TAX - XL 4.5 if so, the details thereof, State-wise? (b) 19 Srikakulam CLT 4.0 THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir. 20 Tirupathi EWSD 8.0 (b) Details are enclosed in respect of BSNL 21 Vijaywada OCB - 283 14.0 Statement-I and MTNL Statement-II. 22 Vishakapatnam EWSD 9.0 Statement-I 23 Vizianagram EWSD 6.0 Trunk Automatic Exchanges in Operation 24 Warangal EWSD L/T 5.5 as on 31.10.2001 Total 201.5 Circle SI. Location Type Capacity No. (In KC) CLT AS 1 Bongaigaon 2.0 2 3 4 5 1 2 Guwahati OCB - 283 8.0 AP 1 Adilabad TAX - XL 5.5 3. Guwahati OCB - 283 5.0 2 Ananthapur EWSD 8.5 Jorhat ELT 4 3.0 Cuddapah TAX - XL 3 4.0 OCB - 283 5 Jorhat 5.0 4 Elluru EWSD 8.0 CLT 2.0 6 Nowgaon Guntur 5 EWSD 11.5 7 Silchar OCB - 283 3.0 6 Hyderabad ELT 9.0 8 Tezpur OCB - 283 2.0 7 Hyderabad OCB- 283 31.0 9 Tinsukhia ELT 3.5 8 Hyderabad EWSD 20.0 Total 33.5 Karimnagar EWSD 6.5 BR 1 Arrah CLT 3.5 9 Kurnool TAX - XL 7.0 2 Bhagalpur ELT 3.0 10 Bhagalpur OCB - 283 3 5.0 Khamamm 5.0 11 EWSD CLT 4 Chhapra 3.0 Mehboobnagar TAX - XL 3.5 12 5 Darbhanga ELT 5.0 13 Nalgonda TAX -XL 6.5

	2	3	4	5	1	2	3	4	5
	6	Darbhanga	EWSD	5.0		5	Anand	OCB - 283	8.0
	7	Gaya	ELT	4.0		6	Baroda	OCB - 283	14.0
	8	Hazipur	OCB - 283	3.0		7	Bharuch	TAX - XL	6.0
	9	Katihar	CLT	3.0		8	Bhavnagar	OCB - 283	6.0
	10	Khagaria	CLT	2.0		9	Bhuj	OCB - 283	6.0
	11	Monghyr	ELT	2.0		10	Godhra	TAX - XL	4.0
	12	Motihari	CLT	3.0		11	Himmatnagar	TAX - XL	4.0
	13	Muzaffarpur	ELT	3.0		12	Jamnagar	TAX - XL	6.5
	14	Muzaffarpur	TAX - XL	6.0		13	Junagarh	OCB - 283	7.0
	15	Patna	ELT	6.0		14	Mehsana	OCB - 283	10.0
	16	Patna	OCB - 283	15.0		15	Palanpur	TAX - XL	5.0
	17	Patna	EWSD	9.0		16	Rajkot	OCB - 283	16.0
	18	Sasaram	OCB - 283 L/T	2.0		17	Surat	EWSD	21.0
	19	Saharsa	CLT	2.0		18	Surendernagar	TAX - XL	4.0
			Total	84.5		19	Valsad	OCB - 283	9.0
KD	1	Daltonganj	CLT	2.5				Total	174.5
	2	Dhanbad	OCB - 283 L/T	5.0	HR	1	Ambala	OCB - 283	15.0
	3	Dumka	CLT	3.5		2	Faridabad	EWSD	10.0
	4	Hazaribagh	CLT	2.0		3	Gurgaon	EWSD	9.0
	5	Jamshedpur	OCB - 283 L/T	6.0		4	Hissar	OCB - 283	7.0
	6	Ranchi	ELT	3.0		5	Jind	TAX - XL L/T	2.5
	7	Ranchi	EWSD	10.0		6	Karnal	EWSD	8.0
			Total	32.0		7	Rewari	TAX - XL L/T	2.0
IJ	1	Ahemdabad	EWSD	34.0		8	Rohtak	OCB - 283	6.0
	2	Ahemdabad	OCB - 283	8.0		9	Sonepat	TAX - XL/T	3.5
	3	Amreli	CLT	3.0				Total	63.0
	4	Amreli	TAX - XL	3.0	HP	1	Dharamshala	OCB - 283 L/T	3.0

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1	2	3	4	5	1	2	3	4	5		
	2	Hamirpur	CLT	1.0		15	Mediceri	TAX - XL L/T	3.0		
	3	Kullu	CLT	1.0		16	Mysore	OCB - 283	9.0		
	4	Mandi	OCB - 283 L/T	3.0		17	Mandya	TAX - XL L/T	3.5		
	5	Shimla	ELT	3.5		18	Raichur	TAX - XL L/T	5.5		
	6	Shimla	OCB - 283 L/T	6.0		19	Shimoga	OCB - 283 L/T	5.0		
	7	Solan	OCB - 283 L/T	3.0		20	Tumkur	TAX - XL L/T	4.0		
			Total	20.5				Total	156.0		
&K	1	Jammu	ELT	2.0	KRL	1	Alleppey	OCB	11.5		
	2	Jammu	OCB-283 L/T	5.0		2	Calicut	OCB - 283	22.0		
	3	Leh	CLT	0.5		3	Cannanore	OCB - 283	20.0		
	4	Rajourl	CLT	1.0		4	Ernakulam	OCB - 283	35.0		
	5	Srinagar	OCB-283 L/T	5.0		5	Kottayam	OCB - 283	19.0		
	6.	Udhampur	CLT	3.0		6	Palghat	OCB - 283	12.0		
			Total	16.5		7	Patnamthitta	ELT	3.0		
TΚ	1	Bangalore	OCB - 283	30.0		, 8	Quilon	OCB - 283	19.0		
	2	Bangalore	OCB - 283	18.5		9	Tiruvalla	OCB - 283	12.0		
	3	Belgaum	OCB - 283	8.0			Trichur	OCB - 283	19.0		
	4	Bellary	TAX - XL L/T	5.0					22.0		
	5	Bidar	CLT	2.5		11	Trivandrum	OCB - 283			
	6	Bijapur	OCB - 283	6.0			.	Total	194.5		
	7	Chickmagalur	TAX - XL L/T	4.0	MP	1	Balaghat	TAX - XL L/T	3.5		
	8	Devengere	OCB - 283 L/T	5.0		2	Betul	TAX - XL L/T	1.5		
	9	Gulbarg	OCB - 283 L/T	5.0		3	Bhopal	OCB - 283	20.0		
	10	Hassan	TAX - XL L/T	4.0		4	Chhatarpur	CLT	2.5		
	11	Hubli	OCB - 283	12.0		5	Chhindwara	TAX - XL L/T	4.5		
	12	Karwar	TAX - XL L/T	5.0		6	Damoh	CLT	1.5		
	13	Kolar	TAX - XL	4.0		7	Dewas	OCB - 283 L/T	3.0		
	14	Mangalore	OCB - 283	17.0		8	Dhar	CLT	3.0		
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2	3	4	5	1	2	3	4	5
9	Guna	CLT	2.5		36	Ujjain	OCB - 283	4.0
10	Gwallor	OCB - 283 L/T	5.0		37	Vidisha	TAX - XL L/T	2.5
11	Gwalior	OCB - 283	6.0				Total	138.0
	Indore	EWSD	18.0	CHG	1	Ambikapur (Sirguja)	CLT	1.0
	Itarsi	CLT	3.5		2	Bilaspur	ELT	4.0
	Jabalpur	OCB - 283	8.0		з	Bilaspur	TAX - XL	6.0
15	Jhabua	TAX - XL L/T	1.5		4	Durg	ELT	4.0
16	Khandwa	CLT	3.0		5	Durg	OCB - 283 L/T	5.0
17	Khargone	CLT	3.0		6	Jagdalpur	CLT	
18	Mandla	TAX - XL L/T	1.0		D	(Bastar)	GLI	1.0
19	Mandsaur	TAX - XL L/T	5.0		7	Raipur	EWSD	14.0
20	Morena	TAX - XL L/T	1.5		8	Raipur	ELT	4.5
21	Narsinghpur	CLT	2.5		9	Raigarh	CLT	1.5
22	Panna	TAX - XL L/T	1.5				Total	41.0
23	Rajgarh (Biora)	TAX - XL L/T	1.0	мн	1	Ahmednagar	OCB - 283	7.0
24	Raisen	TAX - XL L/T	2.0	•	2	Akola	ELT	3.0
25	Ratlam	TAX - XL	3.0		3	Akola	TAX - XL	5.0
26	Rewa	TAX - XL L/T	3.0		4	Amrawati	ELT	4.0
27	Sagar	ELT	2.5		5	Aurangabad	EWSD	6.0
28	Sagar	TAX - XL L/T	3.5		6	Beed	CLT	3.0
29	Satna	TAX - XL L/T	3.0		7	Bhandara	CLT	3.0
30	Seoni	TAX - XL L/T	2.5		8	Bhandara	TAX - XL	4.0
31	Shahdol	CLT	2.0		9	Chandrapur	ELT	5.0
32	Shajapur	TAX - XL L/T	1.5		10	Dhulia	ELT	5.0
33	Shivpuri	CLT	2.0		11	Gadchiroli	CLT	2.0
34	Sidhi	TAX - XL L/T	1.0		12	Jaigaon	OCB - 283 L/T	6.0
35	Ujjain	ELT	3.0		1.2	Jaine	CLT	2.5

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1	2	3	4	5	1	2	3	4	5
	14	Kalyan	OCB - 283	17.0	NE-II	1	Imphal	ELT	2.5
	15	Khamgaon	CLT	3.5		2	Imphai	OCB - 283 L/T	3.0
	16	Kolhapur	OCB - 283	10.0		3	Itanagar	ELT	2.0
	17	Latur	CLT	3.0		4	Kohima	CLT	1.0
	18	Latur	TAX - XL	4.0		5	Kohima	OCB - 283 L/T	4.0
	19	Nagpur	OCB - 283	18.0				Total	12.9
	20	Nanded	OCB - 283 L/T	5.0	OR	1	Balasore	TAX -XL L/T	4.0
	21	Nasik	OCB - 283	11.0		2	Baripada	CLT	2.0
	22	Osmanabad	CLT	3.0		3	Berhampur	ELT	3.0
	23	Panjim	OCB - 283	12.0		4	Bhawanipatna	CLT	2.5
	24	Parbhani	CLT	4.0		5	Bhubaneshwar	ELT	4.5
	25	Pune	OCB - 283	24.0		6	Bhubaneshwar	EWSD	8.0
	26	Pune	EWSD	18.0		7	Bolangir	CLT	2.5
	27	Pen	TAX - XL	6.0		8	Cuttack	ELT	6.0
	28	Ratnagiri	TAX - XL	4.0		9	Cuttack	OCB - 283	13.(
	29	Samantwadi	CLT	2.5		10	Dhenkanal	ELT	1.5
	30	Sangii	TAX -XL	9.0		11	Dhenkanal	TAX - XL L/T	1.5
	31	Satara	ELT	3.5		12	Koraput	TAX - XL L/T	1.5
		Satara	EWSD	6.0		13	Phulbani	TAX - XL L/T	1.0
		Sholapur	OCB - 283 L/T	6.0		14	Rourkela	ELT	2.5
		Wardha	CLT	2.5		15	Sambalpur	ELT	4.5
	35	Yeotmai	CLT	4.5				Total	58.0
		• • - I -		232.0	PB	1	Amritsar	EWSD	13.5
IE-I	1	Agartala	ELT	2.0 4.0		2	Bhatinda	OCB - 283	8.0
	2	Agartala	OCB - 283 L/T OCB - 283 L/T	4 .0 2.0		3	Chandigarh	OCB - 283	16.0
	3	Alzwal	OCB - 283 D1	2.0 5.0		4	Hoshiarpur	ELOB	3.5
	4	Shillong	Total	5.0 13.0		5	Hoshiarpur	EWSD	7.0

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1	2	3	4	5	1	2	3	4	5
	6	Kotkapura	EWSD	11.0	<u> </u>	17	Jhansi	OCB - 283 L/T	5.5
	7	Kotkapura	ELOB	6.0		18	Kanpur	ELT	2 .5
	8	Jalandhar	OCB - 283	19.0		19	Kanpur	ELT	8.0
	9	Ludhiana	OCB - 283	20.0		20	Kanpur	EWSD	10.0
	10	Pathankot	ELT	4.0		21	Lakhimpur	CLT	3.0
	11	Pathankot	EWSD	6.0		22	Lukhnow	ELT	6.5
	12	Patiala	OCB - 283 L/T	5.0		23	Lukhnow	OCB - 283 L/T	22.0
	13	Patiala	OCB - 283	10.0		24	Mainpuri	OCB - 283 L/T	3.5
	14	Ropar	OCB - 283 L/T	3.0		25	Mau	CLT	2.0
	15	Sangrur	OCB - 283	9.0		26	Mirzapur	CLT	2.5
			Total	141.0		27	Orai	CLT	2.0
JP(E)	1	Banda	CLT	2.5		28	Pratapgarh	CLT.	2.0
	2	Barabanki	EWSD L/T	.2.5		29	Raibareilly	CLT	2.0
	3	Basti	EWSD L/T	3.0		30	Shahjahanpur	CLT	1.5
	4	Deoria	CLT	2.0		31	Sitapur	CLT	3.5
	5	Etawah	OCB - 283 L/T	4.0		32	Sultanpur	CLT	2.0
	6	Faizabad	OCB - 283 L/T	4.0		33	Unnao	CLT	2.0
	7	Farukhabad	CLT	2.0		34	Varanasi	OCB - 283	12.0
	8	Farukhabad	OCB - 283 L/T	1.0				Total	150.0
	9	Fatehpur	CLT	1.5	UP(W)	1	Agra	OCB - 283	16.5
	10	Gazipur	CLT	1.5		2	Aligarh	ELT	3.0
	11	Gonda	CLT	2.5		3	Badaun	CLT	2.0
	12	Gorakhpur	OCB - 283 L/T	5.0		4	Bareilly	ELT	1.5
	13	Hamirpur	CLT	2.0		5	Bareilly	EWSD L/T	4.0
	14	Hardoi	CLT	1.5		6	Bijnore	CLT	3.0
	15	Jaunpur	CLT	3.0		7	Etah	CLT	1.0
	16	i Jhansi	ELT	3.0		8	Ghaziabad	OCB - 283	18.0

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1	2	3	4	5	1	2	3	4	5
	9	Mathura	ELT	2.0		8	Kishan Nagar	CLT	2.0
	10	Meerut	EWSD	10.0		9	Malda	OCB - 283	5.0
	11	Moradabad	OCB - 283 L/T	5.0		10	Purulia	CLT	2.5
	12	Muzaffarnagar	OCB - 283	6.0		11	Raiganj	CLT	3.0
	13	Pilibhit	CLT	1.0		12	Siliguri	OCB - 283 L/T	7.0
	14	Rampur	CLT	1.5		13	Suri	CLT	3.5
	15	Saharanpur	ELT	2.0				Total	54.0
	16	Saharanpur	EWSD	4.0	CHNI TD	1	Chennai	ELOB	6.0
			Total	80.5		2	Chennai	OCB - 283	35.0
JCHL	1	Almora	CLT	2.5		3	Chennal	OCB - 283	22.0
	2	Dehradun	OCB - 283	8.0				Total	63.0
	3	Dehradun	OCB - 283 L/T	6.0	CTD	1	Kolkata	ELOB	8.0
	4	Haldwani	ELOB	3.0		2	Kolkata	OCB - 283	30.0
	5	Haridwar	ELT	2.0		3	Kolkata	OCB - 283	17.0
	6	Haridwar	EWSD	4.0				Total	55.0
	7	Kotdwar	CLT	1.5			Stateme	ont-ll	
	8	Nainital	OCB - 283	6.0			MTNL, M	umbal	
	9	Srinagar	CLT	2.0	1	Go	regaon	OCB - 283	40.0
	10	Uttarkashi	CLT	2.0	2	Fou	Intain	OCB - 283	40.0
		(Tehri)			3	Pra	bhadevi	EWSD	40.0
			Total	37.0	4	Gha	atkopar	OCB - 283	20.0
NB	1	Asansol	OCB - 283 L/T	9.0				Total	140.0
	2	Bankura	CLT	3.5			MTNL, D		
	3	Berhampore	CLT	3.5	1		path	OCB - 283	25.0
	4	Coochbehar	CLT	3.0			ol Bagh	OCB - 283	42
	5	Gangtok	CLT	2.5			hi Road	OCB - 283	40.0
	6	Jalpaiguri	CLT	2.5	4	Lod	hi Road	OCB - 283	35
	7	Kharagpur	OCB - 283 L/T	7.0				Total	142.0

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[Translation]

Grants Allocated under PMRY

3553. SHRIMATI SANGEETA KUMARI SINGH DEO: DR. M.P. JAISWAL:

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

 (a) the district-wise details of the grants allocated to Orissa and Bihar under the "Pradhan Mantri Rojgar Yojana";

(b) the details of the youths benefited therefrom in these States; and

(c) the steps taken/proposed to be taken by the Government to promote this scheme by increasing the funds for Orissa and Bihar?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) Under the Prime Minister's Rozgar Yojana (PMRY), the Central Government releases funds for Subsidy as well as for Training and Entrepreneurial Development etc. While the funds for Subsidy are authorised to the Reserve Bank of India for passing on to the individual beneficiaries through the implementing banks, the funds for training and Entrepreneurial Development etc. are released to the States/Uts. In turn, the State Governments allocate these funds on their own to their districts, Rs. 509.55 lakhs has been released to the State of Bihar and Rs. 509.95 lakhs has been released to the State of Orissa respectively between 1993-94 to 2001-02 (upto 6.12.2001) under the PMRY.

(b) As reported by the Reserve Bank of India, loans have been sanctioned to 95516 youth in Bihar and to 55637 youth in Orissa between 1993-94 to 2001-02 (upto 30.11.2001) under the PMRY.

(c) As on date, both the States have unspent balances from the previously released amounts. However, requests by the State Governments, if any, for enhancement of targets can be considered depending upon their performance vis-a-vis allocated targets.

[English]

C.G.H.S. Hospital in Orissa

3554. SHRI TRILOCHAN KANUNGO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: (a) whether the Government have received any proposal from the Orissa Government to open the CGHS Hospital in Bhubaneswar to provide necessary treatment and medicine to CGHS eligible patients; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI C.P. THAKUR) : (a) No, Sir.

(b) In view of (a) above, the question does not arise.

Special Chapter for NER in 10th Plan

3555. SHRI M.K. SUBBA : Will the PRIME MINISTER be pleased to state:

(a) whether the North Eastern Council has agreed the decision of the Central Government to include a special chapter for North East in the 10th Plan for accelerated development of the region, incorporating augmentation of infrastructure;

(b) if so, the details in this regard; and

(c) the response of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) No such decision has been taken by the Central Government.

(b) and (c) Does not arise.

Artificial Joints

3556. SHRI VILAS MUTTEMWAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether better quality of artificial joints are not being manufactured in the country;

(b) if so, the details thereof;

(c) whether a large quantities of such joints are still imported from abroad; and

(d) if so, the steps taken/proposed to be taken to improve the quality of artificial joints as to reduce the expenditure on their imports?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) Artificial Limbs Manufacturing Corporation of India (ALIMCO) a Public Sector Undertaking under the aegis of Ministry of Social Justice and Empowerment Manufactures, Inter-alia, high quality of Orthotic Joints (Ankle Joints, Knee Joints and Hip Joints) in the country conforming to international standards to sent each type of disability.

- (c) No, Sir.
- (d) Does not arise.

Establishment of Consulates

3557. SHRI P. RAJENDRAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

 (a) whether the Government propose to initiate steps for the establishment of consulates of foreign missions in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) Sir, as per established diplomatic practice, proposal to set up a Consulate in any part of India has to be mooted by the concerned foreign government to the Government of India.

(b) Does not arise.

Irregularities in Kendriya Bhandar

3558. SHRI RAGHUNATH JHA : Will the PRIME MINISTER be pleased to refer to the repty given to Unstarred Question No. 4765 dated 18.4.2001 and state:

(a) whether any action has been taken against the complaints that were received from the Government departments relating to overcharging, supply of inferior quality of paper etc.;

(b) If so, the nature of penalty imposed against the officials responsible for the same; and

(c) the number of details of other complaints received by the Kendriya Bhandar thereafter?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Yes, Sir. Kendriya Bhandar has imposed a penalty of withholding of Increments on four officials, who were found guilty. Further, another two officials have been transferred from their existing postings/positions.

(c) Kendriya Bhandar has not received any complaint from Government Departments with effect from 18.04.2001 till date.

Allocation of Funds under SCP and TSP

3559. SHRI GAJENDRA SINGH RAJUKHEDI : Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) whether the Government have been implementing various schemes and programmes under Special Component Plan (SCP) and TSP since 1978 for achieving overall development of Scheduled Castes and Scheduled Tribes majority of whom live below poverty line;

(b) If so, indicate the schemes programmes formulated/being implemented by Ministry of Small Scale Industries under SCP and TSP specifying nature, scope and target groups thereof as stipulated in letter No. 280-PMO/80 dated March 12,1980 from the Prime Minister's Office addressed to this Ministry amongst other Ministries/ Organisations while commencing SCP/TSP;

(c) amount of funds requisitioned, procured and utilised for such purpose during Vith, Viith, Viiith, and Ninth Five Plans;

(d) quantified Benefits and Targets achieved in this regard; and

(e) any other Scheme/Programme being implemented by the Ministry for economic empowerment of SCs and STs in the field of trade, commerce and industry with a view to bring them in the mainstream of our economic life?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING. AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a), (b) and (e) The schemes and programmes of the Ministry of Small Scale Industries are promotional in nature and are intended to accelerate the growth of Small Scale Industries in the country. The schemes are uniformly applicable for all entrepreneurs including members of the Scheduled Castes (SCs) and Scheduled Tribes (STs). Some of the schemes/ programmes in which specific reservation/concession/ preference given to SCs & STs are:

- Entrepreneurship Development Programme (EDP) – To cultivate the latent qualities of youth by enlightening them on various aspects to be considered for starting new industry.
- (ii) Management Development Programme (MDP)

 To impart state-of-art learning in emerging management techniques/practices to help small scale entrepreneurs for harvesting better profits and substantial share in the domestic/overseas markets.
- (iii) Hire Purchase Scheme To provide machines on Hire purchase basis.
- (iv) Training To impart training in conventional technology trades.

(c) Funds are requisitioned for the whole scheme/ programme and not separately for SCP & TSP component of the scheme.

(d) The targets achieved for SCs and STs under the various schemes during first four years of Ninth Plan are:

- (i) EDP-10786 persons have been training,
- (ii) MDP-2193 entrepreneurs have been given training.

ţ.

- (iii) Hire Purchase Scheme Machines worth Rs.
 237 lakh have been provided.
- (iv) Training 4428 persons have been trained.

[Translation]

Health Fair

3560. SHRI RAMDAS ATHAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the States where Health Fair was organized during the last three years till now;

(b) the amount spent thereon, fair-wise; and

(c) the places where health fair are proposed to be organized during the current financial year, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The "Parivar Kalyan and Swasthya Melas" have been held at Mathura, Delhi, Lucknow, Kargii, Patna, Perambur (Tamil Nadu), Badal (Punjab), Sultanpur (U.P) and Ghazipur (U.P.).

(b) The amounts spent thereon, fair-wise is given in statement enclosed in the given statement.

(c) The proposals have been received for holding of "Parivar Kalyan and Swasthya Melas" at Najafgarh (Delhi), CHC Baldev, Mathura (UP), Gonda (UP), Gangtok (Sikkim), Cuttack, Sambalpur & Koraput (Orissa) and Srinagar/Garhwal (Uttaranchal).

Statement

Amount Spent for Holding Family Welfare Melas During 2000-2001

S. No	Name of State/Place	Amount Spent
1	2	3
1.	Mathura (Uttar Pradesh) (4 days)	Rs. 2,74,500
2.	Delhi (10 days)	Rs. 2,83,000
3 .	Kargil (J & K) (3 days)	Rs. 2,17,000

1	2	3
4.	Patna (Bihar) (3 days)	Rs . 3,43,500
5 .	Lucknow (Uttar Pradesh) (5 days)	Rs. 11,50,000
6.	Perambur (Tamil Nadu) (2 days)	Rs. 75,000
	Total	Rs. 23,43,000

Amount Spent for Holding Family Welfare Health Melas During 2001-2002

S. No		Amount Spent
1.	Badal (Punjab) (3 days)	Rs. 10,00,000
2.	Sultanpur (Uttar Pradesh) (5 days)	Rs. 15,00,000
3.	Gazipur (Uttar Pradesh) (4 days)	Rs. 12,00,000
	Total	Rs. 37,00,000

[English]

MPCM

3561. SHRI VARKALA RADHAKRISHNAN : Will the Minister of COMMUNICATIONS be pleased to state:

 (a) whether the basic objectives of installation of Multi-purpose Counter Machines (MPCM) at post offices to provide single window service to customers in order to reduce waiting time and make counter service error free and more productive could not be achieved;

(b) if so, the reasons therefor;

(c) whether only 2789 MCPMs out of 6257 machines produced were working as on March, 2000;

(d) if so, the facts thereof; and

(e) the steps being taken to utilize these machines into?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN KUMAR) : (a) No, Sir. The Department of Posts has achieved its objectives of providing single window service to customers with the installation of Multi Purpose Counter Machines (MPCMs).

(b) Not applicable in view of (a) above.

(c) No, Sir, As on March, 2000, a total of 2590 MPCMs had been installed in the country and those are in operation although some machines may be down at times for maintenance which is but normal with any machine.

(d) Not applicable in view of (c) above.

(e) Machines are put to optimal use. The performance average during March, 2000 was 3533 transactions per month as against the target of 3000 transactions per machine. Annual Maintenance Contract is available for the machines to ensure timely repairs.

Nursing Schools

3562. SHRI V. VETRISELVAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Nursing Schools in the country, State-wise;

(b) whether there is any proposal to set up new Nursing Schools; and

(c) If so, the details thereof, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) A statement containing the number of recognized Nursing School, State-wise, is in the enclosed statement.

(b) and (c) During the year 2001-02, two nursing schools have been sanctioned to Government of Tripura.

Statement

Total Number of Schools of Nursing in India Recognised by Indian Nursingh Council

S.No.	STATES	NUMBERS
1	2	3
1.	ARMED FORCES MEDICAL	7

2

DECEMBER 12, 2001

1	2	3
2.	ANDAMAN & NICOBAR	1
З.	ANDHRA PRADESH	77
4 .	ARUNACHAL PRADESH	1
5.	ASSAM	3
6 .	BIHAR	6
7.	CHANDIGARH	0
8.	DELHI	16
9.	GOA	1
10.	GUJARAT	18
11.	HARYANA	8
12.	HIMACHAL PRADESH	3
13.	JAMMU & KASHM	1
14.	KARNATÁKA	115
15.	KERALA	61
16.	MID INDIA BOARD	7
17.	MADHYA PRADESH	8
18.	MAHARASHTRA	42
19.	MANIPUR	1
20 .	MEGHALAYA	1
21.	MIZORAM	3
22 .	NAGALAND	1
23 .	ORISSA	4
24.	PONDICHERRY	0
25 .	PUNJAB	21
26 .	RAJASTHAN	24
27.	SOUTH INDIA BOARD	15

1	2	3
28.	SIKKIM	0
29.	TAMIL NADU	39
30.	TRIPURA	0
31.	UTTAR PRADESH	13
32.	WEST BENGAL	23
	TOTAL	520

[Translation]

Hospitals in Districts Headquarters

3563. SHRI RAJO SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are contemplating a comprehensive scheme for the hospitals in district headquarters of State for the convenience of the people;

(b) if so, the amount of loan or grant proposed to be extended for the said scheme, State-wise; and

(c) the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) No, Sir.

(b) and (c) Do not arise.

[English]

Number of Unemployed Youth under PMRY

3564. SHRI RAJ NARAIN PASSI : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the number of unemployed youths in the country, year-wise and district-wise particularly in Uttar Pradesh & Uttranchal who have been provided with loans under Prime Minister Rojgar Yojana by the Banks during the last three years;

(b) the details of funds allocated under the above scheme district-wise;

(c) whether it is also a fact that most of the funds have been sanctioned ignoring the claim of rural and village boys;

(d) if so, the details thereof; and

(e) whether Government will issue instructions to the Banks/District officials to consider sympathetically the youths belonging to rural area?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) As reported by the Reserve Bank of India, 2.71 lakhs, 2.58 lakhs and 2.34 lakhs educated unemployed youth were sanctioned loans by the banks under the Prime Minister's Rozgar Yojana (PMRY) for the years 1998-1999; 1999-2000 and 2000-2001 respectively in the entire country including Uttar Pradesh and Uttranchal. Based on the reports received from the State Government of Uttar Pradesh, the districtwise details of loans sanctioned by banks in Uttar Pradesh including in Uttranchal for the last three years i.e. 1998-1999 to 2000-2001 is given in the enclosed statement.

(b) Under the PMRY Scheme, the Central Government releases funds for subsidy as well as for training and entrepreneurial development etc. The funds for subsidy are authorised to the Reserve Bank of India for passing on to the individual beneficiaries through the implementing banks. The funds for training and entrepreneurial development etc. are released to the State/UTs. Rs. 4936.76 lakhs have been released to the States/UTs and Rs. 1068.86 lakhs to Uttar Pradesh (including Uttranchal) for training and entrepreneurial development etc. during the last three years i.e. 1998-1999; 1999-2000 and 2000-2001. In turn, the concerned States/UTs allocate these funds amongst their districts on their own.

(c) and (d) No, Sir. As per the findings of the evaluation study of the PMRY conducted by the institute of Applied Manpower Research (IAMR), New Delhi, for the programme years 1995-96, 1996-97 & 1997-98, 49.9% of the beneficiaries belonged to the rural areas in the States surveyed.

(e) Does not arise in view of (c) and (d) above.

Statement

Districtwise number of persons sanctioned loans in Uttar Pradesh (Including Uttaranchal) by banks during the last three years i.e. 1998-1999, 1999-2000 and 2000-2001

(As reported by the State Government)

SI. No.	Name of the District	Persons sanctioned loans by banks				
		1998- 99	1999- 2000	2000- 2001		
1	2	No. 3	No. 4	No. 5		
1.	Agra	1092	1039	1063		
2 .	Aligarh	891	968	970		
3.	Etah	955	880	861		
4.	Firozabad	812	845	778		
5.	Mathura	940	946	915		
6.	Mainpuri	507	492	507		
7.	Hathras	547	502	507		
8.	Allahabad	1349	1312	1319		
9.	Fetehpur	676	646	612		
10.	Kaushambi	338	256	234		
11.	Pratapgarh	731	718	716		
12.	Azamgarh	684	626	662		
13.	Ballia	639	502	387		
14.	Mau	450	364	380		
5.	Bareilly	1512	1480	1475		
6.	Badaun	902	905	931		
7.	Pilibhlt	761	708	771		
8. 3	Shahjahanpur	709	738	747		

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Written Answers

	2	3	4	5	1 2 3	4	5
9 .	Basti	539	548	565	45. Kannauj 330	258	232
0.	Kabeer Nagar	132	131	145	46. Farrukhabad 666	280	542
1.	Siddharth Nagar	155	221	242	47. Lucknow 904	1003	1020
22.	Gorakhpur	948	1049	1067	48. Hardoi 945	901	819
3.	Deoria	653	686	652	49. Lakhimpur 970	938	775
4.	Kushinagar	458	489	473	50. Rae Bareli 877	806	825
25.	Maharajganj	301	293	307	51. Sitapur 757	702	624
6.	Faizabad	702	706	711	52. Unnao 71	769	784
27.	Ambedkar Nagar	501	542	563	53. Meerut 1120	1084	117
28.	Barabanki	658	702	705	54. Bagpat 302	306	310
29.	Sultanpur	902	916	910	55. Bulandshahar 1005	916	943
0.	Bahraich	698	586	570	56. Gautambuddh Nagar 433	430	449
11.	Shrawasti	301	242	210	57. Ghaziabad 1102	1106	114
2.	Gonda	663	617	546	58. Saharanpur 1188	1180	1247
13.	Balrampur	339	340	340	59. Muzaffarnagar 1102	1211	1220
34 .	Jhansi	802	750	738	60. Moradabad 1104	1115	1136
35.	Jalaun	470	556	598	61. Bijnore 881	959	978
36.	Lalitpur	355	311	311	62. Rampur 876	790	841
37 .	Chitrakoot	114	131	150	63. J.P. Nagar 401	354	360
38 .	Hamirpur	299	329	309	64. Mirzapur 445	352	361
39.	Mahoba	280	282	270	65. St. Ravidas Nagar 256	226	212
10.	Banda	228	230	210	66. Sonbhadra 310	232	222
41.	Kanpur (N)	1358	1320	1384	67. Varanasi 1063	1071	1113
12.	Kanpur (D)	351	421	314	68. Chandauli 335	332	330
13.	Etawah	348	334	312	69. Ghazipur - 560	511	518
44.	Auraiya	188	142	180	70. Jaunpur 866	742	689

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1 2	3	4	5
71. Pauri Garhwal	372	415	414
72. Tehri Garhwal	414	357	339
73. Chamoli	217	303	306
74. Dehradun	705	710	715
75. Rudraprayag	53	57	61
76, Uttarkashi	252	214	217
77. Almora	434	510	460
78. Nainital	655	610	615
79. Pithoragarh	287	313	279
80. Bageshwar	110	121	112
81. Champawat	102	101	102
82. Udhamsingh Nagar	679	662	683
83. Haridwar	707	703	341
	SC/ST		

SC/ST

3565.SHRI A. KRISHNASWAMY : Will the Minister of Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that a large number of vacancies/posts reserved for SCs, STs and OBCs are being 'de-reserved' and filled by 'others' despite imposition of a ban on 'de-reservation' of vacancies reserved for SCs, STs and OBCs with effect from 1.4.1989 by DOPT O.M. No. 36012/6/88-Estt, (SCT) dated 25.4.1989;

(b) if so, the reasons for the same; and

(c) Indicate instances where vacancies/posts reserved for SCs, STs and OBCs have been de-reserved and filled by person other than those for whom they were reserved since 1.4.1989 in the Ministry of Health and Family Welfare including all the PSUs autonomous, Statutory Organisations, attached and subordinate offices falling under the administrative control of this Ministry? THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) The requisite information is being collected and shall be laid on the Table of the House.

[Translation]

Tenure of Store Depots

3566. SHRI BRAHMA NAND MANDAL : SHRI AMAR ROY PRADHAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the normal tenure of stay fixed for medical and paramedical staff of Medical Store Depots of CGHS;

(b) whether Government are aware that administrative authorities make transfer of a few selected officials time and again after a short spell to implement the above tenure policy and to remove the title of "overstay".

(c) if so, the reasons therefor;

(d) the details of officials who have been posted again in each of the Medical Store Depot of C.G.H.S. as on November 30, 2001; and

(e) the reasons for making these postings?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) As per general policy, Medical Officers are transferred after the normal tenure of 3 to 4 years. Officials holding posts which are exclusively meant for the Store Depots are not required to be transferred. The remaining Paramedical staffs are transferred after completion of the tenure of 4 to 5 years.

(b) to (e) There is no general trend of transfer of officials back to their earlier posting in the CGHS Medical Store Depots. However, in the case of Dr. Man Singh, CMO (Homoeo), he has been posted again to the CGHS Medical Store Depot keeping in view his experience and the exigencies of work in public interest.

[English]

Anti Rables Vaccine

3567. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state : (a) whether the Pasteur Institute in Coonoor, Tamil
 Nadu is the only organisation producing anti-rabies
 vaccine;

(b) if so, details of the quantum of such vaccine being produced;

(c) the total requirement of anti rabies vaccine in the country; and

(d) the steps taken/being taken by the Government to provide anti-rables vaccine at cheaper rates?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (d) There are nine production centres in the Government Sector, which are producing Nervous Tissue Anti Rabies Vaccine. Two public sector and one private sector institution are also producing Tissue Culture Anti Rabies Vaccine. As per figures available for the year 2000, 34 million ml. of Nervous Tissue Anti Rabies Vaccine is produced, which is almost sufficient to meet the requirement. 4.2 million doses of Tissue Culture origin anti rables vaccine are produced in the country, which is less compared to the requirement of 5.5 million doses. Steps are being taken to increase the production of Tissue Culture Vaccine.

Unauthorised Access to Internet Account

3568. SHRI ANANTA NAYAK : Will the Minister of INFORMATION TECHNOLOGY be pleased to state :

(a) whether the Government are aware of the problem of increasing unauthorised access to one's Internet account;

(b) if so, whether any new technology is proposed to be developed to address the problem of unauthorised access and to provide new security system to lock E-mail;

(c) if so, the details thereof; and

(d) the steps taken/being taken by the Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) to (d) Servers are protected using internet firewalls which prevent unauthorised access of the internet accounts. Access to one's internet account is through password authentication. Appropriate selection, secure maintenance and timely alteration of passwords are measures advised to the users to prevent unauthorised access to their account. Locking of E-mail is done through password authentication while retrieving e-mails.

Differences in Different Species Milk

3569. DR. RAGHUVANSH PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

 (a) whether it is fact that there is considerable difference between quality of milk of Cross Breed, indigenous Cows and Buffaloes;

(b) If so, the details thereof alongwith the beneficial/ deleterious effect on health of people;

(c) whether under Preventive Food Adulternation (PFA) no mixing of these milk originating from different animals should be allowed; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) As far as the health safety point of view is concerned, there is no difference in the milk obtained from Cross Breed, indigenous Cows and Buffaloes. There may, however, be some differences in terms of milk protein, milk fat, milk solids-not-fat etc., depending upon the breed, feed and other factors.

(c) and (d) Under Prevention of Food Adulteration (PFA) Rules, 1955, there is no prohibition in mixing of milk originating from different animals. The milk should, however, conform to the standards prescribed under the PFA Rules, 1955.

Herbal Thereapy on Asthma

3570. SHRI Y.V. RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware that Indian Institute of Chemical Biology has developed a new herbal therapy to treat Asthma and bronchitis problem; (b) if so, whether its trials have been conducted;

(c) if so, the results thereof; and

(d) the action proposed to be taken to popularize this medicine?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Indian Institute of Chemical Biology (IICB), Kolkata, a constituent unit of CSIR, has developed a poly herbal formulation to treat Bronchial Asthma.

(b) to (d) Clinical trials according to modern medicine parameters have not been carried out. A limited study conducted as per Ayurvedic procedures by the licensee of Indian Institute of Chemical Biology (IICB) has shown that the formulation provides relief to bronchial asthma patients. The formulation was licensed for commercial production by IICB in September, 2000 and is being marketed under the trade name of Asmon. This is a product of private company, therefore, no special preference to popularize this product is required at Government level.

Visit of Former Pak PM

3571. SHRI AJAY SINGH CHAUTALA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Ex-Prime Minister of Pakistan visited India recently;

(b) if so, whether during her visit she met Prime Minister, Foreign Minister, Home Minister etc.; and

(c) if so, the issues discussed and the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) to (c) Yes, Sir. Former Pakistan Prime Minister Mrs. Benazir Bhutto paid a private visit to India, from 25-29 November 2001, on an invitation from the Confederation of Indian Industry (CCI). On 26th November she addressed a meeting organized by the CII.

Government extended all the usual courtesies due to a former Head of Government.

Spurious Drugs

3572. SHRI SADASHIVRAO DADOBA MANDLIK : SHRI C.N. SINGH : SHRI SHIVAJI MANE : SHRI M.V.V.S. MURTHI : SHRI RAM MOHAN GADDE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

 (a) whether a large quantity of spurious drugs seized by the Government during the last one year in the capital;

(b) if so, the details thereof;

(c) whether the Government have constitued a committee under the chairmanship of DGHS to go into all aspects of the menace of spurious drugs and suggest for the remedial measures;

(d) if so, the recommendations given by the committee; and

(e) the action taken by the Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) Yes, Sir.

(b) Delhi Police in association with the Drugs control Deptt. of Govt. of NCT Delhi, selzed large stocks of allegedly spurious drugs from 3 different godowns located in and around Bhagirath Place, Delhi on July 4, 2001. The Interrogation of the accused persons connected with the case led to the detection of a manufacturing unit at Murthal, Distt. Sonepat, Haryana which was functioning without any valid licence. Delhi police have arrested 6 persons in this connection and have launched prosecution in the court of Metropolitan Magistrate, Delhi under different Provisions of various Acts.

(c) to (e) Yes, Sir. A Committee under the Chairmanship of DGHS has been constitued by the Govt. to go into all aspects of menace of spurious drugs.

A meeting of the Committee has been held on 25th October, 2001 and various underlying issues concerning manufacture and sale of spurious drugs in the country were examined. Further meeting of the committee is to be convened for finalizing its report.

CGHS Dispensary

3573. SHRI C.N. SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Maternity Centre at CGHS Dispensary No. 42 at Kalkaji has been closed for the last many years;

(b) if so, the reasons therefor; and

(c) the time by which the said Maternity Centre is likely to be opened?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) Since 1992, there has been a decline in the number of delivery cases at the Maternity Centre, CGHS dispensary Kalkaji and therefore, the facilities at the Maternity Centre have been restricted to antenatal check up. However, action for restoration of full fledged services at this Maternity Centre has already been initiated by the Government.

Palestine Issue

3574. SHRI PRIYA RANJAN DASMUNSI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Indian official stand on the Palestinian cause has been sufficiently diluted from our original stand by the present Government; and

(b) if not, the rationale behind encouraging arms tie-up with Israel Government at a time when Palestinian issue has not yet been settled by Israelis?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) No, Sir. India's support for the Palestinian cause continues to be historical, consistent and unwavering. The Government have strongly condemned the recent Israeli air attacks against the offices of President Arafat and other Palestinian institutions.

(b) India procures arms from a number of countries, including Israel to meet its defence requirements. This does not, in any way, dilute India's close relationship with the Arab world and our steadfast support to the Palestinian cause.

[Translation]

Report on Entry of Multi-Nationals

3575. DR. LAXMINARAYAN PANDEYA : Will the PRIME MINISTER be pleased to state :

(a) whether the Montek Singh Ahluwalia Committee has submitted its report in connection with the entry of multinational companies in the transport sector;

(b) if so, the salient features thereof;

(c) whether some organisations have opposed implementation to the above report; and

(d) if so, the reasons therefore and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) to (d) "Task Force on Employment Opportunities" was set up under the Chairmanship of Shri Montek Singh Ahluwalia. The Task Force has submitted its report to the Deputy Chairman, Planning Commission on 2nd July 2001. The "entry of multi-national companies in the transport sector" was not one of the Terms of Reference of this Task Force.

Liberalisation Policy

3576. SHRI JAGDAMBI PRASAD YADAV : Will the PRIME MINISTER be pleased to state :

 (a) the details of the steps taken by the Government to minimise the number of senior officers in view of reduced work load after introduction of liberalisation policy;

(b) the number of public undertaking units closed or sold to private sector so far under the policy;

(c) the number of posts abolished/proposed to be

abolished in the concerned departments/ministries postwise; and

(d) the amount excepted to be saved by the Government from this account annually?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) in 1992, the Government had decided to reduce the number of posts at various levels by 10% and, as a result, nearly 1.83 lakh posts, belonging to all Groups (i.e. Group 'A', 'B', 'C' and 'D') have been abolished. On the recommendation of the Group of Secretaries made in 1992, 135 posts of Joint Secretary and equivalent have been abolished. In the recent past certain Departments have been abolished/merged and some other economy measures have been taken. As a result of this, eight Secretary level posts have been abolished. The Expenditure Reforms Commission, set up by the Department of Expenditure to review, inter alia, the road map for reducing the functions, activities and administrative structure of Central Government has submitted 10 Reports in all covering 36 Ministries/Departments/ Organisations. The recommendations contained in these Reports pertain to rightsizing/restructuring of these Ministries/Departments etc. The Department of Expenditure have requested respective Ministries/Departments to take follow up action on the recommendations of the Commission.

(b) The position in respect of closure/privatisation of public undertaking units is as follows:

- (I) Establishments of Bharat Gold Mines Ltd. (BGML), Tannery & Footwear Corporation of India Ltd. (TAFCO), Mandya National Paper Mills Ltd. (MNPM), Bharat Process and Mechanical Engg. Ltd. (BPMEL), Weighbird (India) Ltd. (WIL), Rehabilitation Industries Corpn (RIC) and National Bicycle Corp. of India Ltd. (NBCIL) have been closed.
- (ii) Permission for closure of Mining & Allied

Machinery Corporation Ltd. (MAMC) has been received.

- (iii) Four units of HMT and seven loss making Refractory Units (LRUs)/Fabrication Yard of Burn Standard Co. Ltd. (BSCL) have been closed.
- (iv) Further closure of Cycle Corporation of India Ltd. (CCIL), India Road Construction Corpn. (IRCC) and ET&T have also been approved by the Government.
- (v) Tea Trading Corporation of India (TTCI) has filed an application for liquidation.
- (vi) Seven public sector undertakings, includings two subsidiaries, have so far been disinvested/ privatised.

(c) and (d) Information about the number of posts abolished/proposed to be abolished on account of closure/ privatisation in the concerned Ministries/Departments of the Central Government is not centrally available.

[English]

Functioning of Red Cross Society

3577. SHRI A. NARENDRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the role of the Central Government with regard to management and functioning of the Red Cross Society in India;

(b) the role of public in performing functions in the management of the society;

(c) the details of receipt and payment of the society during each of the last three yeas, year-wise; and

(d) the number of new branches of the Society opened during the above period?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The Indian Red Cross Society has been established as an autonomous body under the IRCS, Act XV of 1920 (As amended by Act No. 22 of 1958 and the Adaptation of Laws (No. 4) Order 1957 and the Act 14 of 1992). The role of the Central Government in the management and functioning of IRCS has been defined under the provisions of the Act and the Rules made thereunder.

(b) Public in general is associated as members or volunteers of the Society. In the National Managing Body which consists of 18 members and a Chairman, 12 are elected by branches and 6 are nominated by the President of India in his capacity as the president of the Society.

(c) As per the information made available by IRCS, the receipt and payment of the society during last three year is as under:-

(Rs.	in	Lakhs)
- V			L

Year	Receipt	Payment
1998-99	1,021.29	1,043.06/-
1999-00	1,704.83	1,208.72/-
 2000-01	2,354.46	2,299.49/-

(d) One Union Territory Branch was set up in Andaman & Nicobar and a State Branch was started in the newly carved state of Chhattisgarh.

Indo-US Missile Defence Programme

3578. SHRI IQBAL AHMED SARADGI : SHRI Y.S. VIVEKANANDA REDDY : SHRI G.S. BASAVARAJ :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India and US are working together on missile defence programme;

(b) if so, the details thereof; and

(c) the extent to which US missible defence programme would help India's defence capabilities?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) No, Sir.

(b) and (c) Do not arise.

India International Coir Fair

3579. PROF. A.K. PREMAJAM : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether an India International Coir Fair was held at Kochi from October 11 to 13, 2001 to explore business opportunities on a common platform;

(b) if so, the names of countries which participated in the fair; and

(c) the trade partnerships and technological alkiances signed?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) Yes, Sir.

(b) Delegates from 18 countries namely Australia, Bangladesh, China, Germany, Holland, India, Italy, Japan, Korea, Netherlands, Russia, South Africa, Spain, Sri Lanka, Tanzania, United Arab Emirates, United Kingdom and United States of America had participated in the fair and the Seminar.

(c) Signing of trade partnerships and technological alliances with the Coir Board were not envisaged at the Fair and the Seminar.

[Translation]

Investment in Infrastructure, Consumer and Social Sector

3580. SHRI BAHADUR SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government propose to invest in infrastructure, consumer and social sectors and encourage private sector;

(b) if so, the details thereof;

(c) whether the Government have taken any policy decision in this regard;

(d) if so, the sectors wherein investment is likely to be made; and

(e) if not, the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) The Approach Paper to the Tenth Five Year Plan envisages that the industrial growth of the economy will be largely dependent on the performance of the private sector and our policy must, therefore, provide a conducive environment for such growth. In such a context, the Government has a very important role but a different one from that envisaged in the past. In the areas of social sectors its role will clearly have to increase. In the sphere of infrastructure development, government's role will have to increase in areas like rural infrastructure and road development, which are unlikely to attract private investment. In areas, where gaps are large and private sector cannot be expected step insignificantly, government's role may have to be restructured. In other areas of infrastructure development like telecommunications, power, ports, etc., the private sector can play a much larger role provided an appropriate policy framework is in place.

(c) to (e) The Tenth Five Year Plan, which is likely to contain some of the policy recommendations in this regard, is yet to be formulated.

[English]

Activities of Coir Board

3581. SHRI RAMESH CHENNITHALA : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether the Government are planning to expand the activities of Coir Board; and

(b) if so, the details thereof?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) and (b) No, Sir. The Government is not contemplating to expand the mandate of the Coir Board constitued under an Act of the Parliament. However, the Government through the Coir Board is giving impetus to the following:-

- Extension of Research and Development (R&D) programmes for product development and diversification especially in the development of coir composite fibre bond, multi fibre blended products, coir geotextiles etc.;
- (ii) Modernisation of the sector through technology upgradation;
- (iii) Domestic and export market development and promotion;
- (iv) Quality improvement; and
- (v) Value added production in the non-traditional brown fibre sector

[English]

Indian Telephone Industry

3582. SHRI VIRENDRA KUMAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the India Telephone Industry has taken loan from the financial institutions;

(b) if so, the total amount of loan taken by Indian Telephone Industry from financial institutions during each of the last three years for various purposes; and

(c) the amount refunded by ITI so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) and (c) The details of loan received by Indian Telephone Industry from financial Institutions towards Working Capital requirements and refund made during the last three years are as per details given below:-

(As. in crores)

Year	Financial Institutions	Loan received	Loan repaid	Balance outstanding (as on 31st March)
1	2	3	4	5
1998-1999	IDBI	105	55	50
1999-2000	IDBI	40	-	90

1	2	3	4	5
2000-2001	IDBI	50	90	50
	ICICI	50	-	50

Constitution Amendment

3583. SHRI PRAKASH YASHWANT AMBEDKAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government initiated action to bring out an Act of Parliament for effective implementation of the provisions of Article 15(4) and 16(4) in the year 1993, as recommended by Dr. Ambedkar Birth Centenary Committee, which is also being reiterated by the Forum of SC/ST Parliamentarians through Memoranda dated 17.12.1996, 1.9.1997 and 23.7.1998, submitted to Prime Minister and again endorsed in the SC/ST MPs convention held during December, 1999; and

(b) if so, the progress achieved in this regard since 1993?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Government examined a proposal to bring out an Act on reservation in services. In view of the fact that the executive instructions issued by the Government on the subject have the force of law and the executive instructions have the advantage of flexibility to meet the emerging needs which cannot always be provided by legislative enactment, it is not considered appropriate to pass a legislation in the matter.

Performance of CGHS

3584. SHRI G.J. JAVIYA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have recently reviewed the performance of CGHS in terms of physical and financial targets fixed and achieved during each of the last three years in Gujarat; (b) if so, the details thereof;

(c) whether the Government have formulated any action plan for the expansion, strengthening and upgrading of CGHS infrastructure network after the earthquake in Gujarat for the current year and the Ninth Plan period; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) The CGHS is a subsidised welfare scheme run by the Central Govt. for the benefit of Central Govt. employees, pensioners and other eligible categories. As such, the Govt. has not fixed any physical or financial targets for the performance of CGHS in various cities throughout the country.

(c) and (d) At present there are five allopathic, one Ayurvedic and one Homeopathic dispensaries in addition to one Laboratory and one Dental Unit under CGHS in Ahmedabad (Gujarat). Requests have been received for extension of CGHS facilities to the city of Vadodara (Gujarat) but keeping in view constraints of manpower and resources, it will not be possible for the Govt. to expand CGHS facilities in Gujarat at present.

Formulation from Herbs

3585. SHRI P.S. GADHAVI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have identified different herbs and prepared formulations from their abstracts during the last one year;

(b) if so, the details of new herbal medicines which have introduced in the country during the last one year;

(c) whether the system of education in Ayurvedic, Unani and Homoeopathy has declined; and

(d) if so, the steps are being taken to promote these systems of medicines in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) Indian Council of Medical Research has undertaken clinical trials of herbal drugs for diabetes Mellitus, urolithiasis and Filariasis. Central Drugs Research Institute, Lucknow has also undertaken development of herbal drugs for wound healing, anti-stress and hepato-protective.

(c) and (d) Government has set up Central Council of Indian Medicine and Central Council of Homoeopathy to ensure observance of the minimum standards of education in the country including infrastructure. The standards of education lack uniformity at places. Central Government is assisting under-graduate and post-graduate teaching institutions to improve their infrastructure and raise the standards of teaching and training.

Foreign Training to SC/ST Officers

3586. SHRI RAJAIAH MALYALA : Will the Minister of SHIPPING be pleased to state :

(a) whether the Government selects/sponsors/ nominates/deputes Officers for training to the reputed Foreign Institutions for improving their academic, managerial technical and administrative capabilities in various fields and disciplines wherein some cases cost of such training are borne by the sponsoring countries/agencies under bilateral/international agreements;

(b) if so, furnish year-wise number of persons from Shipping Ministry who underwent such short/long term training courses during last five years;

(c) the number of SCs, STs and OBCs among them and their percentage;

(d) indicate "special provisions" made for ensuring adequate representation to SCs, STs and OBCs for availing such opportunities as provided under Article 46 of the Constitution in the absence of which historical educational handicaps suffered by them as well as deep rooted social prejudices prevailing against them may deprive them their due share in such opportunities; and

(e) If not, the reasons therefor ignoring the said Constitutional Directive?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) to (c) Yes, Sir. The erstwhile Ministry of Surface Transport has been bifurcated into two Ministries viz Ministry of Shipping and Ministry of Road Transport & Highways w.e.f. from November, 2000 and details from then in respect of Ministry of Shipping are as under:-

Year	Total Number	Number of SC/ST/OBC	%
2000-2001	6	0	0
2001-2002	9	1 (SC)	11

(d) and (e) While nominating desirous and suitable officers for such foreign training, due weightage is given to SC/ST/OBC candidates, if found eligible.

Allocation of Funds under SCP and TSP

3587. SHRIMATI REENA CHOUDHARY : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether the Government have been implementing various schemes and programmes under Special Component Plan (SCP) and TSP since 1978 for achieving overall development of Scheduled Castes and Scheduled Tribes majority of whom live below poverty line;

(b) if so, indicate the schemes/programmes formulated/being implemented by Ministry of Agro and Rural Industries under SCP and TSP since their commencement specifying nature, scope and target groups thereof as stipulated in letter No. 280-PMO/80 dated March 12, 1980 from the Prime Minister's Office addressed to this Ministry among other Ministries/ Organisations while commencing SCT/TSP;

(c) amount of funds requisitioned and procured by his Ministry during Vith, VIIth, VIIth; and Ninth Five Year Plans for such schemes/proggrammes;

(d) quantified benefits and targets achieved in this regard; and

(e) any other Scheme/Programme being implemented by the Ministry of Agro and Rural Industries for enhancing employment opportunities/empowerment of SCs and STs? THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a), (b) and (e) The schemes and programmes of the Ministries of Agro & Rural Industries are promotional in nature and are intended to accelerate the growth of Agro & Rural Industries in the country. The schemes are uniformly applicable for all enrepreneurs including members of the Scheduled Castes (SCs) and Scheduled Tribes (STs). Some of the schemes/programmes are :

- Prime Minister Rozgar Yojana (PMRY) To make available institutional finance to educated unemployed youth belonging to economically weaker sections for setting up self-employment ventures.
- Rural Employment Generation Programme (REGP) – To provide margin money to rural entrepreneurs for setting up viable Village Industries projects.
- (iii) Training of artisans In spinning of Coir yarn on motorised ratts.
- (iv) Mahila Coir Yojana To provide financial assistance @ 75% of the financial cost of motorised ratts subject to a maximum of Rs. 7500/-.
- (v) Welfare Measures To provide production linked welfare infrastructural support to the workers in the coir producing areas preferably to the members of the SC/ST communities.

(c) Funds are requisitioned for the whole scheme/ programme and not separately for SCP & TSP component of the scheme.

(d) The targets achieved for SCs and STs under the various schemes are :

- Prime Minister Rozgar Yojana (PMRY) 95.4 thousand educated unemployed youth have been provided financial assistance from April 1997 to March, 2001.
- (ii) Rural Employment Generation Programme (REGP) - 20,901 beneficiaries have set up projects under the programme. A sum of

Rs. 44.07 crores has been provided as Margin Money.

- (iii) Training of Artisans 2199 workers have been trained from April 1997 to 30th November, 2001.
- (iv) Mahila Coir Yojana 1909 workers have been assisted from April 1997 to 30th November, 2001.
- (v) Welfare Measures 77 Villages have been assisted from April 1997 to 30th November, 2001.

Protest by the Staff of CSS

3588. SHRI MANJAY LAL : SHRI SUBODH ROY :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the members of CSS (Central Secratariat Service) are on relay hunger dharna for more than 400 days;

(b) if so, the reasons therefor;

(c) whether a Committee of Senior Officers was constituted to look into their problem;

(d) if so, whether the Committee has submitted any report in this regard; and

(e) if so, the details thereof and if not, the time by which the report is likely to be submitted?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Yes, Sir. The Central Secretariat Service Officers are agitating for better service prospects.

(c) to (e) A Committee of Senior Officers was set up on 28.2.2001 to go into the cadre structure of the Central Secretariat Service (CSS). In view of the enormous work involved, the tenure of the Committee has now been extended up to the end of February, 2002 with the approval of the competent authority. The Government will give due consideration to the recommendations made by this Committee.

Ayurveda University Hospitals

3589. SHRI KODIKUNNIL SURESH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are taking steps to promote "Ayurveda" treatment all over the country;

(b) whether Government have a proposal to set up a Ayurveda University/Hospitals in the country to give national importance of Ayurveda;

- (c) if so, details thereof; and
- (d) the time by when it is likely to be set up?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Yes, Sir. The Union Government is encouraging State Governments to provide Ayurvedic treatment in its Hospitals/dispensaries. The Government is also promoting ISM&H through upgradation of standards of Ayurvedic education, emphasizing the need for quality control and drug standardization, encouraging research activities, improving availability of medicinal plants and building awareness. These are aimed at promoting Ayurvedic and other Systems of medicine under ISM&H.

(b) to (d) Broad plan for setting up of a National Ayurvedic Hospital in Delhi has been conceptualized for which Delhi Development Authority has offered about 4.5 acres of land at Sarita Vihar.

Impact of Sanctions

3590. SHRI CHANDRA BHUSHAN SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the U.S. sanctions on transfer of dual use technology had affected the country's nuclear programme;

(b) If so, the details thereof;

(c) whether the lifting of sanctions by the U.S. has helped the country to go ahead with its nuclear programmes; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) to (d) The problem of accessibility to dual use technologies existed even before the US sanctions. As a result, intensive R&D in the Units of the Department of Atomic Energy was taken up which helped to develop indigenous technologies and thereby, self reliance. The lifting of US sanctions has therefore not made any substantial difference to the country's nuclear programme.

PM Visit to Japan

3591. SHRI SHIVAJI MANE : SHRI M.V.V.S. MURTHI : SHRI RAM MOHAN GADDE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether Prime Minister visited Japan recently;
- (b) if so, the details of talks held, and
- (c) the outcome thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) to (c) The Prime Minister Shri Atal Bihari Vajpayee paid an official visit to Japan from 7 - 11 December 2001 on the invitation of Japanese Prime Minister Mr. Junichiro Koizumi.

The Prime Minister visited Osaka and Tokyo. In Tokyo, the Prime Minister called on the Emperor of Japan, who also hosted lunch in his honour. The Prime Minister held bilateral discussions with Prime Minister Koizumi on bilateral, regional and international issues and on strengthening the Global Partnership for the 21st Century that was established when Prime Minister Yoshiro Mori of Japan visited India in August 2000. In both Osaka and Tokyo, the Prime Minister interacted with the business community and addressed major business meetings. The Prime Minister also met with members of India-Japan Parliamentary Friendship League.

India and Japan have agreed on the importance of strengthening the Global Partnership, and on further developing exchanges in the areas of trade and investment, culture, IT, science & technology, defence etc.

[Translation]

Telephone Exchange Building

3592. SHRI NAMDEO HARBAJI DIWATHE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether tenders were invited for the site of telephone exchange building in the Bhandara district of Maharashtra;

(b) if so, the details thereof;

(c) whether these tenders were received from private persons/parties at official rates; and

(d) if so, the reasons for delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) First time the tender was floated on 08.08.2000 for 9 places. As there was poor response tender was floated again on 7.2.2001 for 16 places in Bhandara District. They are as follows:

Sahapur, Gobarwahi, Lakhani, Pahela, Sihora, Noka-Dongari, Bampewada, Condumari, Pohara, Virli (BK), Jaltpur, Mashal, Kondakosara, Chichal, Warthl, Hardoli.

(c) The tenders were called from private persons/ parties as on these places Government land was not available. The rates quoted were above the official/ Government rates in majority of cases.

(d) The reasons for delay was due to the nonavailability of all members of Negotiation Committee. The negotiations were held on 04-12-2001 and 5.12.2001. The process of negotiation and further action to acquire land in above case is in progress.

[English]

Performance of Indian Rare Earths Limited

3593. SHRIMATI KUMUDINI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal for the expansion of Indian Rare Earths Limited at Gopalpur in Ganjam District of Orissa;

(b) if so, the details thereof;

(c) whether the Government propose to set up a study group to probe into the mismanagement of the Indian Rare Earths Limited to reduce unnecessary expenditure and stoppage of wastage and pilferage;

- (d) if so, the details thereof; and
- (e) If not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Indian Rare Earths Limited (IREL), a Public Sector Undertaking of Department of Atomic Energy has proposals for expansion of capacity of OSCOM Plant at Orissa from the present capacity of ilmenite production of 220,000 tpa alongwith associated minerals to 300,000 tpa with associated minerals, with an additional investment of Rs. 45 crore (approx).

(c) to (e) Department of Atomic Energy has not come across any mis-management in IREL and therefore the question of reduction of unnecessary expenditure, stoppage of wastage and pilferage does not arise.

Cable TV

3594. SHRI K. YERRANNAIDU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether MTNL proposes to tie up with Boardcasters for entering the Cable Television segment;

(b) if so, the details thereof; and

(c) the advantage of convergence with Prasar Bharati in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Yes, Sir. MTNL has a proposal to form an alliance with Prasar Bharti to enter cable TV segment.

(c) On getting licence to start a cable network, MTNL shall be in good position to use its optic fibre and high end copper cable distribution systems along with ATM switches. This would provide:

- (I) A good cable network to the consumers meeting all their needs of entertainment, information and education.
- (ii) Starting of multimedia services using the content provided by prasar Bharti. The consumer could get the facility of streaming video.
- (iii) These ATM switches shall provide video on demand service to consumers in Delhi and Mumbai in the first instance.
- (iv) Both computer and TV sets will be able to screen programmes/signals including Internet, video on demand.

[Translation]

Development of Communication System

3595. SHRI BRIJLAL KHABRI : SHRI RAMDAS RUPALA GAVIT : SHRI RATILAL KALIDAS VARMA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the communication system in Gujarat,
 Maharashtra and Uttar Pradesh are poor as compared to
 the other States;

(b) if so, the reasons therefor;

(c) the steps taken by the Government to improve the communication system in these states; and

(d) the amount spent on the development of communication system in these States during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : TELE-COMMUNICATION SERVICES :

(a) and (b) No, Sir. The telecommunication systems in Gujarat, Maharashtra and Uttar Pradesh are comparable with other states.

(c) The following steps are taken in a phased manner to further improve the telecommunication system in the States.

- Replacement of non life expired paper core cable by jelly filled cables.
- (ii) Induction of 5 pair PIJF cable.
- (iii) Opening of more and more internal DPs by laying 5 pair cable up to the subscriber premises.
- (iv) Opening of more and more RLUs/RSUs for reducing the serving area of the exchange and corresponding reduction in cable length.
- (v) Replacement of life expired telephone instrument.
- (vi) Introduction of WLL.

(d) The amount spend on the development of telecommunication system in Gujarat, Maharashtra and Uttar Pradesh during the last three years is as under;

(Amount in crores of Rupees)

State	1998-	1999-	2000-2001
	99	2000	provisional A/cs
			Not yet closed
1	2	3	4
Gujarat	552.24	820.47	1014.48
Maharashtra	1388.73	1743.13	2043.25

1	2	3	4 '
UP (East)	679.70	675.90	829.31
UP (West)	34.50	495.62	500.4

POSTAL SERVICES :

(a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

CAG's Observation on Kandla Port Trust

3596. COL. (RETD.) SONA RAM CHOUDHARY : Will the Minister of SHIPPING be pleased to state :

(a) whether the Government have taken note of CAG's observations regarding appointing a Trustee with direct interest in the business conducted by Board of Trustees of Kandla Port Trust in their report laid before Parliament during 1999;

(b) if so, whether the appointed trustee was Chairman and Managing Director of Shipping company which was granted undue favours by Kandla Port Trust and was granted benefits amounting to several crores from hiring out of dirty ballast tank, maintenance dredging, berth hire charges, hiring of BP tug and pilotage fee;

(c) if so, the details thereof; and

(d) the preventive measures taken/proposed to be taken to avoid recurring of such irregularities/loss in future and action taken to recover the unauthorised amount paid to this Trustee by KPT?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) Yes, Sir.

(b) to (d) The matter has been referred for investigation by CBI.

[Translation]

Medical Colleges/Hospitals in Rural Areas

3597. SHRI BHERULAL MEENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

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(a) whether the Government propose to open medical colleges and hospitals in rural areas;

(b) whether the Government have formulated any scheme to meet the situation where medical services are in complete disarray and neither doctors nor medicines are available in three-tier system – sub centre, primary health centres and community health centre;

(c) whether the situation in North India is more pitiable;

(d) If so, whether the Government propose to bring the hospital management under their own control; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The Central Government has no proposal for setting up new medical colleges and hospitals in rural areas at present.

(b) and (c) While Health is primarily a state subject, the Central Government is providing technical and financial assistance in all critical areas which affect the Health Care Programmes. States are regularly being advised to take appropriate steps to bridge the existing gaps, on priority basis. Government have initiated a number of innovative programmes to improve the overall health care facilities in the country and to ensure its outreach to every nook and corner of the country.

Under the State Health Systems Project, Community Health Centres and District Hospitals are being upgraded to provide quality health services to people in rural and backward areas of the country.

Under the Pradhan Mantri Gramodaya Yojana, the Health Care Infrastructure is being strengthened by increased provisioning of drugs, essential consumables, repairs of essential equipments and towards contingencies at health centres including Community Health Centres.

Area Development Projects are also being Implemented with the financial assistance from World Bank and other donor agencies for strengthening of health and family welfare infrastructure. One of the main activities of Area Projects include construction of building for subcentres, Primary Health Centres and Community Health Centres. Efforts are also being made to increase the outreach of health care services through Swasthya Melas and Reproductive and Child Health camps etc. (d) and (e) There is no such proposal.

PCUs Out of Order

3598. SHRI RAJESH RANJAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware that the public telephone's installed in all branch post offices of Muzzafarpur district of Bihar are lying out of order for the last three years;

(b) If so, the details thereof; and

(c) the time by which the Government would make these public telephones operational?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Sir, out of 112 public telephones installed in Branch post offices of Muzzafarpur district of Bihar, 13 are lying out or order for the last three years.

(c) It is planned to replace the faulty public telephones by wireless in local loop technology by July'2002 subject to availability of equipment.

[English]

Sethusamudram Canal Project

3599. SHRI T.T.V. DHINAKARAN : Will the Minister of SHIPPING be pleased to state :

(a) the result of feasibility study of Sethusamudram Canal Project for which the Government had earmarked 10 crore rupees; and

(b) the time by which the project is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) Government has earmarked Rs. 4.2 crores for undertaking detailed Feasibility Study Report for Sethusamudram Canal Project. Accordingly, global tenders have been invited which are scheduled to be opened on 15.12.2001. The Feasibility Study is likely to be completed within a period of two years after finalisation of the tenders.

(b) The project is at a preliminary stage and final decision about its implementation will be taken after Report of the Feasibility Study is available.

[Translation]

Centre of Excellence in Indian System of Homoeopathy

3600. SHRI MANIBHAI RAMJIBHAI CHAUDHRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

 (a) whether it is a fact that the Government propose to open one branch each of the Centre of Excellence in indian System of Medicine and Homoeopathy in all the States;

(b) if so, the steps taken so far in this direction;

(c) the name of the places in the country where these centres are proposed to be opened; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) In order to upgrade a standards of education broad recommendations have been made at various fora for opening Centres of Excellence for different Indian Systems of Medicine. No decision has been taken as any such proposal requires several administrative and financial approvals, keeping in mind availability of resources and priorities determined within the Plan. There is no proposal to open any such Centres in the current Plan.

(b) to (d) The guestions do not arise.

[English]

Pulse Polio Programme

3601. SHRI SUSHIL KUMAR SHINDE : SHRI ANANTA NAYAK :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether adequate facilities are available in each and every State to treat the polio patient;

(b) if so, the details thereof;

(c) whether any irregularities has come to the notice of the Government in implementing pulse polio programmes such as misappropriation/under utilization of fund provided by the Union Government to the State Governments; (d) if so, the details thereof, State-wise; and

(e) the steps taken/proposed to be taken by Government to curb such irregularities and to achieve the targets set for the scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) There is no cure for polio. However, reconstructive surgical facilities are available in all States. NGOs also provide reconstructive surgical treatment by organizing camps in various parts of the country.

(c) to (e) One case of alleged financial irregularity of Pulse Pollo Immunization funds by some officials of Rajasthan Government is presently under investigation of the Central Bureau of investigations (CBI). The progress in polio eradication is monitored regularly by the Government of India jointly with the State Governments. International agencies Like WHO and UNICEF provide technical and also physical and financial resources for reaching target of police eradication.

SCs/STs and OBCs in Autonomous Offices

3602. SHRI PRAVIN RASHTRAPAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the representation of SCs and STs in Class I (Group A) Services stood only at 10.68% (SCs-08.41% and STs-2.27%) and in Class II (Group B) Services only at 13.20% (SC-09.68% and STs-3.52%) as against 22.5% quota prescribed for them (15% for SCs and 7.5% for STs) as on 1/1/1996 under Central Public Sector Enterprises.

(b) if so, the total number of 'posts' in (i) Class I (Group A) category and (ii) Class II (Group B) and equivalents thereof under all (1) Public Sector Undertakings/ Enterprises, (2) Statutory Organizations/Corporations, (3) Autonomous Organizations, Attached and Subordinate Offices under Ministry of External Affairs; and

(c) the number of persons belonging to (i) general, (ii) SC, (iii) STs and (iv) OBCs working against such posts and their respective percentages to such total posts as identified as per instructions under para 5 of DOPT OM No. 36012/2/96-Estt.(res.) dated July 2, 1997? THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) to (c) There are no Public Sector Undertakings/Enterprises, Statutory Organizations/ Corporations under the Ministry of External Affairs. The requisite Information in respect of Indian Council for Cultural Relations (ICCR) - which is an autonomous organisation and Central Passport Organization (CPO) which is a subordinate office under the Ministry of External Affairs, is being collected and the same will be placed on the Table of the House.

Graduate Engineers in SSI

3603. SHRI KALAVA SRINIVASALU : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether the Government proposed to encourage Graduate Engineers in setting up of small scale industries by providing liberal loans; and

(b) if so, the details thereof?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) and (b) Eligible persons including graduate engineers, can obtain loans under available Schemes for setting up small scale industries, which include, the Margin Money Scheme of the Khadi and village Industries Commission (KVIC) wherein projects upto Rs. 25 lakhs are financed, the Prime Minister's Rozgar Yojana (PMRY) wherein loans upto Rs. 2 lakhs are provided, etc. Engineers are also eligible to avail loans from Commercial Banks under Priority Sector as Professional and Self-Employed persons for the purpose of purchasing equipment, repairing or renovating existing equipment and/or acquiring and repairing business premises or for purchasing tools and/or for working capital requirements, upto Rs. 5 lakh, of which not more than Rs. 1 lakh should be for working capital requirements.

Brown Fibre Coir Units

3604. SHRI N.T. SHANMUGAM : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether the Government are giving wide publicity for setting up of Brown Fibre Coir Units/ modernization of existing coir units in the rural lagoons and backwaters in the country;

(b) if so, the details thereof;

(c) if so, whether a number of applications for grant of financial assistance for these units are pending for approval for the last two financial years;

(d) if so, the details thereof, State-wise; and

(e) the steps being taken to clear the pending applications within a stipulated period?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) Yes, Sir.

(b) The Coir Board provides financial assistance for setting up coir units/modernization of existing units in the Brown Fibre Sector. The financial assistance at the rate of 25% of the cost of equipment and infrastructure facilities subject to a maximum of Rs. 1.5 lakhs is extended for setting up coir units like fibre extraction unit, rope units, mats and matting units, spinning unit, curling unit, rubberised coir unit, semi-automatic and fully automatic matting weaving unit, rubber backing/edging unit, foam/latex backing unit, coir ply/coir composite unit and needled feit unit. For modernisation, the coir units are eligible for 25% of cost of modernisation of equipments and infrastructure facilities subject to a maximum of Rs. 50,000/-

(c) and (d) The State-wise details of pending applications of financial assistance for approval for the last two years are as follows:-

Name of the State	Number of units
Karnataka	18
Tamil Nadu	28
Kerala	2
Andhra Pradesh	2
Orissa	1

(e) Applications for financial assistance are cleared on the completion of all formalities.

[Translation]

Telephone Facilities to Panchayats

3605. SHRI BIR SINGH MAHATO : Will the Minister of COMMUNICATIONS be pleased to state : (a) whether the Government have provided telephone facilities to all the Gram Panchayats in the country;

(b) if so, the number of Gram Panchayats in West Bengal where telephone facility has not been provided so far district-wise; and

(c) the steps taken by the Government to provide better telephone service to the Gram Panchayats?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir.

(b) In West Bengal, telecom facility has already been provided to all the Gram Panchayats.

(c) New technologies like Wireless in Local Loop (WLL), CDOT TDMA/PMP and satellite are being inducted for covering remaining Gram Panchayats in the country. Faulty Multi Access Radio Relay (MARR) based village public telephones are planned to be replaced by new technology equipment progressively subject to availability of funds.

[English]

Loan under PMRY

3606. SHRIMATI PRENEET KAUR : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether it is a fact that in several cases of Prime Minister's Rozgar Yojana (PMRY) loans the disbursement is stopped or delayed on filmsy grounds by the Banks causing immense hardships to the poor people;

(b) if so, whether any study has been conducted to find out the factors responsible for high rejection and non-disbursement of sanctioned loan under P.M.R.Y. Scheme in various States;

(c) the percentage of cases rejected under P.M.R.Y. in each State during the last one year upto 31st October, 2001; and

(d) the recovery percentage of P.M.R.Y. loans and the steps taken by Banks and the State Governments to improve the sitaution? **DECEMBER 12, 2001**

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) Yes, Sir. The Fifth Field Study on the Prime Minister's Rozgar Yojana (PMRY) conducted by the Reserve Bank of India during 1997 did mention that the banks had in several cases delayed disbursement of loan on unjustified/flimsy grounds.

(b) Yes, Sir. Field studies conducted by the Reserve Bank of India and Evaluation studies conducted by the Institute of Applied Manpower Research (IAMR), New Delhi have assigned reasons for the rejection and nondisbursement of sanctioned loans under the PMRY which include the non-completion of formalities by the beneficiarles, non-availability of premises for establishing the micro enterprises, inability of the beneficiary to deposit margin money, unviability of the project etc.

(c) Details of cases rejected under the PMRY by banks for the cases and State surveyed by the IAMR for the years 1995-96; 1996-97 and 1997-98 in the enclosed statement. However, the information regarding these cases year-wise/State-wise is not centrally maintained.

(d) As reported by the Reserved Bank of India, the recovery of loan overdues under the PMRY is 34.2 percent for the half year ended March, 2001. Measures that have been taken by the banks and the State Governments to improve the recovery of loan overdues under the Scheme, include joint recovery drives by the banks and the District Industries Centres (DICs) officials, creation of Recovery Cells at the Zonal/Regional levels in the banks, inclusion of recovery of loan overdues of the PMRY under the Land Revenue Recovery Acts of the States/UTs etc.

Statement

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Cases rejected by banks out of cases sponsored to them in the cases/States surveyed by the Institue of Applied Manpower Research (IAMR)

	(percentage)
S. Name of States No. surveyed	Application rejected by banks out of application sponsored (percentage)
1 2	3
1. Andra Pradesh	16

1	2	3
2.	Assam	8
3.	Manipur	2
4.	Punjab	10
5.	Rajasthan	1

Physical Infrastructure

3607. SHRI V.S. SIVAKUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have received any proposals for the improvement of physical infrastructure in Government Medical Colleges and attached Hospitals under the World Bank assistance; and

(b) if so, the details of the present status of these proposals?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The State Governments of Gujarat, Kerala and National Capital Territory of Delhi have sent proposals for strengthening the quality of Medical Education and improving physical infrastructure of Medical Colleges and attached Hospitals with World Bank Assistance.

(b) These are being examined.

Monitoring of Social Sector Development

3608. SHRI SUBODH MOHITE : Will the PRIME MINISTER be pleased to state :

 (a) whether the Working Group has recommended the adoption of monitoring and evaluation (M&E) system for social sector development schemes for the Tenth Five Year Plan;

(b) if so, the merits of the M&E system and how it is different from present evaluation process; and

(c) the other measures to be adopted by the Government to bring transparency in the development activities?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Monitoring and Evaluation System for the Social Sector Development Schemes is in existence since First Five Year Plan. A Working Group for strengthening Monitoring and Evaluation System for the Social Sector Development Schemes in the country during the Tenth Five Year Plan was set up by the Planning Commission. The Working Group has made suggestions for improving monitoring, evaluation and for the use of information technology for this purpose.

(c) Approach paper to the Tenth Five Year Plan has suggested the following measures, among others, to bring transparency in development activities:

> "Review of the Official Secrets Act, and supplement it by a Right to Information Act. Rule 9 of the All India Services Conduct Rules and similar other Rules which prevents information being provided to an ordinary citizen should be deleted, and another rule added highlighting the intention of the Government in favour of transparency and stating that all such information which is generally provided by the Assemby/ Parliament to a Member of Legislature, should also be provided to any member of the public, including NGOs".

Discovery of Atomic Elements

3609. DR. N. VENKATASWAMY : Will the PRIME MINISTER be pleased to state :

(a) whether atomic particles have been identified on the coastal areas of Andhra Pradesh;

(b) if so, the details thereof;

(c) whether there is any proposal to permit private organisations to extract these elements; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) Atomic minerals (listed in part (B) of the first schedule to the Mines and Minerals (Development & Regulation) Act, 1957) include ilmenite, rutile (titanium ore minerals), zircon (zirconium ore mineral), monazite (thorium and rare earth elements bearing mineral). These minerals occur as loose unconsolidated grains all along the coastal tracts of the country including the state of Andhra Pradesh. Atomic Minerals Directorate for Exploration and Research (AMD) of DAE, during the last 5 decades, has identified and evaluated the following mineral deposits in the 982 KM long coastal stretches of Andhra Pradesh.

Atomic Minerals	Reserves in Million Tonnes	
· Hmenite 100.10		
Rutile	4.42	
Zircon	4 43	
Monazite	2.29	

(c) and (d) In tune with the general policy of decontrol and liberlisation, the Government of India vide Resolution of 6th October 1998 has notified a modified policy on exploitation of beach sand minerals, according to which wholly owned Indian companies are allowed to engage in mining and mineral separation activities after obtaining requisite mining lease, from the State Government concerned and a licence from the Department of Atomic Energy. Similarly Joint Venture Companies (including with foreign direct investment upto 74%) are also allowed to set up facilities for value addition to the minerals or integrated facilities for mining, mineral separation and value addition.

Constitution Amendment

3610. SARDAR BUTA SINGH Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Prime Minister announced Government's resolve to bring about a Constitutional amendment to restore the seniority of SC and ST employees on promotion as it existed before issuing DOPT OM No. 20011/1/96-Estt(D)dated 30.1.1997 in the National Convention of SC/ST MPs held on 5 December, 1999;

(b) if so, action taken thereon and progress achieved in bringing about the said Constitutional amendment to restore the seniority of SC/ST employees on their promotion; and

(c) the status of the proposed constitutional amendment as on today?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) and (c) The Constitution (Ninety-Second) Amendment Bill, 2001 to amend Article 16(4A) of the Constitution to provide for consequential seniority also in the case of promotion by virtue of rule of reservation has since been passed by the Parliament.

[Translation]

Handing Over of Accused Persons

3611. SHRIMATI RENU KUMARI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the USA has asked Pakistan to hand over the accused of Mumbai bomb blasts case along with the hijacker of IC 814 plane; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) At the first meeting of the bilateral Indo-U.S. Joint Working Group on Counterterrorism in February 2000, the two sides had agreed to intensify their cooperation to ensure that the perpetrators of the hijacking of IC 814 are brought to justice. The United States has conveyed that, on a number of occasions, it has raised its concerns on issues relating to international terrorism with the Government of Pakistan, including the hijacking of IC 814.

[English]

Visit of German Interior Minister

3612. DR. MANDA JAGANNATH : Will the Minister of EXTERNAL AFFAIRS be pleased to state the salient features of Indo-German Joint Statement issued following the recent visit of German Interior Minister?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH): The salient feature of the Indo-German Joint Statement is the recognition that international terrorism is directed at the shared values and convictions of all freedom loving people all over the world. The fight against terrorism needs increased global action by the security authorities for which necessary conditions need to be created including through implementation of UN Security Council Resolution of 28th September 2001. In this context, Germany supports India's efforts for a UN Convention on combating terrorism.

[Translation]

Encourage of Internet Services

3613. DR. CHARAN DAS MAHANT : Will the Minister of INFORMATION TECHNOLOGY be pleased to state :

 (a) whether the Government propose to encourage the internet services in order to promote the information technology in the country;

(b) if so, whether the Government propose to connect Ralpur and other major cities of Chhattisgarh State with one international gateway-hub each; and

(c) if so, the time by which the approval is likely to be accorded in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) Yes, Sir.

(b) and (c) Bharat Sanchar Nigam Limited (BSNL) Internet plans do not envisage connecting Raipur and

other major cities of Chhattisgarh directly with International Internet Gateway hubs.

[English]

Atternative Bridge on Nani Daman Vadi Daman

3614. SHRI DAHYABHAI VALLABHBHAI PATEL : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether it is a fact that the Bridge linking Nani Daman and Vadi Daman in the Union Territory of Daman and Diu is in a crumbling condition because the valid life of the bridge has already expired in 1995 itself;

(b) whether the proposal for the construction of alternate bridge has already been passed long back; and

(c) if so, the present status thereof and the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) : (a) Central Government is primarily responsible for development and maintenance of National Highways only. There is no National Highway in Union Territory of Daman and Diu. Responsibility for development and maintenance of all other roads and bridges falls within the purview of the respective State Government/Union Territories. Administration of Daman and Diu has reported that after the repairs and rehabilitation work undertaken during the year 2001, the condition of the bridge is safe for the present.

(b) and (c) The modified proposal for construction of alternate bridge amounting to Rs. 32.79 crore has been received recently in this Ministry for technical scrutiny. Funds for development of roads in Union Territory of Daman and Diu are being provided by the Ministry of Home Affairs.

[English]

Economic and Educational Development of SC/ST

3615. SHRI DALIT EZHILMALAI : SHRI SUSHIL KUMAR SHINDE :

Will the Minister of INFORMATION TECHNOLOGY be pleased to state : (a) whether in pursuance of Article 46 of the Constitution the steps taken by the Ministry of Information Technology to promote with special care the economic and educational interests of the weaker sections of the people, and, in particular of the SCs and STs' so as to protect them injustice and exploitation and to overcome the prevailing deep rooted social prejudices and historical economic handicaps suffered by them;

(b) if so, the steps taken 'to promite with special care' the economic and educational interests of the SCs and STs through State sponsored/aided programme/ schemes for spreading information technology and for enhancing employment opportunities in IT Sector for educationally and economically empowering this long neglected community; and

(c) the details of nature and scope of such schemes / programmes and funds demanded, procured and utilized under such schemes/programmes for the benefit of SCs and STs during Ninth Plan period?

THE MINISTER OF PARLIAMENTARY AFFAIRS. MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) to (c) Ministry of Information Technology is a scientific Ministry and does not have any specific scheme which directly benefit the Scheduled Castes/ Tribes. However, the Ministry has formulated an employment generation programme for the benefit of SC/STs, Backward Regions and North-Eastern States. Also, Ministry's Institutions/Societies like Department of Electronics Accreditation of Computer Courses (DOEACC), Centre for Electronics Design and Technology of India (CEDTI), Electronics Research & Development Centre of India (ER&DCI), Centre for Development of Advanced Computing (C-DAC), National Centre for Software Technology (NCST) run IT/Computer courses which are open to SC/ STs also.

[Translation]

Issuing of Special Postage Stamps

3616. SHRI RAMDAS RUPALA GAVIT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to issue special postage stamps;

(b) if so, the details thereof;

(c) the name of the scientists on special postage stamps have been issued during the last three years;

(d) whether the Government have received any proposal during the said period regarding issuing of postage stamp on any freedom fighter; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) The Government will release a special postage stamp on 'Raj Kapoor' on 14.12.2001, "Digboi Oil Refinery' on 18.12.2001, set of two stamps on 'Greetings' on 18.12.2001 and set of four stamps on 'Temple Architecture' on 22.12.2001.

(c) During the last three years, on stamps on scientists have been issued.

- (d) Yes, Sir.
- (e) Details are given in the enclosed statement.

Statement

List of proposals received during last three years regarding issue of postage stamp on the freedom lighters

- 1. M. Bhaktavatsalam
- 2. Mahatma Gandhi
- 3. Dr. Harekrushna Mahtab
- 4. Sir Adamji Peerbhai
- 5. Poolithevar
- 6. Ram Mariohar Lohia
- 7. Dr. Burgula Ramakrishna Rao
- 8. N.G. Ranga
- 9. Gottipati Brahmayya
- 10. Sardar Marupilla Chitti

- 11. Madduri Annapurnayya
- 12. Utkal Gourav Madhusudan Das
- 13. Balwantrai Mehta
- 14. Acharya J.B. Kripalani
- 15. Deokaran Barai
- 16. Sane Guruji
- 17. Netaji Subhas Chandra Bose
- 18. C. Sankaran Nair
- 19. Shaheed Durgamal & Dal Bahadur Thapa
- 20. P. Kakkan
- 21. Kittur Rani Chennamma
- 22. Marudhupandiyar Brothers
- 23. R. Srinivasan
- 24. Sardar Partap Singh Kairon
- 25. Acharya Birbal Singh
- 26. Basawon sinha
- 27. Syama Prasad Mookerjee
- 28. Ram Krishna Singh
- 29. Radha Gobinda Baruah
- 30. Chapekar Brothers
- 31. Lokpriya Gopinath Bordoloi
- 32. Deshbandhu Gupta
- 33. Jaglal Choudhary
- 34. Satis Chandra Samanta
- 35. Mahesh Prasad Singh
- 36. Amrita Devi Bisnoi.
- 37. U Kiang Nongbah
- 38. Dr. B.R. Ambedkar

AND FAMILY WELFARE

3	9. Jhalkari Bai	67. Suraj Narain Singh
4	0. Shyam Narayan Singh	68. Ram Krishna Khatri
4	1. Jagdev Prasad	69. Choudhary Devi I.al
4:	2. Gulab Singh Lodha	70. Joseph Kaka Baptista
43	3. Pt. Madan Mohan Malviya	71. Yashpal Sharma
44	4. Gourishankar Dalmia	72. Abdul Qaiyum Ansari
45	5. Jubba Sahni	73. Nibaran Chandra Laskar
46	6. Sido Murmu & Kanho Murmu	74. Nusrat Hussain
47	7. Dr. Shanker Dayal Sharma	75. Jayaprakash Narayan
48	8. Dr. Radhanath Rath	76. Mangal Pandey
49). Ram Bahadur Singh	77. Pradash Veer Shastri
50). Prof. Gokul Lai Asawa	78. Shyam Barthwar
51	. Dwarka Prasad Mishra	79. Biswanath Roy
52	2. Veer Kunwar Singh	80. Choudhary Brahm Parkash
53	. Acharya Mahavir Prasad Dwivedi	81. Umakant
54	. Pannalal Barupal	82. Babu Jagjivan Ram
55	Kasinadhuni Poorna Mallikharjunudu	83. Babu Jagannath Prasad
56	. Ratubai Adani	84. Jodha Singh Atteya
57	. Brajlal Biyani	85. Rajkumar Bagh
58	. Rani Avantibal	86. Kishori Prasann Singh & Suniti Devi
59	. Krantisinha Nana Patil	87. Anil Roy - Lila Roy
60		88. Nabakrushna Choudhary
61		89. Mukut Beharilal Bhargava
62.		Non-Iodized Sett
63.		3617. DR. JASWANT SINGH YADAV :
64		SHRI SURESH RAMRAO JADHAV
65.	Pandit Sundarial Sharma	Will the Minister of HEALTH AND FAMILY WI
66.	Rao Tula Ram	be pleased to state :

(a) whether the Government are aware that the use of non-iodized salt causes many diseases;

(b) if so, the details thereof alongwith name of diseases;

(c) whether the Government have taken any steps to popularize the use of iodized salt recently;

(d) if so, the details thereof;

(e) whether the Government have launched any programme regarding use of iodized salt on World Deficiency Day; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (f) The deficiency of iodine in the diet can lead to diseases like goiter, abortion, still-birth, mental retardation, deaf-mutism, squint, dwarfism, neuromotor defects etc. Consumption of iodized salt has been acknowledged as the cheapest and most effective way of providing iodine to the population as a whole. The Government is implementing the National Iodine Deficiency Disorders Control Programme to control the problem of lodine Deficiency Disorders throughout the country. In order to popularize the use of iodized salt, the Government have intensified Information. Education and Communication (IEC) activities through media publicity. Every year, 21st October is observed as Global lodine Deficiency disorders Day. On this day, this year, the importance of iodized salt has been re-emphasized through various IEC activities.

[English]

Funds for Health Care Schemes

3618. SHRI BHARTRUHARI MAHTAB : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government of Orissa has sought any additional funds for the effective implementation of various Health Care Schemes in the States;

(b) if so, the details thereof;

(c) whether State Government of Orissa has also sought World Bank assistance for the purpose;

(d) if so, the details thereof;

(e) whether the Union Government have given its approval in this regard; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) No, Sir. Funds are being provided to all States/UTs including Orissa under various disease control programmes being implemented for control diseases like TB, Malaria, Leprosy, Blindness and AIDS.

(c) to (f) With the assistance from the World Bank, State Health Systems Development Project for Orissa at a project cost of Rs. 415.57 crore (US\$ 90.7 million) has been under operation since September, 1998, This is a project for 5 years. This project covers 32 District Head Quarter Hospitals, 20 Sub-divisional Hospitals, 19 Area Hospitals and 85 Community Health Centres.

Telephone Exchanges

3619. SHRI KOLUR BASAVANAGOUD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the places where Telephone Exchanges are functioning Bellary, Karnataka;

(b) whether all the places have been brought on National STD network at Bellary;

(c) if so, the number of villages so far provided with telecom facilities;

(d) is there any proposal to set up new telephone exchanges at Bellary; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The places where telephone exchanges are functioning in Bellar, Karnataka are given in the enclosed statement.

(b) Yes, Sir.

(c) All the 599 villages are provided with telecom facilities.

(d) Yes, Sir.

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(e) 2000-20	The following exchanges are planned during 001:-	1	2
	(i) · H. Veerapura–Commissioned.	19.	Daroji
	(ii) G. Nagalapur–Commissioned.	20.	Deogiri
	(iii) Suggenahalli–Work in progress.	21.	Devasamudra
	Statement	22 .	Donimalai
	Telephone Exchanges Functioning	23.	Emmiganur
	In Bellary, Karnataka	24.	G. Nagalapura
SI.No.	Exchange Name	25.	Gadiganur
1	2	26.	Gudekota
1.	Arasikere	27 .	Gundagatti
2.	Bachigondanhali	28.	H.B. Halli
3.	Balakundi	29.	H. Veerapura
4.	Bandri	30 .	Hagari
5.	Banvikal	31.	Halawagalu
5.	Bellary APMC Yard	32.	Hampasagar
7 .	Bellary Contt	33.	Hanasi
3.	Bellary G. Nagar	34.	Harakabhavi
9.	Bellary	35.	Harpanhalli
0.	Bellary R. Colony	36 .	Hatcholli
11.	Bellary Sastry Nagar	37.	Hirehadagali
2.	Bevinahalli	38 .	Hiremagalageri
3.	Bhagewadi	39 .	Hiremallanakere
4.	Chellagurki	40.	Holalu
5 .	Chigateri	41.	Jospet
6.	Chikkajogihalli	42.	Hospet TBDAM
7.	Choranur	43.	Huralihal
8.	Dammur	44.	Huvinhadagali
1	2	1	2
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45.	lttigi	71.	Mincheri
46.	Jalihal	72.	Moka
47.	Kayyanahalli	73.	Morigere
48.	K. Hosahalli	74.	Nagathibasapur
49 .	K. Verapura	75.	Nandibevur
50.	Kallukamba	76.	Nandihalli
51.	Kamalapur	77.	Neelagund
52.	Kambatharhalli	78.	Nimbalgeri
53.	Kammarchedu	79.	Nittur
54.	Kampli	80.	Papinayakanhalli
55.	Kanchikeri	81.	Ramasagar
56 .	Kappagal	82.	Raravi
57 .	Karur	83.	Sanapur
58 .	Kogali	84.	Sandur
59.	Kolagallu	85.	Siddammanahalli
60 .	Kombli	86.	Sinidgere
61.	Koralagundi	87.	Siraguppa
62.	Kottur	88.	Sirigere
63 .	Kudithini	89.	Sogi
64.	Kudligi	90.	Somsamudra
65 .	Kududharhal	91.	Sridharagadda
66 .	Kurugodu	92.	Talur
67 .	M.M. Halli	93.	Tambrahalli
68 .	Magala	94.	Tara Nagar
69 .	Mattihalli	95.	Tekkalkota
70 .	Metri	, 96.	Telgi

1	2	
97.	Timmalapur	
9 8 .	Toolahalli	
99 .	Torangallu	
100.	Uchangidurga	
101.	Ujjni	
102.	Ulavatti	
103.	Uppinayaknhalli	
104.	Uttangi	
105.	Vaddatti	
106.	Vannenur	
107.	Vidya Nagar (JVSL)	
10 8 .	Virupapura	
109.	Y. Budihal	
110.	Yerangli	
111.	Yeshavant Nagar	

[Translation]

Unani Pilot Project

3620. KUNWAR AKHILESH SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the work on C.R.P.P. (Unani Pilot Project) in Nautanwa, Uttar Pradesh has been stopped in the mid way;

(b) if so, the details thereof and reasons therefor;

(c) whether the Government propose to restart the work on the said project; and

(d) if so, the time by which the Government propose to restart work on the said project? THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) Research work initiated on Malaria, Viral fever, Anaemia and Leucorrhoea by the Central Council for Research in Unani Medicine at Nautanwa has already been completed. The pilot project has been closed on the recommendations of review committee constituted by the Government for re-organization of the Central Council for Research in Unani Medicine as the assigned work has been competed.

(c) and (d) There is no such proposal.

(English)

Introduction of ATMs and Smart Cards

3621. SHRI Y.S. VIVEKANANDA REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Indian Postal Service propose to turn itself into a financial services supermarket;

(b) if so, whether the Department also propose to introduce new products like ATMs, Smart Cards etc. in the post offices;

(c) if so, the details thereof; and

(d) the time by which final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (d) In the recent past, the Department of Posts has introduced a series of new Financial Services which has led the Press to describe the Post Office as a financial supermarket. The department is examining the feasibility of introducing card based payment solutions supported by ATMs and Smart Cards.

[Translation]

Registration of Passport Through Internet

3622. SHRI KIRIT SOMAIYA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the average number of passports issued daily in Mumbai passport office;

(b) whether the Government have made certain improvements in this office and have provided new facilities also;

(c) if so, the details thereof;

 (d) whether there is a proposal for the registration of passport through Internet in Mumbai passport office; and

(e) if so, the time by which this system is likely to be introduced?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) The average number of passports issued daily by RPO Mumbai is 900.

(b) and (c) The Government have made several improvements in the Regional Passport Office, Mumbai;

Major improvements/facilities introduced recently are:

- Machine writing of passports has commenced in Passport Office, Mumbai w.e.f. 27th November 2001.
- (ii) Index Card check is being done on computers.
- (iii) Additional space has been rented to eliminate congestion at the Passport Office.

(d) and (e) At present there is no proposal for registration of passport applications through Internet.

[English]

Taliban Menace

3623. SHRI T.M. SELVAGANAPATHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Taliban may be diverted to Kashmir as reported in the *Hindu* dated November 20, 2001; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) Though it has professed support to the international campaign in Afghanistan against terrorism, Pakistan has itself continued to sponsor s terrorism, including in Jammu & Kashmir and other parts of India. There are reports that the Pakistan Government and its intelligence agencies are motivating Pakistan and foreign nationals, who were earlier based in Taliban controlled territories of Afghanistan, to continue with their terrorist activities in Jammu & Kashmir.

Government are firmly resolved to take all necessary measures to preserve the security and territorial integrity of the country, and to resist terrorism until it is decisively crushed.

Maintenance of Health Records

3624. SHRI ANANT GUDHE : Will the PRIME MINISTER be pleased to state :

 (a) whether the Nuclear installations/complexes in the country are observing/implementing international safety standards with regard to maintenance of health records of the employees;

(b) if so, the details thereof;

(c) whether transparency is maintained in the maintenance of health records;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Yes, Sir. The nuclear installations/complexes in the country are observing international safety standards with regard to the maintenance of health records of the employees. The employees of the nuclear installations/complexes in the country are being medically examined under the Radiation Protection Rules, 1971, the Atomic Energy (Working of Mines, Minerals and Handling of Prescribed Substances) Rules, 1984 and the Atomic Energy (Factories) Rules, 1996. The said rules are framed under the Atomic Energy Act, 1962 and the Factories Act. 1948 and are as stringent as any international legislation in the field.

(c) and (d) Yes, Sir. A half yearly health report in the prescribed format is sent to the Atomic Energy Regulatory Board (AERB) from each unit of the Department of Atomic Energy (DAE) indicating the occupational health diseases, if any. The instances in which radiation doses exceed the limit for a particular period are published in the Annual Report of AERB. All instances of exposures exceeding the limit prescribed by AERB are also reviewed by an Apex Committee which consists of specialists in occupational health, medical physics, health physics, radiological protection, radiation oncology, diagnostic radiology, personnel management and industrial relations. Some members of the Committee are from institutions outside the Department of Atomic Energy.

(e) In view of (c) and (d), does not arise.

Youth Commission

3625. SHRI BIKRAM KESHARI DEO : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up a National Youth Commission;

(b) if so, the time by which such Commission is likely to be set up; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) to (c) It has been decided to set up a National Youth Commission. Accordingly, action is hand to set up the Commission within next three months.

[Translation] ·

Polio Eradication Programme

3626. SHRI SURESH PASI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been

drawn to the news-item captioned "Polio Ke Nam Par Sarkari Khajane Ko Hi Apahij Bana Dala" appearing in the Dainik Jagaran dated October 27, 2001;

(b) If so, the facts of the matter reported therein;

(c) the reaction of the Government thereto; and

(d) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (d) The news item referred to in the question appeared on the October 27, 2001 issue of Dainik Jagran. The report appears to be based on the findings of the Parliamentary Standing Committee on Human Resource Development for the year 2001-02. This Report in para 7.3 makes the following observations:-

"The Committee, while appreciating the various efforts made by the Department under the immunization Programme is perturbed to observe that there is a trend of under-utilisation of funds meant for Pulse-Polio immunization Programme in respect of some State/Uts. Major defaulters are as indicated below:-

State	199	1998-99		2000
	Alloca- tion	Expendi- ture	Alloca- tion	Expendi- ture
Andhra Pr.	320.92	14.46	945.84	389.37
Bihar	672.65	287.24	1214.05	324.70
Orissa	264.76	164.30	683.04	0.00
Rajasthan	414.89	92.43	890.45	162.55
U.P.	1035.19	209.03	1834.19	68.53

The Committee would like to be apprised about the status of Pulse Polio Immunization Programme in the above-mentioned States. The Committee also feels that these States should be approached without any delay for removal of bottlenecks/misgivings, if any, being faced by them in the implementation of Pulse-Polio Immunization Programme."

It may be seen from the report that it does not talk of financial irregularities in utilizing funds for the Pulse Polio Programmes, but it focuses on under utilization of funds for this programme in the States of Andhra Pradesh, Bihar, Orissa, Rajasthan and U.P. It is a fact that at the point of time when the report was finalized, full Statements of Expenditure for the Pulse Programme in respect of 98-99 and 99-2000 were not available from the States. Most of the assistance provided to the State for the Pulse Polio Programme goes from the Government of India as "kind support" in the form of vaccine, cold chain, etc. Funds, however, are specifically allotted to the States for (1) Information, Education and Communication at the State, district and ground level (2) mobility support (3) logistics and (4) POL support.

As these activities take place everywhere, in all villages and towns in the country, on the days when the Pulse Pollo Programmes is held, some time is taken by the States in furnishing the statements of expenditure. The latest updated expenditure report in respect of the States mentioned in the report of the HRD Committee for the year 98-99 and 99-2000 is given below:

State	199	1998-99		1999-2000	
	Alloca- tion	Expendi- ture*	Alloca- tion	Expendi- ture*	
Andhra Pr.	320.92	281.00#	945.84	891.06**	
Bihar	672.65	524.50 @	1160.05	756.53**	
Orissa	264.76	231.83#	683.04	646.64#	
Rajasthan	419.89	314.99 @	1042.44	959.11 @	
U.P.	1035.19	583.27#	1834.19	1697.57**	

* Provisional.

- # The State Governments have refunded the balance amount in full.
- The State Governments have refunded the balance amount part. Balance amount is awaited from them.
- ** Refund of balance amount is awaited from the States.

It would be seen from the above facts that the State

Governments have by and large reported the expenditure and refunded the balance amount. However, one case of alleged financial irregularity of PPI funds by some officials of Rajasthan Government is presently under investigation by Central Bureau of investigation (CBI).

The HRD Committee's report also makes certain general observations in para, No. XV, on certain instances of financial irregularities or shortcomings noticed by the Central Internal Audit Party Team (CIAP), while conducting inspection of 158 Family Welfare units. Irregularities pointed out by the CIAP have been brought to the notice of all the concerned States. The Programme Officers have also been advised to take up the matter with the concerned State Governments for rectifying the irregularities. In the event of persistent failure on the part of the State Government to take appropriate action, the Ministry has already informed the HRD Committee in its Action Taken Report that it might consider withholding the amount objected to by the Audit Party from further releases to be made to these States in future. It may be noted that the Family Welfare programme is a large sector-wide programme, implemented at various levels and the expenditure incurred under this programme is also duly audited, every year, buy the Comptroller and Auditor General. The observations of the CIAP deal with the Family Welfare programme in general and not the Pulse Polio Programme specifically.

[English]

Appointment of Advisor In Indian Embassy, USA

3627. SHRIMATI MINATI SEN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have appointed an NRI as an Advisor in the Indian Embassy in Washington;

- (b) if so, the details thereof; and
- (c) the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) Yes, Madam.

(b) An Indian citizen Shri B.K. Agnihotri residing in the United States has been appointed as Adviser in the Embassy of India, Washington and Ambassador-at-large for Non-Resident Indians/People of Indian Origin.

(c) The Government has appointed Shri Agnihotri as Adviser to the Embassy of India, Washington and Ambassador-at-large for Non-Resident Indians/People of Indian Origin with the aim to strategically promote better coordination within the Non-Resident Indians/People of Indian Origin as well as economic cooperation, investment and commerce by the Non-Resident Indians/People of Indian Origin with India and other countries."

Asian Institute of Management

3628. SHRIMATI PRABHA RAU : Will the PRIME MINISTER be pleased to state :

(a) the number of officers have been sent for training to Asian Institute of Management, Manila, during the year 2001-2002;

(b) the total expenditure incurred by the Government on their training this year; and

(c) the reasons to train these officers abroad whereas better training institutions are in the country?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) 10 officers have been deputed to attend the training at the Asian Institute of Management, Manila in the year 2001-2002.

(b) The total expenditure likely to be incurred on their training is aproximately Rs. 106.69 lakhs. An amount of Rs. 73.58 lakhs has already been spent and another Rs. 33.11 lakhs towards allowances will be released in instalments.

(c) A large number of training programmes are being successfully implemented in the country which enhance the capacity/skills of the officers. In view of rapid changes in management systems and technology all over the world it is important to expose our officers to the best management practices. The benefits of learning from the experience of the fellow-participants from other countries in problem solving are some of the hallmarks of training abroad. Exposure to training abroad enables our civil servants to frame better policies/plans and implement projects and thereby ensure better delivery of services to the public.

Launch Platform at SHAR Centre

3629. SHRI HOLKHOMANG HAOKIP : Will the PRIME MINISTER be pleased to state :

(a) the estimated budget for the Second Launch Platform at SHAR Centre and its present status thereof;

(b) the other infrastructure projects being planned and taken up at different Centres of the Department of Space across the country and their capabilities in the exploration and use of space;

(c) the deadline for realisation of the indigeneous cryogenic engine being developed by ISRO and its progress report; and

(d) the bottlenecks to develop our own cryogenic engine, if any?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) The budget for the Second Launchpad Project is Rs. 305.22 Crores. Detailed engineering of the project has been completed. Good progress has been achieved in civil works and the required equipment have been ordered.

(b) The Department uses infrastructures already created in ISRO Centres and those available in industries, national laboratories and academic institutions to the maximum extent and undertakes infrastructure projects only when they are not available or not adequate such as antenna tet complex being built at ISRO Satellite Centre.

(c) The indigenous cryogenic stage including engine is scheduled for realisation by 2003-2004. The project has made considerable progress in terms of erection and commissioning of the test facilities, realisation of the engine, production of liquid hydrogen from the inhouse plant, initiation of qualification of engine and the fabrication of stage tankages and components.

(d) There are no bottlenecks to develop indigeneous cryogenic engine other than the complexity of technology.

Loan by KVIC

3630. SHRI SUBODH ROY : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether out of the loans amounting to Rs. 2315.51 crores disbursed by Khadi and Village Industries Commission upto March 2000, about Rs. 1806.6 crore was pending recovery as on March, 2000 and interest/penal interest recoverable nor updated position of year-wise and loan-wise has been worked by the Commission;

(b) whether unsold stocks of KVIC increased from Rs. 30.96 crore in 1994-95 to Rs. 49.02 crore by the end of March 2000;

(c) If so, the reasons therefor; and

(d) the measures taken/proposed to be taken in this regard?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) Out of the total loans of Rs. 2315.51 crores disbursed by the Khadi and Village Industries Commission (KVIC) upto March 2000, the recoverable fund is Rs. 1098.40 crores. The working fund of Rs. 710.46 crores given to Khadi institutions is not recoverable so long they maintain a certain level of production.

(b) The closing stock has increased from Rs. 30.96 crores as on 31st March, 1995 to Rs. 44.22 crores as on 31st March, 2000.

(c) The closing stock has increased mainly due to decline in sales of trading units.

(d) The Government has asked KVIC to maintain better inventory management. All the trading units have

been cautioned by the KVIC to exercise control over purchases and they have been asked to classify their stock item-wise and to segregate the old, damaged, slow moving stock at the time of stock taking and to make efforts for their quick disposal and the Standing Review Committee on Marketing have been constituted by the KVIC to review the performance of all trading units including their stock position.

Moreover, the Government of India announced a package for the Khadi and Village Industries sector on 14.5.2001, for the development and promotion of Khadi and Village Industries. The main features of this package consist of a Rebate Policy for five years, option of Rebate and Market Development Assistance (MDA), Insurance cover to Khadi artisans, emphasis on improvement of Khadi products, creation of packaging and design facilities, measures to promote marketing, brand building, cluster development etc.

Establishment of Medical Council

3631. SHRI VAIKO : DR. C. KRISHNAN : SHRI PRABHAT SAMANTRAY :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the main objectives of the establishment of the Medical Council of India (MCI);

(b) whether the Government have reviewed the working of MCI;

(c) if so, how far the objectives of establishment of MCI have been achieved;

(d) whether the Government have a proposal to give greater autonomy to MCI; and

(e) if so, the steps taken in that regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) The main objectives of establishment of the Medical Council of India include the maintenance of minimum standards of medical education both undergraduate and post-graduate recognition of medical qualifications in India and abroad, registration of doctors with recognised medical qualifications and the maintenance of Indian medical register containing the names of medical practitioners registered with various State Medical Councils. The working of the Medical Council of India is reviewed by the Government from time to time during the process of formulation of policy in the field of medical education. By and large the objectives of establishment of the Medical Council of India have been achieved.

(d) and (e) No such proposal is under consideration of the Government.

Internet Service Providers under Service Tax Net

3632. SHRI K.E. KRISHNAMURTHY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Internet Service providers are being brought under Service Tax Net;

(b) if so, the details thereof;

(c) the guidelines issued/being issued in this regard; and

(d) the time by which theses are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Internet Service Providers (ISPs) have been brought under Service Tax Net.

(b) This levy has been brought into effect from 16th July 2001. Service Tax is leviable at the rate of 5% on the gross value of services provided by the ISPs.

(c) The Service Tax on "on-line information and data based access or retrieval" service was introduced by the Finance Act 2001. ISPs are covered under this category of taxable service. Central Board of Excise and Customs (CBEC) has also issued detailed instruction vide circular B-11/2001-TRU dated 09-07-2001. Relevant portions of the above stated circular are given in the enclosed statement.

(d) This levy has already been implemented with effect from 16th July 2001.

Statement

On-line information and database access and/or retrieval:

- As per section 65(19), 1994. the term "On-line information and data base access or retrieval" means providing data or information, retrievable or otherwise, to a customer in electronic form through a computer network. The words "Data", "information", "electronic form" and "computer network" have the same meanings assigned to them in the information Technology Act, 2000. As per section 65(72)(zh), taxable service means any service provided to a customer, by a commercial concern, in relation to online information and database access or retrieval or both in electronic form.
- 2. The definitions given in the information Technology Act, 2000 are as follow:-

"Data" means a representation of information, knowledge, facts, concepts or instructions which are being prepared or have been prepared in a formalised manner, and is intended to be processed is being processed or has been processed in a computer system or computer network, and may be in any form (including computer printouts, magnetic or optical storage media, punched cards, punched tapes) or stored internally in the memory of a computer.

"Information" includes data, text, images, sound voice, codes, computer programmes, software and data bases or micro film or computer generated micro fiche.

"Electronic form" with reference to information means any information generated, sent, received or stored in media, magnetic, optical computer memory, microfilm, computer generated microfiche or similar device.

"Computer network" means the interconnection of one or more computers through:-

- (i) the use of satellite, microwave, terrestrial line or other communications media; and
- terminals or a complex consisting of two or more interconnected computers whether or nor the interconnection is continuously maintained.

- 3. In the context of this service, it may be relevant to point out the manner in which on-line information and database access/retrieval is generally made available. First, the function of what is commonly known as internet Service Providers (ISPs). The ISPs provide telecommunication network or gateways necessary to access messages and databases and other information holdings of content providers. The second element is on-line information provision services which includes database services, provision of information on websites, provision of on-line data retrieval services from data bases, and other information, to all or limited number of users and provision of on-line information by content providers.
- 4. Internet Service Providers (ISPs) provide access to the web-sites through the computer network and the websites. Web-sites, in turn, provide the database or information. Some of the well-known ISPs operating in India are VSNL, MTNL, Satyam online, Bharti, Tata, RPG, HCL, Wipro, BPL, Mantra online, Dishnet. They normally charge the customers on the basis of usage of time (hours). They also provide dedicated lease lines on lum-sump payment basis. Clearly ISPs provide service in relation on-line information and database access or retrieval. They are an integral part of the internet operations and without their service, the data or information can neither be accessed nor retrieved. They are, therefore, liable to pay service tax on the amount charged from the customers whether on usage time basis or on lease line basis.
- 5. As regards paid web-sites, a few examples of Indian dot companies are, Indiainformer.com, CII online.com, who charge the customer for certain specific information contained in their website either in advance or credit basis. They shall be also liable to pay service tax on the paid services provided by them. It is obvious that where the information is supplied free of charge, no service tax is payable.

6. Point for clarification:

A question has been raised as to whether e-commerce transaction (other than providing online information and data) are covered in the ambit of service tax. It is clarified that in e-commerce transactions, no service of online information and database access/retrieval is involved. Therefore, e-commerce transactions will not ordinarily be covered under the service tax net. Normally, the web sites do not charge the surfers for information on sale of goods or services offered by them. If at all they do, service tax will be payable on the amount charged for providing the information.

Another point raised relates to applicability of service tax on inter-connectivity services provided by one ISP to another and the charges recovered for such services. It is understood that this is done to inter connect various networks so as to reach the server where the information is stored. It is informed that interconnection of one ISP to another is a commercial and technical arrangement under which service providers connect their equipment, networks and services to enable their customers to have access to the data or information. Through this arrangement, it is the customer of an ISP who ultimately receives online information and database access and/or retrieval service. Service tax on the amount charged from him is payable. Therefore, interconnection charges paid by one ISP to another ISP are not liable to service tax.

A question has also been raised whether the cyber cafes will be subject to service tax. It is clarified that the cyber cafes provide only the infrastructure such as computer terminals and internet connection. It is the ISP or web-sites who provide on-line access or retrieval of information. Therefore, cyber cafes are not liable to pay service tax. Services provided by ISP to cyber cafe are taxable and the ISP will pay the tax on charges realized from the cyber cafe.

Public Health Policy and WTO, Doha

3633. SHRI SUNIL KHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Ministerial Conference of WTO on Public Health Policy was held at Doha recently;

- (b) if so, the salients features discussed therein;
- (c) the outcome thereof; and
- (d) the reaction of the Government thereto?

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THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (d) The WTO Ministerial Conference was held at Doha, Qatar from 9th to 14th November, 2001. The conference adopted a declaration on the 14th November, 2001 on the TRIPS Agreement and Public Health. The Declaration inter-alia, recognize the gravity of public health problems afflicting many developing countries and agrees that the TRIPS Agreement does not and should not prevent Members from taking measures to protect public health. The Declaration affirms that the Agreement can and should be interpreted and implemented in a manner supportive of WTO Member's right to protect public health and, in particular, to promote access to medicines for all. It reaffirms the rights of WTO Members to use, to the full, the provisions in the TRIPS Agreement, which provides flexibility for this purpose. Full text of the Declaration on the TRIPS Agreement and Public Health is given in the enclosed statement.

The Hon'ble Minister of Commerce & Industry, in a statement in the Lok Sabha on 22.11.2001, has clearly stated that the Declaration on TRIPS and Public Health is a major achievement and it recognizes the affordability and availability of medicines as a universal right. It would now enable Member countries to take measures to protect public health as the Declaration recognizes the flexibility under the TRIPS Agreement when dealing with public health problems affecting human beings, such as HIV/AIDS, Malaria, and other epidemics and the respective national Governments could decide about emergencies and epidemics.

WORLD TRADE

MINISTERIAL CONFERENCE Fourth Session Doha, 9 - 14 November 2001

DECLARATION ON THE TRIPS AGREEMENT AND PUBLIC HEALTH

Adopted on 14 November 2001

1. We recognize the gravity of the public health problems afflicting many developing and least-developed

countries, especially those resulting from HIV/AIDS, tuberculosis, malaria and other epidemics.

- 2. We strees the need for the WTO Agreement on Trade-Related Aspects of intellectual Property Rights (TRIPS Agreement) to be part of the wider national and international action to address these problems.
- We recognize that intellectual property protection is important for the development of new medicines. We also recognize the concerns about its effects on prices.
- 4. We agree that the TRIPS Agreement does not and should not prevent Members from taking measures to protect public health. Accordingly, while reiterating our commitment to the TRIPS Agreement, we affirm that the Agreement can and should be interpreted and implemented in a manner supportive of WTO Members' right to protect public health and, in particular, to promote access to medicines for all.

In this connection, we reaffirm the right of WTO Members to use, to the full, the provisions in the TRIPS Agreement, which provide flexibility for this purpose.

- Accordingly and in the light of paragraph 4 above, while maintaining our commitments in the TRIPS Agreement, we recognize that these flexibility include:-
 - (a) In applying the customary rules of interpretation of public international law, each provision of the TRIPS Agreement shall be read in the light of the object and purpose of the Agreement as expressed, in particular, in its objectives and principles.
 - (b) Each Member has right to grant compulsory licences and the freedom to determine the grounds upon which such licences are granted.
 - (c) Each Member has the right to determine what constitutes a national emergency or other circumstances of extreme urgency, it being understood that public health crises, including

those relating to HIV/AIDS, tuberculosis, malaria and other epidemics, can represent a national emergency or other circumstances of extreme urgency.

- (d) The effect of the provisions in the TRIPS Agreement that are relevant to the exhaustion of intellectual property rights is to leave each Member free to establish its own regime for such exhaustion without challenge, subject to the MFN and national treatment provisions of Articles 3 and 4.
- 6. We recognize that WTO Members with insufficient or no manufacturing capacities in the pharmaceutical sector could face difficulties in making effective use of compulsory licensing under the TRIPS Agreement. We instruct the Council for TRIPS to find an expeditious solution to this problem and to report to the General Council before the end of 2002.
- 7. We reaffirm the commitment of developed-country Members to provide Incentives to their enterprises and institutions to promote and encourage technology transfer to least-developed country Members pursuant to Article 66.2. We also agree that the least-developed country Members will not be obliged, with respect to pharmaceutical products, to implement or apply Sections 5 and 7 of Part II of the TRIPS Agreement or to enforce rights provided for under these Sections until 1 January 2016, without prejudice to the right of least-developed country Members to seek other extensions of the transition periods as provided for in Article 66.1 of the TRIPs Agreement. We instruct the Council for TRIPS to take the necessary action to give effect to this pursuant to Article 66.1 of the TRIPS Agreement.

[Translation]

Telecom Facilities

3634. SHRIMATI SANGEETA KUMARI SINGH DEO : SHRI BIR SINGH MAHATO :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware of the poor 5

quality of the essential services in the areas of post, telegraph and telecommunications in the Orissa and West Bengal;

(b) whether the quality of these services is required to be improved in these States; and

(c) if so, the directions issued to improve the services of the post, telegraph and telecommunications in the Orissa and West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) POSTAL SERVICES :

The quality of essential services in the Orissa and West Bengal Circles is not poor. The latest live survey of mails reveals the position as under:

ORISSA CIRCLE

Percentage of Mail delivered as per norms

Mail Segement	Urban	Rural
Unregistered Mail	96. 9%	75.20%
Registered Mail	93.5%	71.95%
Money Orders	83.4%	56.75%

WEST BENGAL

Percentage	of	Mail	delivered	as	per	norms
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Mail Segement	Urban	Rural
Unregistered Mail	75.4%	95.80%
Registered Mail	70.9%	83.73%
Money Orders	62.9%	64.11%

TELEGRAPH SERVICES

The quality of telegraph services in Orissa and West Bengal is quite satisfactory. The quality of telegraph service measured as percentage of telegrams delivered within 12 day light hours has been 94% in case of Orissa and 96.6% in case of West Bengal during the period April, 2001 to September, 2001.

TELECOMMUNICATIONS SERVICES

Telecommunication services in Orissa and West Bengal are quite satisfactory.

POSTAL SERVICES

(b) and (c) There is always scope of improvement in quality of service. Improvement in quality of service is an on-going process. In so far as Postal Services are concerned, the following steps have been taken in this regard:-

- (i) To provide a single window for all services in post offices 127 Multi Purpose Counter Machines in Orissa and 173 in West Bengal have been installed and more such machines are being installed in a phased manner.
- To transmit Money Orders by satellite 3 VSATs and 12 ESMOs in Orissa and 4 VSATs and 47 ESMOs in West Bengal Circle have been established.
- (iii) 180 Panchayat Sanchar Seva Kendras in Orissa and 24 in West Bengal have been set up.
- (iv) Savings Bank Operations are also being computerized. The Savings Bank Operations in 13 Post Offices in Orissa and 26 in West Bengal have been computerized.

TELEGRAPH SERVICES

The improvement is an on-going process. Continuous efforts are made to improve the same.

TELECOMMUNICATIONS SERVICES

The following steps are taken in phased manner:-

- Replacement of underground paper core cables by jelly filled cables.
- (ii) Laying of cables in ducts.
- (iii) Laying of underground cables right up to the subscribers premises so as to eliminate drop

wires. Introduction of 5 pair underground cable is on such move in this regard.

- (iv) Introduction of digital line concentrators in the network on large scale.
- (v) Opening of more and more remote line units thereby reducing area to be served by each exchange with a corresponding reduction in the size of the outdoor plant.
- (vi) Periodic dressing of external plant.
- (vii) Liberalization of norm for 10 pair and 5 pair DPs to initial loading of 4 and 2 connections respectively.
- (viii) Restriction of use of 20 pair DPs for indoor use only in urban areas and to the minimum possible extent/Pole mounting in rural areas.
- (ix) Pagers to line staff/field staff wherever feasible.
- (x) Arrangement for centralized fault booking in small and medium exchanges.
- (xi) Computerization of Fault Repair Service (FRS).

[English]

Performance of MTNL

3635. SHRI S.D.N.R. WADIYAR : Will the Minister of COMMUNICATIONS be pleased to state ;

(a) whether the Mahanagar Telephone Nigam Limited (MTNL) has been improving its performance;

(b) if so, the details thereof;

(c) the year since when the MTNL has been earning profit; and

(d) the details thereof; year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (d) Yes, Sir. The performance (income from services) since its inception in 1986 had been steadily growing as shown in the statement.

Statement			
	(amount	in rupees crores)	
Year	Income from service	Profit after tax	
1986-1987	531.75	136.52	
1987-1988	704.16	131.23	
1988-1989	1028.3	252.17	
1989-1990	1152.23	179.92	
1990-1991	1310.09	103.06	
1991-1992	1555.31	171.23	
1992-1993	1831.91	208.37	
1993-1994	2507.64	344.15	
1994-1995	2979.72	576.58	
1995-1996	3448.11	729.59	
1996-1997	4030.87	932.79	
1997-1998	4654.58	1130.13	
1998-1999	5032.46	1297.24	
1999-2000	5182.19	1087.85	
2000-2001	5784.58	1540.19	

Tonnage Tax Structure

3636. SHRI VILAS MUTTEMWAR : Will the Minister of SHIPPING be pleased to state :

(a) whether the Government propose to restructure the tonnage tax with a view to make the shipping industry more competitive and profitable;

the existing tax structure and changes proposed (b) to be effected therein;

the profit earned by the shipping industry during (c) the last two years;

(d) whether any consultation has been held with the shipping industry in the matter; and

if so, the details of the revised tax structure (e) finalised, if any?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) and (b) No. Sir. There is no such proposal as of now. Normal Corporate tax is applicable to Shipping Industry. However, the Industry has been asking for replacement of this regime with tonnage tax regime.

The Shipping Corporation of India (SCI) earned (c) a net profit of Rs. 161.6 crore and Rs. 382.6 crore during 1999-2000 and 2000-2001 respectively. Further, the Shipping industry saved / earned foreign exchange to the tune of Rs. 3307 crore and Rs. 3535 crore during 1998-99 and 1999-2000 respectively.

Consultation with Shipping Industry is a (d) continuous process.

(e) Does not arise.

Expenditure Reforms Commission

3637. SHRI AMAR ROY PRADHAN : Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

whether any Expenditure Reforms Commission (a) has been set up for reducing the existing wasteful expenditure of his Ministry;

(b) if so, the date and the composition thereof;

(c) the details of recommendations made by the commission so far:

(d) the details of those recommendations which are yet to be implemented alongwith reasons for the delay; and

(e) the time by which these are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR) : (a) The Ministry of Finance in consultation with the Ministry of Personnel, Public Grievances and Pensions have set up the Expenditure Reforms Commission for the Government as a whole. No such commission has been set up separately in respect of Ministry of Parliamentary Affairs.

(b) to (e) Does not arise in view of (a) above.

[Translation]

Electropathy System

3638. SHRI CHANDRAKANT KHAIRE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to recognize electropathy system on the lines of Homoeopathy system;

(b) if so, the details thereof; and

(c) the time by which it would be done?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) The Union Government has constitued a Standing Committee of experts to examine the claims of recognition of electropathy and other alternative medical practices. The report submitted by the Committee is receiving the attention of the Government.

Telephone Exchanges in Uttar Pradesh

3639. SHRIMATI SHEELA GAUTAM : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Telephone Exchanges installed in rural areas of Uttar Pradesh, specially in Aligarh during the Ninth Five Year Plan;

(b) whether a large number of telephones under these exchanges are not functioning;

(c) the steps taken by the Government to make them functional; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The number of Telephone Exchanges installed rural areas of Uttar Pradesh and Aligarh during the Ninth Five Year Plan upto 30.11.2001 are 1224 and 6 respectively. (c) and (d) Does not arise in view of (b) above.

[English]

SCs/STs

3640. SHRI GAJENDRA SINGH RAJUKHEDI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

 (a) whether it is a fact that as provided under para 11 of Explanatory Notes to DoPT OM No. 36012/2/96-Estt. (Res.) dated 02.07.1997 persons belonging to SCs/STs and OBCs who are selected on merit are not required to be shown against the quote of vacancies/posts reserved for their communities;

(b) If so, indicate total number of persons belonging to SCs, STs and OBCs who have been selected/recruited/ promoted on merit to different categories of services and not counted against the 'reserved quota of vacancies/posts' for their communities during the last five years under Ministry of Health and Family Welfare; and

(c) indicate instances if candidates belonging to SCs, STs and OBCs who have been selected on merit but shown/adjusted against vacancies/posts reserved for their communities with reasons?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) The requisite information is being collected and shall be laid on the Table of the House.

Spurious and Synthetic Milk

3641. DR. RAGHUVANSH PRASAD SINGH : SHRI AJAY SINGH CHAUTALA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

 (a) whether spurious and synthetic milk made from various chemicals is being sold in various parts of the country;

(b) if so, the details thereof alongwith the number of cases of such milk detected during the last two years, upto 30 November, 2001 State-wise; and

(b) No, Sir.

DECEMBER 12, 2001

(c) the steps taken or proposed to be taken by the Government to check adulteration in milk?

THE MINISTER OF HEALTH AND FAMILY WELFARE. (DR. C.P. THAKUR) : (a) and (b) A statement based on infomation received from States is enclosed.

(c) Sale of milk and milk products containing substances not found in milk except as prescribed in the PFA Rules, is already prohibited under the provisions of the PFA Act, 1954. All States Government have been requested to take necessary action to keep a strict vigil on the quality of milk particularly for presence of chemical substances.

Statement

The details of the milk samples found to contain caustic soda, sodium hydroxide etc. during last three years

S. No.	Name of the States/UTs	Number of milk samples found adulterated with caustic soda, sodium hydroxide etc.
1	2	3
1.	Andhra Pradesh	Nil
2 .	Arunachal Pradesh	Nil
3.	Assam	NII
4.	Gujarat	Nil
5.	Goa	Nil
6 .	Haryana	Nil
7.	Himachal Pradesh	Nil
8.	Jammu & Kashmir	Nii
9.	Jharkhand	NII
10.	Karnataka	31
11.	Kerala	NII
12.	Mahrashtra	Nil

1	2	3
13.	Manipur	Nil
14.	Meghalaya	Nil
15.	Mizoram	Nil
16 .	Orissa	NII
17.	Tamil Nadu	Nil
18.	Uttaranchal	26
19.	West Bengal	Nil
2 0.	Chandigarh	Nil
21.	Dadra & Nagar Haveli	Nil
22 .	Delhi	Nil
23.	Daman & Diu	NII
24.	Lakshadweep	Nil

Note: Information from Bihar, Chhatisgarh, Madhya Pradesh, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Andaman & Nicobar Islands and Pondicherry have not been received.

Telephone on Demand

3642. SHRI ANANTA NAYAK : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have a proposal to provide telephone on demand;

- (b) if so, the details thereof; and
- (c) the position thereon, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (c) Yes, Sir. As per National Telecom Policy-99, the Government has proposal to provide telephone on demand in the country with participation of Private Operators by the year 2002. The target fixed by BSNL is 68.3 lakhs & MTNL is 4 lakhs, 2 lakh each for Mumbai & Delhi, making a total of 72.3 lakh which includes fixed and mobile telephones. This is expected to clear the waiting list (W/L) in most of the states except in some pockets in the states. Status of target for the year 2001-02 and the achievement till 31.11.01 alongwith Walting List is given in the statement enclosed.

Statement

State-wise Telephone Target for 2001-02 and Achievement of DELs and Waiting List as on 31.11.2001

SI.		Direct	Direct	Waiting
No).	-	Exchange Lines Achieve-	List (As
		Lines Taract (For	ment (As on	
		2001-02)	•	31.11.01
		2001 02)		
1	2	3	4	5
1.	Andaman & Nicobar	10000	1383	693
2.	Andhra Pradesh	530000	37927	157979
3.	Assam	100000	46842	25862
4.	Bihar	200000	63138	104147
5.	Chhattisgarh	40000	6449	10176
6.	Delhi	200000	32954	3285
7.	Gujarat	650000	171842	201999
8.	Haryana	245500	82323	127478
9.	Himachal Pradesh	90000	42910	47794
10.	Jammu & Kashmir	80000	24824	48199
11.	Jharkhand	82000	29087	27097
12.	Kamataka	500000	156207	187746
13.	Kerala	663000	162123	828125
14.	Madhya Pradesh	155000	44223	25424
15.	Maharashtra*	950000	237551	314599
16.	North East I **	32000	9458	12753
17.	North East - II **	21500	7008	7945

1 2	3	4	5
18. Orissa	135000	51320	83039
19. Punjab	460000	152988	196487
20. Rajasthan	300000	87552	155174
21. Tamilnadu	596000	183626	24482
22. Uttar Pradesh	625000	152699	227899
23. Uttaranchal	100000	20487	19108
24. West Bengal ***	465000	128885	233920
Total	7230000	1933806	3071330

Note:- * Maharashtra Includes Goa & Mumbai (MTNL)

- ** NE-I includes Meghalaya, Mizoram & Tripura.
- ** Ne-II includes Nagaland, Arunachal Pradesh & Manipur.
- *** West Bengal includes Sikkim.

Anti-Cancer Drug

3643. SHRI BASU DEB ACHARIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an anti-cancer drug call Grasim launched into the market during July 2001 has been withdrawn from the market; and

(b) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI C.P. THAKUR) : (a) and (b) No, Sir, M/s. Nicholas Piramal India Ltd. (NPIL), Mumbai had moved the MRTP Commission urging it to ask Dr. Reddy's Lab., Hyderabad to withdraw r-GCSF (Grastim) injection stocks and stop sales of the product as NPIL alleged that the package insert of Grastim contains false and misleading statements. Similar representation was also made to Drugs Controller General of India.

Consequent to the representation, M/s. Dr. Reddy's Laboratory, Hyderabad was directed to submit fresh revised package insert of Grastim and to replace the

existing package insert. Dr. Reddy's Laboratory, Hyderabad then submitted revised version of package insert after deleting the objectionable matter and the same was approved.

NPIL then represented that the International nonproprietary name Filgrastim used by Dr. Reddy's Laboratory is incorrect, as their r-GSCF is not exactly the same as Filgrastim, which is being manufactured by M/s. Roche and marketed by M/s. NPIL. Since the field of bigenerics is new complex one, the matter has been referred for examination by an expert committee.

[Translation]

Border are as Development Fund

3644. SHRI C.N. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have created Border State Development Fund for those States which have borders with neighbouring countries;

(b) if so, the details thereof; and

(c) the details of the funds allocated to each such State during each of the last three years and the current year for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) The Border Area Development Programme (BADP) is in operation in States which have blocks with international land borders.

(b) The Border Area Development Programme is a hundred percent Centrally funded programme. Special Central Assistance under the programme is allocated to the State Government which in turn makes further spatial and schematic allocations which are approved by the Screening Committee of the programme chaired by the State's Chief Secretary.

(c) The details of the Special Central Assistance

allocated under BADP during each of the last three years and the current year are given in statement enclosed.

Statement

Border Area Development Programme : State-wise Allocations

S.	State .	1998-	1999-	2000-	2001-
No.		1999	2000	2001	2002
1.	Assam	4.27	7.20	7.48	7.48
2.	Gujarat	8.88	9.87	10.26	10.26
З.	J&K	31.38	33.52	34.85	34.85
4.	Meghalaya	4.11	4.52	4.70	.4.70
5.	Mizoram	6.82	8.00	8.32	8.32
6.	Punjab	8.82	9.70	10.08	10.08
7.	Rajasthan	×			
	(i) Formula	26.52	29.17	30.32	30.32
	(ii) IGNP	30.00	8.00	0.00	0.00
8.	Tripura	11.34	12.47	12.96	12.96
9.	West Bengal	31.86	38.05	39.56	39.56
10.	Arunachal	11.00	13.00	.3.51	13.51
11.	Manipur	4.00	4.00	4.16	4.16
12.	Nagaland	4.00	4.00	4.16	4.16
13.	Himachal	4.00	4.00	4.16	4.16
14.	Sikkim	4.00	5.50	5.72	5.72
15.	Uttar Pradesh	4.00	12.00	8.32	8.32
16.	Uttaranchal	0.00	0.00	4.16	4.16
17.	Bihar	0.00	7.00	7.28	7.28
	Total	195.00	210.00	210.00	210.00

AGRAHAYANA 21, 1923 (Saka)

[English]

Internet on Cable T.V.

3645. SHRI SAHIB SINGH : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any plan to bring Internet on Cable T.V.;

(b) if so, since when;

(c) whether yahoo.com is trying for this;

(d) whether the Sankhya Vahini is likely to be helpful to this project; and

(e) if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) As per Internet Service Provider (ISP) policy, access to Internet through authorised cable operator is permitted without additional licensing subject to applicable cable laws. People can use their television to access Internet through using set top box.

(c) No ISP licence has been issued in the name of Yahoo.Com.

(d) Government has decided not to go ahead with the Sankhya Vahini Project.

(e) Does not arise in view of (d) above.

[Translation]

Reservation for Women in Government Jobs

3646. SHRI RAJO SINGH: PROF. UMMAREDDY VENKATESWARLU:

Will The PRIME MINISTER be pleased to state :

(a) whether it is a fact that the number of women in All India Services at the level of Joint Secretary and above is less than 5%;

(b) if so, the reasons therefor;

(c) whether any scheme has been prepared to provide reservation in jobs to women in various departments of Union Government and in public undertakings;

(d) if so, the details thereof; and

(e) the measures proposed to be taken by the Government to implement the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Do not arise.

[English]

Preparation of National Essential Drugs List

3647. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether preparation of National Essential Drugs List is lying pending and its implementation;

(b) if so, the main reasons therefor;

(c) whether WHO's essential drug list of 250 drugs is sufficient to take care of 90% of health problems in the country;

(d) if so, the steps taken or proposed to be taken by the Government to prepare the National Essential Drugs List; and

(e) if so, the steps taken or being taken for early preparation of drug list and its implementation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) No, Sir. Government of India, Ministry of Health and Family Welfare had already published a 'National Essential Drugs List' (NDEL) in 1996 containing 279 drugs of various categories modelled on the WHO essential drug list.

(b) Does not arise.

(c) The drugs included in the NDEL are expected to meet the requirement of common contemporary health needs of the general population of the country and general obligation of the health administrators to ensure abundant availability of such drugs in the country. According to WHO, essential drugs are those that satisfy the health care needs of the majority of the population.

(d) and (e) Do not arise.

Hardware Export

3648. SHRI SURESH RAMRAO JADHAV: DR. JASWANT SINGH YADAV: SHRI SHIVAJI MANE: SHRI M.V.V.S. MURTHI: SHRI RAM MOHAN GADDE:

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

 (a) whether attention of the Government has been drawn to the newsitem appearing in The Hindustan Times dated November 17, 2001 captioned "IT panel targets \$ 10 billion hardware export by 2008";

(b) whether the Government have set target for hardware export by 2008;

(c) if so, the details thereof; and

(d) the steps taken by the Government in this direction?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) to (c) Yes, Sir. The National Task Force

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for Information Technology and Software Development set up by the Ministry of Information Technology has set up the export target of US \$ 10 Billion by 2008.

(d) The steps taken by the Government to promote the IT industry are given in the statement enclosed.

Statement

Ministry of Information Technology Incentives for IT Industry

- Export Promotion Capital Goods scheme (EPCG) has been rationalized and extended uniformly to all sectors without any threshold limit on payment of 5% duty.
- Approvals for all foreign direct investment proposals relating to the Information Technology sector, with the exception of Business-to-consumer (B2C) e-commerce are under the automatic route.
- EHTP and STP schemes are implemented under the aegis of the Ministry of Information Technology through a single window mechanism of the Inter-Ministerial Standing Committee (IMSC).
- 4. DTA access upto 50% of the FOB value of export is permitted for electronics hardware units EOU/EPZ/ EHTP schemes, and the software units under EOU/ EPZ/EHTP schemes. Broadcasting is permitted in the DTA sales of Hardware units for items covered in the Letter of Permission.
- Accelerated depreciation norms for computers and computer peripherals for units under Export Oriented schemes (EOU/EPZ/EHTP) have been enhanced. These shall stand depreciated to overall limit of 90% over a period of 3 years instead of around 5 years earlier.
- 6. Special Economic Zones are being set up to enable hassle free manufacturing and trading for export purpose.
- Value addition norms for Rupee exports to Russia reduced from 100% to 33% under Advance Licensing Scheme.

- The Depreciation on Computer has been allowed @ 60%.
- In the Budget 2001-02, the peak rate of customs duty 9 continues @ 35%. Customs duty surcharge @ 10% has been abolished on all imports, in general but Special Additional Duty (SAD) @ 4% continues on all imports, except specific exemptions. In the 2000-01 Budget, Customs duty on Computers and Peripherals had been reduced from 20% to 15% and continues to be same. The Customs duty on all storage devices, integrated circuits, microprocessors, data display tubes and deflection components of colour monitors also continues at 0%. In the 2001-02 Budget. Customs duty on Information Technology Agreement (ITA-I) items of WTO (IT and Telecom products) has been reduced from existing 20-05% to 15%. The concessional rate of customs duty for specified raw materials for the electronics industry continues. Customs duty on parts of Telecom reduced to 5%. 32 items (additional) of Capital Goods allowed at a concessional duty of 5% for the manufacture of semiconductors.
- 10. In the Budget 2001-02, the Central Excise duty structure has been rationalized from multiple rates to single rate of 16% and single rate of Special Excise Duty (SED) @ 16%.
- 11. Information Technology Software is exempted from Customs and Excise Duty.
- 12. Second hand capital upto 10 years old have been made freely importable.
- 13. EOU/EPZ/STP/EHTP units are exempted from payment of Income Tax on export profits, up to 2010, in terms of Section 10A and 10B of the Income Tax Act.
- 14. Exemption of withholding tax on interest on External Commercial Borrowings (ECBs) has been extended to the IT sector.
- 15. Definition of Computer Software as in Section 80 HHE of the income Tax Act has been widenea to include transmission of data.

- 16. Benefit of Section 80 HHE is available to supporting software developers.
- 17. IT Enabled Services have been made eligible for Income Tax benefit under Sections 10A, 10B and 80 HHE of the Income Tax Act.
- 18. The donation of computers, imported duty free by EOU/EPZ/STP/EHTP units to recognized noncommercial education institutions, registered charitable hospitals, public libraries, public funded research and development establishments, etc. two years after their use by the said units has been permitted.
- 19. The second-hand computers and computer peripherals donated by an outside donor to Government schools and recognized schools run on a non-commercial basis by any organization have been exempted from customs duties.
- 20. Income by way of dividends or long term capital gains of a Venture Capital Fund or Venture Capital company from investment made by way of equity shares in a Venture Capital Undertaking, which has been expended to include the Software and IT sectors, will henceforth not be included in computing the total income.
- To give thrust to Venture Capital finance, SEBI has been made the single point nodal agency for registration and regulation of both domestic and overseas venture capital funds.
- 22. There will be no tax on distributed or undistributed income of Venture Capital Funds. The income distributed by the VCFs will only be taxed in the hands of the investors at the rates applicable to the nature of the income. VCFs will continue to be eligible for exemption even it the shares of the VC undertaking in which the VCFs have made the initial investment are subsequently listed in a recognized stock exchange in India.
- 23. Under policy on portfolio investment. Foreign Institutional investors (Fils) are permitted to invest in a

company upto an aggregate of 24% of equity shares, extendable upto 40% subject to approvals. This limit has been raised from 40% to 49% in the Budget 2001-02.

- 24. Under the Employee Stock Option Scheme, income tax payable on income from GDRs purchased in foreign currency by a resident employee of IT software and service companies, shall be at a concessional rate of 10%.
- Tax holiday under provisions of Section 80-IA (Infrastructure Status) has been extended to Internet Service Providers (ISPs) and Broadband Network providers.
- Two-way fungibility has been permitted for ADRs/ GDRs. Local shares can now be reconverted into ADRs/GDRs, subject to sectoral caps.
- 27. To induce more investment for R&D activities, a weighted deduction of 125% on the sums paid to any university, college or an institution or a Scientific research association for the purpose of scientific, social or statistical research has been provided.
- 28. A National Venture Fund for Software and IT Industry (NFSIT) has been set up with a corpus of Rs. 100 crores, out of which MIT shall contribute Rs. 30 crores.
- 29. For reduction of transaction time for export/import clearances, Ministry of Civil Aviation has finalized the scheme of 'Known-Shippers' for doing away with the 24 hours cooling off period. Two shifts have been introduced on week days and single shift on holidays at the Air Cargo Complexes at Mumbal, Kolkata, Chennai, Bangalore, Hyderabad, Delhi and Goa.
- STPI has set up a business centre in the USA, which is operational since November 1999, to promote business for STP units and provide marketing support to STPs.
- 31. Information Technology Act 2000 has been enacted.

This act deals with Cyber Security, Cyber Crime and other information security related legal aspects. This will encourage expansion of e-commerce through Internet.

Cost Overrun

3649. SHRI V. SAROJA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of projects taken up by postal civil wing during last 8 years;

- (b) the projects completed so far;
- (c) the details of pending projects; and

(d) the details of cost overrun of the estimated amount due to delay in execution?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Telephone Connection under Discretionary Quota

3650. SHRI PRABHAT SAMANTRAY: SHRI DEVENDRA PRASAD YADAV: SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of COMMUNICATIONS be pleased to state:

 (a) the number of telephone connections provided to the applicants on the recommendation of the Members of Parliament from Bihar, Orissa and Maharashtra during the last two years;

(b) the number of recommendations that were from out of turn quota;

(c) the number of connections provided as on date, district-wise;

(d) the number of applications lying pending district-wise;

(e) the time by which the remaining applicants are likely to be cleared;

(f) whether telephones have not been installed in several cases despite the sanction;

(g) if so, the position in each case;

(h) the reasons for the inordinate delay; and

(i) the steps taken to expedite the installation of telephones?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (i) The information is being collected and will be laid on the Table of the House.

Pending Lease Rents

3651. SHRI VINAY KUMAR SORAKE : Will the Minister of SHIPPING be pleased to state:

 (a) whether income from lease rental constitutes a major source of revenue for Port Trusts;

(b) if so, whether the outstanding lease rental of Mumbai Port Trust have increased to a whooping Rs. 550.95 crore during 1998-99;

(c) the action being taken by the Mumbai Port Trust to recover the lease rental overdues;

(d) whether it is also a fact that Mumbai Port Trust did not furnish data of land use plan in accordance with the guidelines issued in 1995; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) No, Sir.

(b) The outstanding lease rentals of Mumbai Port

Trust, which was Rs. 300.10 crores as on 31.3.94, increased to Rs. 552.10 crores as on 31.3.99.

(c) Legal action has been initiated by Mumbai Port Trust to recover outstanding lease rents.

(d) and (e) No data on Land Use Plan was required to be furnished in accordance with the guidelines of 1995.

investment by Foreign Companies in I.T.

3652. SHRI G.J. JAVIYA : Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

(a) the details of the foreign companies who have made investments in the Information Technology Sector; and

(b) the details of the proposals approved by the Government during the last three years alongwith the sectors where such investments are likely to be made by the Government?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN): (a) and (b) A total of 1799 EDI proposals in electrical equipment sector (which also includes IT sector) to the tune of Rs. 4191.52 crores were approved during the last three years. The details of proposals approved are published in the monthly newsletter brought out by Department of Industrial Policy & Promotion, which is widely circulated to various establishments, including the Parliament Library. The information is also posted in Secretariat of Industrial Approvals (SIA) website (http:// www.nic.in/indmin).

[Translation]

Development and Expansion of I.T.

3653. SHRI NAWAL KISHORE RAI: SHRI ZORA SINGH MANN:

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

DECEMBER 12, 2001

(a) whether requirement of Rs. 17,000 crore has been assessed for the development and extension of the work of research and analysis for expansion of Information Technology Industry;

(b) if so, the details thereof alongwith the sources identified to get this amount; and

(c) the details of the schemes formulated by the Government to spend this amount?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN): (a) and (b) The Working Group on Information Technology for the Tenth Plan set up by Planning Commission has projected a need of investment of Rs. 3400 crores by the Government and Rs. 13,600 crores by private sector in research and development during the Tenth Plan period.

(c) The suggestion for Government R&D funding are in the areas of nano-scale technologies, selected thrust areas and strengthening of R&D infrastructure in various institutions for helping industry to move up the value chain.

[English]

Family Welfare Programme

3654. SHRI RAM PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of schemes for the welfare of women and children being run by the Government in the country;

(b) the amount spent on these schemes during each of the last three years; and

(c) the number of women and children benefited under child care and safe motherhood programmes during the said period? THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) Maternal and Child Health Services are an integral part of the Reproductive & Child Health Programme which is being implemented by the Department of Family Welfare in all States and Union Territories of the Country since 1997. The programme aims at improving the health status of women and children and bringing down infant, child and maternal mortality and morbidity.

Under the programme interventions for improving maternal and child health are being implemented in all districts of the country. The interventions for children include immunization against six vaccine preventable diseases; control of deaths due to Diarrhoea and acute Respiratory Infections; prophylaxis for Vitamin A deficiency; Iron deficiency anemia and essential newborn care. For mothers the interventions include essential obstetric care; emergency obstetric care; provision of referral transport through panchayats and provision of drugs and equipment at first referral units. Basic drugs equipment required for maternal and child health are provided in the from of Kits at Sub-centers/ PHCs.

In order to improve delivery of these services in districts which are remote and have low demographic indicators, contractual staff in the form of additional ANMs, Staff Nurses and Laboratory Technicians are being funded under this programme. Funds are also being provided for schemes like 24 Hours Delivery Services at selected Primary Health Centers and Community Health Centers; hiring of Anesthetists for assisting emergency operations on women with maternal complications.

In order to improve safe delivery practices in Dai training programme is being undertaken in 142 districts in 17 states where safe delivery rate is less than 30 percent. A scheme for strengthening the out reach of immunization and antenatal services is being implemented in 151 districts. For making services available at PHCs in remote areas, a scheme for holding reproductive and Child Health camps is also being implemented in 102 weak districts in 17 states.

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The Department of Women and Child Development also administer a number of schemes for the welfare of women and children, which are as follows:-

S.No.	Scheme
1	2
1.	Integrated Child Development Services (ICDS).
2 .	World Bank Assisted ICDS.
3.	Creches/Day care centers for children of working and ailing mothers.
4.	National Creche Fund.
5.	Baisevika Training Programme.
6.	ICDS Training Programme.
7.	Early Childhood Education (ECE).
8.	Balwadi Nutrition Programme.
9.	Scheme of assistance for construction/expansion of Hostel buildings for working women with a Day- care center for children.
10.	Setting up of employment & income generation training-cum-employment-cum-production units for women (NORAD).
11.	Support to training & employment program for women (STEP).
12.	Short stay homes for women and girls.
13.	Education work for prevention of atrocities on women.
14.	integrated empowerment project/women empow- erment project.
15.	National credit fund for women (Rashtriya Mahila Kosh).

- 16. Mahila Samriddhi Yojana.
- 17. Condensed course of education & vocational training for women.

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- 18. Socio-economic program.
- 19. Awareness generation project.
- 20. General grants-in-aid to voluntary organizations through CSWB and for strengthening its field organization.
- 21. Indira Mahila Yojana.
- Rural women's development & empowerment project (SWA-SHAKTI).
- 23. Balika Samriddhi Yojana.
- Grant in aid for research, publication & monitoring.
- 25. Maintenance grants for organizational assistance to voluntary organizations.
- 26. General grant-in-aid to voluntary organizations in the field of women and child development.
- 27. Information & mass education.
- 28. Nutrition education.

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29. Fortification of milk and vitamin A.

Statement of funds released during the last four years for the Reproductive and Child Health Programme is enclosed at statement-I.

The actual expenditure on the schemes being run by Department of Women and Child Development for three years upto 1999-2000 are placed in the statement-II.

The number of beneficiaries under major schemes of the Department of Family Welfare during the last three years is enclosed at statement-III

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RCH Programme - Kind+Cash assistance povided to States/UTs

(Rs. in takhs)

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ઝં	2		Ž	Kind Assistance	6			Ca	Cash Assistance	ce		Grand
Ň	State/UTs	1997-98	1998-99	1999-2K	2000-01	Total (Kind)	1997-98	1998-99	1999-2K	2000-01	Total (Cash)	+Cash)
_	2	e	4	S	9	7	æ	6	10	1	12	13
-	Andhra Pradesh	1,722.57	2,365.28	2,280.24	2,488.26	8,856.35	945.92	463.44	1,854.12	1,385.98	4,649.46	13,505.81
Ň	Arunachal Pradesh	86.75	72.17	98.79	121.45	379.16	237.38	261.05	155.24	157.40	811.07	1,190.23
ы.	Assam	1,101.89	1,091.53	1,297.92	1632.12	5,123.46	556.06	262.37	675.18	473.54	1,967.15	7,090.61
4	Bihar	2,613.51	3,893.57	4,704.37	5,469.56	16,681.01	958.59	728.49	1,233.34	2,535.90	5,456.31	22,137.32
S.	Goa	27.68	35.25	43.71	107.67	214.31	54.87	33.24	32.33	9.15	129.59	343.90
ی ف	Gujarat	1,231.22	1,665.18	1,805.25	2,260.26	6,961.91	748.48	813.66	712.41	818.54	3,093.09	10,055.00
7.	Haryana	521.18	691.24	691.63	1,028.44	2,932.49	801.34	482.30	691.81	1,559.08	3,534.53	6,467.02
″ ຜ່	Himachal Pradesh	267.15	318.87	216.87	327.66	1,130.55	253.59	383.25	267.44	385.83	1,290.11	2,420.66
ю.	Jammu & Kashmir	255.06	430.32	388.82	466.42	1,540.62	306.29	120.87	246.46	430.62	1,104.24	2,644.86
10.	10. Ka _f mataka	1,076.31	1,749.07	1,587.55	2,077.70	6,490.63	751.42	383.11	489.17	1,642.66	3,266.37	9,757.00
11.	11. Kerala	891.02	990.81	908.23	1,301.07	4,091.13	489.18	771.29	592.56	1,141.16	2,994.19	7,085.32
12.	12. Madhya Pradesh	2,578.40	3,471.91	3,633.27	3,708.37	13,391.95	1,285.20	1,074.99	1,762.99	3,340.11	7,463.28	20,855.24
13.	13. Maharashtra	1,718.82	3,174.10	3,273.53	3,464.77	11,631.22	939.47	750.69	1,274.39	748.39	3,712.94	15,344.16
14.	14. Manipur	124.42	91.73	138.44	95.08	449.67	188.06	85.43	500.24	365.98	1,139.70	1,589.37
15.	15. Meghalaya	88.46	137.85	148.52	125.79	500.62	177.07	66.89	92.78	65.45	402.19	902.80

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9.	16. Mizoram	71.07	63.28	43.53	55.75	233.63	91.76	467.11	543.56	699.26	1,801.59	2,035.22
7. 1	17. Nagaland	59.19	84.98	96.48	77.58	318.23	144.90	80.52	126.81	146.84	499.07	817.30
8	18. Orissa	1,074.98	1,501.24	1,387.12	1,205.60	5,168.94	716.56	560.59	1,023.94	1,352.97	3,654.05	8,822.99
19. F	Punjab	673.85	864.15	861.70	852.84	3,252.54	601.48	162.45	296.75	685.15	1,745.82	4,998.36
ю. П	20. Rajasthan	1,483.46	2,176.83	2,537.67	2,877.31	9,075.27	1,103.10	695.96	1,206.13	2,309.51	5,314.33	14,389.60
51.	21. Sikkim	43.41	34.68	48.34	31.29	157.72	91.38	91.31	44.74	21.51	248.94	406.66
ä	22. Taminadu	1,495.03	2,129.42	1,563.99	1,095.89	6,284.33	1,127.12	329.14	1,026.40	2,325.08	4,807.74	11,092.07
53.	23. Tripura	113.19	157.51	151.71	176.34	598.75	97.38	254.09	238.13	135.89	725.49	1,324.25
5	24. Uttar Pradesh	3,599.50	6,843.66	7,558.30	8,595.57	26,597.03	1,647.06	1,395.69	3,844.59	4,535.89	11,423.23	38,020.26
25.	25. West Bengal	2,243.29	2,623.35	2,576.80	2,459.96	9,903.37	478.00	579.65	1,218.49	1,945.63	4,221.78	14,125.15
26.	26. A & N Islands	19.56	17.75	25.52	18.29	81.12	24.62	46.47	27.06	23.89	122.04	203.16
27.	27. Chandigarh	10.00	27.31	21.38	38.37	9 7.06	40.22	28.22	118.11	16.04	202.58	299.64
28.	28. D & N Haveli	5.40	8.99	10.43	11.41	36.23	17.97	32.24	23.99	6.26	80.46	116.69
29.	29. Daman & Diu	11.04	7.15	8.35	5.44	31.98	44.76	27.49	32.05	3.32	107.62	139.60
30.	30. Delhi	257.81	306.08	354.68	458.10	1,376.67	129.33	157.39	103.84	266.22	656.78	2,033.45
31.	31. Lakshad wee p	4.09	3.95	6.81	3.90	18.75	17.56	32.47	22.57	16.94	89.53	108.28
8	32. Pondicherry	34.10	42.75	25.36	28.43	130.64	92.26	38.14	45.06	19.85	195.30	325.95
	Total	25,503.41	37,071.96	38,495.31	42,666.66	143,737.34	15,158.36	11,659.99	20,522.56	30,129.37	77.470.28	221 207 62

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AGRAHAYANA 21, 1923 (Saka)

to Questions 190

Statement-II

Statement^{*} indicating actual expenditure incurred by the Department of Women and Child Development on various schemes for the Welfare of the women and children

S.No	Scheme	Ac	tual Expendit	ure .
		1997-1998	1998-1999	1999-2000
1	2	3	4	5
1.	Integrated Child Development Services (ICDS)	608.58	795.84	880.08
2 .	World Bank Assisted ICDS	153.27	139.65	230.75
3.	Creches/Day care centres for children of working & ailing mothers	6.05	7.50	3.85
4.	National Creche Fund	N.A .	N.A .	N.A .
5 .	Balsevika Training Programme	0.44	0.11	
6 .	ICDS Training Programme	4.28	40.00	25.47
7.	Early Childhood Education (ECE)	N.A.	0.40	N.A .
8 .	Balwadi Nutrition Programme	N.A.	1.44	N.A .
9 .	Scheme of assistance for construction/expansion of Hostel buildings for working women with a Day-care centre for children	7.49	7.72	6.98
10.	Setting up of employment & income generation training-cum- employment-cum-production units for women (NORAD)	13.98	17.48	12.20
11.	Support to training & employment programme for women (STEP)	14.80	16.07	13.04
12.	Short stay homes for women and girls	2.46	3.00	6.75
13.	Education work for prevention of atrocities on women	0.30	0.30	0.01
14.	Integrated empowerment project/women empowerment project	0.27	N.A .	0.50
15.	National credit fund for women (Rashtriya Mahila Kosh)	N.A .	N.A.	N.A .
16.	Mahila Samriddhi Yojana	0.15	17.45	1.96
17.	Condenced courses of education & vocational training for women	5.60	8.79	1.64
18.	Socio-economic programme	2.67	N.A .	N.A .
19.	Awareness generation project	0.38	2.15	2.60
20.	General grants-in-aid to voluntary organisations through CSWB and for strengthening its field organisation	8.03	14.00	2.33

1	2	3	4	5
21.	Indira Mahila Yojana	N.A .	N.A.	N.A.
2 2.	Rural women's development and empowerment projects (SWA-SHAKTI)	N.A .	8.00	5.00
23.	Balika Samriddhi Yojana	60.00	42.66	39.97
24.	Grant in ald for research, publication & monitoring	N.A.	N.A.	N.A .
25 .	Maintenance grants for organisational assistance to voluntary organisations	N.A .	N.A .	N.A .
26 .	General grant-in-aid to voluntary organisations in the field of women and child development	N.A .	N.A .	<u>N</u> .A.
27.	Information & mass education	1.10	1.17	1.32
28.	Nutrition education	0.92	1.17	1.83
29.	Fortification of milk and vitamin A	N.A .	N.A .	N.A .

*As per provided by Department of Women and Child Development.

Statement-III

Statement^{**} Indicating number of beneficiarles under the major schemes of the Department of Family Welfare

SI. No			f Benefic Millions	
		1998- 99	1999- 2000	2000- 2001*
1.	Prophylaxis Against Nutri- tional Aneamia among mothers	8.15	14.96	N.A .
2.	Immunization against TT (PW)	23.28	23.78	22.99
3.	Immunization against DPT	23.55	23.56	23.23
4.	Polio Vaccination	23.93	23.71	22.78
5.	BCG Vaccination	24.54	25.12	23.85
6.	Measles Vaccination	22 13	22.20	21.39

*Figures are provisional.

**Provided by Statistic Division of the Ministry of Health & Family Welfare.

[Translation]

Medical Facilities at Catastrophies

3655. SHRI VIJAY KUMAR KHANDELWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have adequate medical facilities in each and every hospital to meet the needs of people in the event of natural catastrophies;

(b) if so, the details thereof; and

(c) if not, the steps being contemplated by the Government to meet the situation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) Major hospitals in the country have their disaster management plan. Emergency medical services are provided within their available resources. But in case of major natural calamities assistance is sought from outside to tide over the crisis.

During pre-monsoon period every year a contingency plan is sent from the Directorate General of Health Services, Ministry of Health and Family Welfare, Government of India to all the States and UTs. with detailed guidelines for preparedness and successful management medical relief in case of flood, drought and other natural calamities.

During any natural calamity, on the request of the State Government medicines and other accessories are sent on credit payment from the Central Government Medical Stores to tide over the crisis. During major calamities medical teams from Central Government hospitals of Delhi are deputed to the affected sites to assist the State Health authorities in rendering emergency medical relief.

During post catastrophy period public health experts from National Institute of Communicable Disease and National Anti Malaria Programme are sent for surveillance and monitoring of the public health measures being taken by the State Health authorities to prevent out break of any disease in an epidemic form. They also advise the State Health authorities regarding the measure required to be taken to prevent any out break.

[English]

GSM Mobile Channels

3656. SHRI ASHOK N. MOHOL: SHRI RAMSHETH THAKUR: SHRI A. VENKATESH NAIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have proposed the additional Global Switch Module (GSM) mobile channels of high frequency band for various cities;

(b) if so, the details thereof; and

(c) the names of cities where the proposed additional GSM mobile channels are functioning at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) The Government Initially assigned upto 44 GSM mobile channels (44 MHz + 4.4 MHz) per operator and subsequently, depending on the requirements, additional 18 GSM channels (1.8 MHz + 1.8 MHz) have been assigned in many cities. (c) The name of cities where the additional 18 GSM channels have been assigned and are functioning at present are: Chennai, Delhi, Kolkata, Mumbai, Moradabad, Agra, Calicut, Trivandrum, Ernakulam, Patna, Ranchi Indore, Jabalpur, Hyderabad, Bangalore, Ahmedabad and Coimbatore.

Development of Smart Card

3657. SHRI G. MALLIKARJUNAPPA: SHRI G.S. BASAVARAJ; SHRI IQBAL AHMED SARADGI; SHIR Y.S. VIVEKANANDA REDDY;

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government have decided to set up a committee to examine the issue relating to development of smart cards;

(b) If so, the details thereof;

(c) the objective of the committees; and

(d) the time by which the committee is likely to submit its report?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) A Committee has been set-up to formulate common Standards for Multi Application Smart Cards.

(b) and (c) The Composition and Terms of Reference of the Committee are as per the enclosed statement.

(d) The evolution and definition of standards is a continuing process. The first version is expected by mid 2002.

Statement

Composition & Terms of Reference of the Committee to Formulate Common Standards for Multi Application Smart Cards

Composition of the Committee

1. Shri Rajeeva Ratna Shah, - Chairman Secretary, MIT

- 2. Dr. K.N. Gupta, CCA, MIT
- Dr. V.K. Agnihotri, Additional Secretary, Deptt. of AR&PG
- 4. Shri Subas Panl, Dy. Election Commissioner, Election Commission of India
- 5. Dr. D.B. Phatak, Professor of Computer Science & Engg., IIT, Bombay
- 6. Shri K.R. Ganapathy, CGM-in-Charge, Reserve Bank of India, Mumbai
- 7. Dr. V.P. Gulati, Director, IDRBT, Hyderabad
- 8. Shri Ajit Mohan Sharan, Jt. Secy. (Banking), Ministry of Finance
- 9. Shri R.K. Sinha, CGM IT, State Bank of India, Mumbai
- 10. Dr. N. Vijayaditya, DG, NIC, MIT
- 11. Maj. Gen. M.C. Datar, Addl. Dir. Gen., IT, Indian Army, New Delhi
- 12. Shir Vijay Parthasarathy, President, Smart Card Forum of India, Mumbai
- 13. Dr. A. Prabhakar, CMD, Datanet Systems Ltd., Bangalore
- 14. Shri Sanjeev Shriya, MD, Smart Chip Ltd., New Delhi
- 15. Shri Anurag Gupta, Chairman, Alittleworld Pvt. Ltd., New Delhi
- 16. Shri S.S. Ghosh, CMD, CMC Ltd., New Delhi
- 17. Dr. M.J. Zarabi, CMD, SCL, Chandigarh
- Dr. P.K. Goel, Ex. Director, Passenger Marketing, Ministry of Railways
- 19. Rep. Ministry of Surface Transport
- 20. Shir A.P. Singh, Director, Post Office Savings Bank, New Delhi
- 21. Shir Vinay L. Deshpande, President, MAIT

- 22. Director General, Bureau of Indian Standards, New Delhi
- 23. Rep. MHA
- 24. Shir Subir Hari Singh, Joint Secretary, MIT
- 25. Dr. U.P. Phadke, Adviser, MIT
- 26. Dr. A.K. Chakravarti, Adviser, MIT
- 27. Shir V.B. Taneja, Sr. Director, MIT Convenor

The Terms of Reference of the Committee

- 1. To examine the international scenario and best practices with reference to technology, deployment and standards of multi-application smart cards and suggest suitable approach for widespread deployment of Smart Cards in India.
- Formulate common standards for widespread adoption of Smart Cards and Terminals covering interoperability, end to end security, multi-vendor support, and post issuance capability with the provision for issuers to write applications.
- Examine the existing infrastructure, including banking and payment infrastructure, and identify gap areas for adoption of multi-application Smart Cards.
- Recommend a common identification system, which could be deployed for Smart Cards, as well as a mechanism to keep it updated.
- Identify areas where the local industry can play a major role in providing the products and services and recommend measures for enhancing the manufacturing base in the country.
- Recommand measures for type approval of equipment and services.
- Identify applications for pilot deployment and recommend implementation strategy for test-bed and its deployment for testing products, services and applications.

[Translation]

Irregularities in KVIC and Coir Board

3658. SHRI SADASHIVRAO DADOBA MANDLIK: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether the Government have received some complaints regarding irregularities in the Khadi and Village Industries Commission and the Coir Board;

(b) if so, the number of complaints received during the last three years;

(c) the action taken by the Government thereon; and

(d) the steps taken by the Government to stop these irregularities in future?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) to (c) Yes, Sir. Complaints regarding irregularities are received from time to time, upon which appropriate action is taken by the Government.

(d) The Government has appointed Chief Vigilance Officer both in Khadi and Village Industries Commission (KVIC) and Colr Board to look into the irregularities/ complaints.

[English]

Opening of New Post Offices

3659. SHRI BAHADUR SINGH : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government have received representation for opening of new Post Offices and upgradation of existing post offices from the various States;

(b) if so, the details thereof, State-wise; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No

representation has been received from any State Government for opening of new post offices and upgradation of existing ones.

(b) and (c) Do not arise in view of (a) above.

[Translation]

Redefination of Poverty Line

3660. DR. M.P. JAISWAL: SHRI RAM TAHAL CHAUDHARY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government intend to redefine the poverty line; and

(b) if so, the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) There is no proposal to redifine the poverty line at the moment.

(b) Does not arise.

Special Proposal for Development of Khadi and Village Industries/ Cottage Industries

3661. SHRI P.R. KHUNTE : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether Government have any special proposal for the development of Khadi and Village industries/ cottage industries in the newly formed States and particularly in Chhattisgarh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the subsidy given to Chhattisgarh State for Khadi and Village industries/cottage industries in the current financial year and the details thereof?

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THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) No, Sir.

(b) Does not arise.

(c) The Programme of the Khadi and Village Industries Commission (KVIC) are being implemented throughout the country and hence the need for special project is not felt. As far as incentives are concerned, subsidy in the form of margin money is given to the borrowers through banks. No incentive or subsidy is provided to the State Government in this regard.

[English]

Bharat Sanchar Nigam Limited

3662. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any Government policy on the issue of PSU Telecom companies competing with each other;

(b) if so, whether BSNL has sought permission to operate in Delhi and Mumbal;

 (c) if so, the reasons for BSNL seeking entry into MTNL territory;

(d) whether such competition makes economic sense;

(e) whether BSNL is able to deliver the goods in areas under its present operation; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (f) The information is being collected and will be laid on the Table of the House.

US Missile Doctrine

3663. SHRI G.S. BASAVARAJ: SHRI IQBAL AHMED SARADGI: SHRI Y.S. VIVEKANANDA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any discussion were held between India and France on new missile doctrine outlined by the US;

(b) If so, the details thereof; and

(c) the extent to which both the countries held similar views on the subject?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) to (c) The seventh round of Indo-French Strategic Dialogue was held from July 31st-August 1, 2001 in New Delhi. During the talks, both sides exchanged views on new developments in international security situation and current threat perceptions. The issue of US missile defence plans was also touched upon. Both sides welcomed extensive consultations being held between US and Russia and other countries.

Sub-cadre of Central Health Services

3664. SHRI BHERULAL MEENA: SHRI TARACHAND BHAGORA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the medical teacher employed for teaching training, research and speciality patient care and posted at JIPMER, Pondicherry, PGI Chandigarh, Maulana Azad Medical College, New Delhi and Lady Hardinge Medical College, New Delhi are still clubbed together with General Duty Medical Officers who are not required to teach, train and conduct research;

(b) if so, the details and reasons therefor;

(c) whether the Government propose to make separate Cadres of Medical, training and research for medical teachers of these Institutions;

(d) if so, the details thereof; and

(e) If not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) No, Sir. The medical teachers employed in the Central Health Service and Post Graduate Institute of Medical Educational and Research, Chandigarh are not clubbed together with General Duty Medical Officers. (b) Does not arise.

(c) to (e) No, Sir. Separate sub-cadre exists for medical teachers of Central Health Service.

Internet Centres

3665. SHRI P.D. ELANGOVAN : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any plan to start Internet centres or cyber-cafe in all the district-Headquarters of the country alongwith Telephone, fax telegraph services;

(b) if so, the details thereof;

(c) whether the internet subscribes in the country witness a huge growth rate over the last two years;

(d) If so, the total number of internet subscribers in the country, State-wise; and

(e) the steps taken by the Government to provide community internet facility in the rural areas where possessing of Telephone and computer by individuals is beyond imagination?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) BSNL has planned to set up franchisee Internet centres or cyber dhabas in all the Block headquarters of the country with telephone only.

- (b) Salient features of the plan are given below:
 - (i) BSNL will provide free Internet access in the rural Block Headquarters and in urban Block Headquarters free Internet access for 1500 Hrs. Per annum will be permitted.
 - (ii) The Internet Dhaba franchisees in both rural and urban Block Headquarters will be paid commission @ 25% of the PSTN charges.
 - (iii) BSNL will provide a telephone line for Internet access on out of turn basis without STD/ISD facility.
 - (iv) BSNL will provide training to the franchisees from BSNL's training centres.
 - v) Grant of financial loans/incentives to BSNL's franchisees belonging to backward classes

etc. by the designated agencies of the State Government.

(c) Yes, Sir. The growth pattern of Internet subscribe is given in statement-I enclosed.

(d) The number of Internet Subscribers in the country, State-wise is given in the statement-II.

(e) The scheme of setting up of Internet centres envisages provisions of community Internet facility in rural areas as well.

Statement-I

Status of Internet Services

As on	ISP licences issued (A+B+C)	ISP's who started service (NC)	Internet Subscribers (Lacs)
13-3-99	85	7	2.3
31-3-2k	270 (44+104+122)	65	9.43
30-6-2k	357 (59+145+153)	82	14.07
31-9-2k	399 (69+161+169)	92	20.45
31-12-2k	441 (80+177+184)	111	25.34
31-3-01	456 (83+184+189)	118	29.69
30-6-01	466 (85+188+193)	132	32.25
30-9-2001	481(86+197+198) 146	35.6

Statement-II

State-wise list of ISP subscribers as on 30.09.2001

SI.No.	STATE / U.T.	NO. OF SUBSCRIBERS
1	2	3
1.	MAHARASHTRA	918,253
2.	DELHI	649,007

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1	2	3
3. Т	AMILNADU	414,872
. H	ARNATAKA	328,918
v	VEST BENGAL	267,877
c	BUJARAT	209,950
ļ	NDHRA PRADESH	184,066
۲	ERALA	137,593
F	RAJASTHAN	86,089
). L	UTTER PRADESH	75,138
. 1	MADHYA PRADESH	66,573
, F	PUNJAB	57,581
. (CHANDIGARH	57,950
	HARKHAND	22,494
. (DRISSA	18,403
	ASSAM	15,844
(AOA	5,712
t	JTTARANCHAL	5,889
ſ	BIHAR	10,883
. 1	PONDICHERRY	6,153
. 1	ARYANA	9,506
. (CHHATTISGARH	4,226
	IAMMU & KASHMIR	3,619
. 1	MEGHALAYA	2,110
. 1	HMACHAL PRADESH	2,549
B. :	SIKKIM	898
	ANDAMAN & NICOBAR	715
	TRIPURA	615

1	2	3
29.	MANIPUR	370
3 0.	NAGALAND	2,119
	Total	3,565,972

(Translation)

Shifting of Haj Headquarters

3666. SHRI MANIBHAI RAMJIBHAI CHAUDHRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

. (a) whether there is any demand to shift the Haj Headquaters from Mumbai to Deihi;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) Yes, Sir.

(b) This matter has been proposed in the Draft Haj Committee Bill, 2000.

(c) The Bill has been introduced in the Parliament. The shifting of Haj Headquaters from Mumbal to Delhi will be subject to consideration and approval of the Parliament.

'English] 🤺

Killer Bug

3667. SHRI SUSHIL KUMAR SHINDE Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have come to any conclusion about the "Killer Bug" which claiméd over 40 lives in Siliguri earlier this year;

(b) If so, the details thereof;

(c) whether different medical research centres like ICMR, NICD and AIIMS have come to different conclusions; (d) if so, the details thereof; and

(e) the steps taken/during by the Government to identify the virulent?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) to (e) The outbreak in Siliguri District of West Bengal was investigated by agencies like ICMR, NICD, AIIMS etc. The investigations carried out so far have not been able to give a confirmatory diagnosis. The issue stands referred to Centre for Disease Control (CDC), Atlanta, USA for investigation and report.

Cost Benefit of Atomic Power

3668. SHRI V. VETRISELVAN : Will the PRIME MINISTER be pleased to state the comparative cost benefit of Atomic Power compared to other sources of Energy?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : The cost of generation from nuclear power plants is comparable to contemporary coal thermal power plants located at around 1000 Kms away from coal pit-heads. The generation tariff from nuclear power plants range from 84 paise/KWh to 310 paise/KWh (depending upon the year of commencement of commercial operations of the units), with a weighted average tariff of 238 paise/KWh. Nuclear power is environment friendly and associated with the advantage of energy security.

Diabetic Patients

3669. SHRI Y.V. RAO: SHRI GUNIPATI RAMAIAH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Diabetic patients in India are about
 30 million as estimated by the World Health Organization;
 and

(b) if so, the corrective action taken and proposed to be taken by the Government this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The estimated number of diabetic patients in the country is 25 million.

(b) Diabetes treatment is done at all levels in the rural health care delivery system and urban health care institutions. A pilot Project on "Strengthening of Bio-Chemical Laboratories and Quality Assurance", was initiated in 1999-2000 in the States of Maharashtra, Uttar Pradesh, Tamil Nadu, West Bengal & Punjab. The National Diabetes Control Programme has now been merged with the Indian Council of Medical Research which has constituted as Export Group to formulate a revised comprehensive Plan of action to control diabetes. Central Health Education Bureau (CHEB) has also strategies/ programme including use of powerful electronic media to spread health messages to increase Public Health awareness about diabetes.

Medicinal Plants

3670. SHRIMATI PRENEET KAUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is shortage of pure and genuine raw material obtained from medicinal plants in the country;

(b) whether Government have undertaken any study of demand and supply of medicinal plants in the country and the outcome of such study; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) Medicinal plants are mostly collected from the wild and the collection practices as well as the trading mechanism thereafter is not organized. This leads to variation in quality land supply of raw material.

(b) and (c) Government have assigned a study 'Assessment of Demand of Medicinal Plants' to Centre for Research, Planning and Action (CERPA), New Delhi for 162 extensively used medicinal plants. The report of the study is being finalized.

The Medicinal Plants Board is promoting a coordinated approach to the supply of genuine raw material for plants in high demand. This demand has been assessed on the basis of reports prepared inter-alia by:

- Task Force on Conservation & Sustainable
 Use of Medicinal Plants of Planning Commission.
- Committee on Cultivation including conservation of Medicinal Plants set up by the Medicinal Plants Board.

Setting up of Passport Office

3671. SHRI P. RAJENDRAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal to set up a Passport Office at Kollam in Kerala;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) No, Sir.

(b) Does not arise.

(c) The Passport Office, Trivandrum is presently looking after Kollam district. Opening of a new Passport Office is governed by certain criteria such as the location of the existing Passport Offices and the volume of applications received from a particular region. Besides, as per the recommendations of the Standing Committee of Parliament on External Affairs, there should be at least 50,000 applications for passport per year from an area where a new Passport Office is to be opened. Kollam district does not meet this criterion.

However, passport application forms are being accepted at the Speed Post Centre in Kollam Head Post Office. To further decentralise the collection of passport applications, all the states have been asked to start collecting passport applications at District Headquarters. Government of Kerala has agreed to set up District Passport Cells in the offices of the District Superintendent of Police for collection of passport application forms, modalities for which are being worked out.

Wasteful Expenditure

3672. SHRI BRAHMA NAND MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

 (a) whether any Expenditure Reforms Commission has been set up in his Ministry to give recommendations for reducing the existing wasteful expenditure of his Ministry and Departments under his Ministry;

(b) if so, its composition thereof;

(c) details of recommendations made by this Commission so far;

(d) details of those recommendations which are yet to be implemented by his Ministry or departments under his Ministry alongwith reasons for not implementing them, till date; and

(e) the time by which these are likely to be implemented in true spirit?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (e) No, Sir. However, Government instructions to avoid wasteful expenditure such as reduction in the number of sanctioned posts, restrictions on creation and filling up of vacant posts, reduction in office expenses, restrictions on foreign travel, purchase of vehicles and hospitality expenses are being followed by the Ministry of Health and Family Welfare.

Teaching Specialists Sub-cadre

3673. SHRI TARACHAND BHAGORA: SHRI AVTAR SINGH BHADANA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Medical Teachers of Teaching Specialists sub-cadre of Central Health Service run National Teachers, Training Centres at Maulana Azad Medical College, New Delhi and JIPMER, Pondichery;

(b) If so, the aims and objectives of these Training Centres;

(c) whether there is any difference of these Training
Centres from the similar Centres at AIIMS, New Delhi and P.G.I., Chandigarh; and

(d) If so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Yes, Sir. Both the institutions are running training courses for teachers.

(b) The main objectives of these centres are to promote the training of teachers of health profession in educational science and technology; to promote the development and application of systematic educational processes and to promote and conduct educational research.

(c) and (d) While PGIMER, Chandigarh organizes similar courses/workshops for medical teachers as is done by JIPMER, etc., the Centre for Medical Education and Technology at AIIMS, New Delhi is set up with a view to elevate the standards of medical and health personnel education by improving the methods of teaching-learning and rationalizing the educational strategy.

Pulse Polio Programme

3674. DR. JASWANT SINGH YADAV: SHRI RAMDAS RUPALA GAVIT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Pulse Polio Immunization drive has shown positive results during the last two years;

(b) if so, the details thereof;

(c) the total funds released by the Union Government to each State Government during the last two years, particularly to Rajasthan;

(d) the total funds utilized by each State under the programme during the above period;

(e) the number of cases of Polio detected in the country during the said period; and

(f) the steps taken by the Government for the Polio eradication?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) With the implementation of Intensive Pulse Polio Programme, significant progress has been achieved in eradication of polio. As against 1934 polio cases in 1998, so far, during 2001, 178 cases have been reported from only 9 States. Most of these cases have occurred in Uttar Pradesh (136 cases) and Bihar (22 cases). Even in Uttar Pradesh and Bihar, the transmission in now restricted to certain pockets.

(c) and (d) The statement enclosed furnishing the required information.

(e)	Year	No. of cases
	1999	1126
	2000	265
	2001	178
	(as on 7/12/2001)	

(f) In order to achieve the goal of zero polio incidence by 2002, the intensified Pulse Polio Programme is being implemented throughout the country. This is fully funded by the Government of India. On detection of polio case, mop-up vaccination operations are undertaken in the concerned districts and also in adjoining districts. The situation in Uttar Pradesh and Bihar is being monitored by the Government very closely and necessary remedial steps are being taken. Routine immunization is being strengthened in weak performing areas by improving the outreach services. Financial assistance is also being provided to the States for improving monitoring and supervision of the implementation of the programme.

Statement

Released by Government of India and Utilized by the States/UTs for PPI

(Rs. in Lakhs)

SI. Name of the No. State/UT		Funds Released		Expenditure Reported #	
		1999-	2000-	1900-	2000-
		2000	2001	2000	2001
1	·2	3	4	5	6
1. /	A & N Islands	25.85	2.09	25.28	2.12

1 2	3	4	5	6
2. Andhra Pradesh	945.84	457.09	891.06	98.40
3. Arunachal Pradesh	146.65	28.67	146.65	28.67
4. Assam	527.61	326.52	527.61	230.55
5. Bihar	1160.05	2206.53	756.53	958.46
6. Chandigarh	28.00	5.42	17.43	4.29
7. D & N Haveli	23.86	1.56	13.89	1.15
8. Daman & Diu	31.13	0.98	12.02	0.08
9. Delhi	102.90	275.02	100.04	156.87
10. Goa	32.02	5.99	25.77	1.20
11. Gujarat	678 .90	590.06	549.87	451.43
12. Haryana	270.96	343.79	242.89	286.92
13. Himachal Pradesh	228.38	66.07	166.54	65.77
14. Jammu & Kashmir	240.86	96.06	176.83	53.76
15. Karnataka	476.17	437.20	458.23	149.44
16. Kerala	452.41	130.25	432.30	125.67
17. Lakshadweep	22.43	0.60	11.12	0.00
18. Madhya Pradesh	1725.43	1334.82	1668.29	812.65
19. Maharashtra	1064.78	516.61	705.59	516.61
20. Manipur	89.58	9.52	0.00	9.51
21. Meghalaya	72.68	13.45	57.61	0.00
22. Mizoram	40.04	3.59	40.04	3.59
23. Nagaland	70.14	7.59	70.35	7.59
24. Orissa	683.04	411.89	646.65	238.13
25. Pondicherry	44.42	4.91	35.71	4.18
26. Punjab	292.10	312.18	276.37	83.71
27. Rajasthan	1042.44	959.11	959.11	871.52

3	4	5	6
37.01	2.45	36.17	0.00
723.46	329.70	706.64	259.42
60.64	12.80	23.67	12.80
1834.19	3544.70	1697.57	2708.35
740.90	1104.74	725.93	993.05
13914.84	13541.40	12203.73	9135.91
	37.01 723.46 60.64 1834.19 740.90	37.01 2.45 723.46 329.70 60.64 12.80 1834.19 3544.70 740.90 1104.74	37.01 2.45 36.17 723.46 329.70 706.64 60.64 12.80 23.67 1834.19 3544.70 1697.57

#Provisional.

[Translation]

Objective of KVIC

3675. SHRI RAMDAS ATHAWALE : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the details of the social objectives of Khadi and Gramodyog Commission;

(b) the details of the region falling under the network of Khadi and Gramodyog Commission alongwith the work executed; and

(c) the details of the special schemes being implemented by Khadi and Gramodyog Commission for making the rural women and persons belonging to SC/ST self-sufficient?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) The Khadi and Village Industries Commission (KVIC) is committed to provide employment in rural areas. For attaining this goal the KVIC promotes setting up of rural industries under the Rural Employment Generation Programme.

(b) The entire country is covered by the activities of the KVIC. The functions of the KVIC are to plan, promote, organise and assist in implementation of programme for the development of Khadi and Village Industries. To achieve this, it undertakes (a) financing of eligible agencies through banks; (b) training of persons employed or desirous of seeking employment in Khadi and Village DECEMBER 12, 2001

Industries sector; (c) helping procurement of raw material and implements; (d) R&D in Khadi and Village Industries sector; (e) promotion of sale and marketing of Khadi and Village Industries Products; (f) promotion and encouragement of cooperative efforts among the persons engaged in Khadi and Village Industries etc.

The Rural Employment Generation Programme (c) of the KVIC, is applicable throughout the country. Under this scheme 25% of the project cost is provided as margin money. For project cost above Rs. 10 lakhs and upto Rs. 25 lakhs, the rate of margin money is 25% of Rs. 10 lakhs plus 10% of the balance cost of the project. For weaker sections viz. SC/ST/Women/Physically Handicapped/Ex-Servicemen and Minority Community beneficiary/institution and for hill border and tribal areas, North Eastern Region, Sikkim, Andaman & Nicobar Islands, Lakshadweep, the margin money is given at the rate of 30% of the project cost upto Rs. 10 lakhs and for the balance amount (upto Rs. 25 lakhs) it is 10%. The beneficiary is required to invest his own contribution of 10% of the project cost. In case of women, SC/ST and other weaker sections, beneficiary's contribution is 5% of the project cost.

Moreover, the Government of India has announced a package for the promotion of Khadi and Village Industries Sector on 14th May, 2001, with the prime objective of . creating more jobs in rural areas and empowering the women and backward classes.

Funds for Core Sector in Tenth Plan

3676. SHRI AJAY SINGH CHAUTALA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have prepared a blueprint of the Tenth Five Year Plan;

(b) If so, the details thereof; and

(c) the details of the financial assistance to be provided under the said plan to different core sectors and the target fixed for growth rates?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) to (c) Yes, Sir, The Approach Paper to the Tenth Five Year Plan was approved by the National Development Council (NDC) in its 49th meeting on 1st September, 2001 and has been placed on the table of the House on 28th November, 2001. The Approach Paper aims at the stepping up the overall Growth rate of GDP to 8% per annum over the Plan period 2002-2007. The formulation of the Tenth Five Year Plan is in the progress. Allocation among various sectors including core sectors will be decided at the time of finalisation of the Tenth Five Year Plan.

[English]

Advanced Centre For Ayurveda In Nimhans, Bangalore

3677. SHRI H.G. RAMULU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have conferred the status of advanced Centre in Ayurveda for Mental Health and Neurosciences, Bangalore;

(b) If so, the budget allocation made for providing infrastructural facilities during 2001-2002;

(c) whether the construction of Advanced Centre for Ayurveda in Nimhans has started;

(d) the estimated cost of the same; and

(e) the time by when it would be completed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The Government has sanctioned setting up of an Advanced Centre in Ayurveda for Mental Health and Neuro Sciences at the National Institute of Mental Health & Neuro Sciences, Bangalore.

(b) A budget provision of Rs. 26.00 lacs has been made during 2001-2002.

(c) to (e) Construction of building is at an advanced stage to be completed within 2002.

Poverty in Rural Areas

3678. SHRI BIKRAM KESHARI DEO : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to generate employment and eradicate poverty in the rural areas in the KBK districts;

(b) if so, the steps taken in that regard; and

(c) the details of the target set for generating employment and eradicating of poverty in those districts?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Various employment generating schemes including the Employment Assurance Scheme (EAS), the Jawahar Gram Samridhi Yojana (JGSY) and the Swarnajayanti Gram Swarozgar Yojana (SGSY) are in operation in the KBK districts. The Sampoorna Gramin Rozger Yojana has been launched and will be operational from 1.4.200. This scheme will replace the EAS and JGSY. Further, the additional Central Assistance allocated for the KBK districts is used for various schemes such as afforestation, watershed development, etc., which have a direct impact on the generation of wage employment opportunities for the rural poor in these districts. In addition, the State Government have dovetailed the food grains received from the Government of India with various programmes under rural employment sectors as well as various components of the Revised Long Term Action Plan in order to increase the number of labour intensive works in these districts.

(c) The State Government has a physical target of generating 58.75 lakh person days of employment under JGSY and 37.83 lakh person days under EAS in addition ^{to} providing employment to 12,191 Swarozgaris under SGSY. No specific targets have been prescribed for eradication of poverty.

Specialists in CGHS

3679. SHRI VIRENDRA KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of specialists appointed in various CGHS at Delhi;

(b) the name of CGHS dispensaries/hospitals where they have been posted; and

(c) the details of steps taken to improve the services of CGHS dispensaries in Dethi?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) There are 74 specialists appointed under CGHS in Delhi.

(b) Specialists of various disciplines have been posted in the following units of CGHS in Delhi :-

- 1. Dr. R.M.L. Hospital
- 2. CGHS Wing, Safdarjung Hospital
- 3. Parliament House Annexe
- 4. Maternity & Gynae Hospital, R.K. Puram
- 5. CGHS Polyclinics
- 6. CGHS Hospitals at Kingsway Camp and Timarpur

(c) Improvement of services in CGHS dispensaries is a continuous process wherein up-gradation, expansion and consolidation of services in the dispensaries is done in a phased manner.

Reservation for SC/ST

3680. DR. MANDA JAGANNATH: SHRI GAJENDRA SINGH RAJUKHEDI:

Will the PRIME MINISTER be pleased to state:

(a) whether the representation of SCs, STs and OBCs has not reached the level of 15%, 7.5% and 27% respectively reserved for them in Indian Administrative Service and in Group B service for them in Delhi, Andaman & Nicobar, Lakshadweep, Daman, Diu, Dadra & Nagar Havell;

(b) if so, the reasons therefor;

(c) the total number of 'sanctioned posts' in respect of Indian Administrative Service for whole of India (Including those posts of IAS which are conferred on Provincial Service Officers on promotion to certain grades, State-wise); and

(d) the number of persons belonging to (i) SC, (ii) ST, (iii) OBC and (iv) General categories working against such posts including their respective percentage to such posts as on 2nd July, 1997 as ascertained as per the instructions contained under para 5 of DOPT OM No. 36012/2/96-Estt. (Res.) dated 2nd July, 1997; and

(e) the fresh vacancies occurred during 1997, 1998, 1999, 2000 and 2001 and number of such vacancies/posts filled by persons from SCs, STs, OBCs and General categories, Year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SHRIMATI VASUNDHARA RAJE): (a) Direct Recruitment to the Indian Administrative Service and to Delhi, Andaman & Nicobar, Lakshadweep, Daman, Diu, Dadra & Nagar Haveli, Group 'B" is made through Civil Services Examinations conducted by Union Public Service Commission. Allocation of SC, ST and OBC candidates to these services on the basis of this examination is made as per the prescribed percentage of reservation for these categories.

(b) In view of the above, question does not arise.

(c) A statement showing number of sanctioned posts in respect of Indian Administrative Service, Statewise as on 1.1.2001 is enclosed.

(d) The authorised strength of IAS as on 1.1.2001
 is 5159 against which 5088 officers are in position.
 Out of 5088 officers, 546, 263, 128 officers are of SCs,
 STs and OBCs respectively. Their respective percentage

is 10.73%, 5.17% and 2.52%. Reservation for OBC category in IAS has started only from Civil Services Examination, 1996 onwards. The instructions contained in O.M. dated July 2nd, 1997 have been implemented in recruitment to IAS from the Civil Services Examination, 1998.

(e) A total of 225 vacancies have occurred in IAS during the Civil Services Examinations held from 1997 to 2000 against which 32 SC, 17 ST, 72 OBC and 104 general candidates have been allocated.

Statement

Name of State	Sanctioned Strength			
1	2			
Andhra Pradesh	314			
AGMUT	232			
Assam-Meghalaya	226			
Bihar	· 264			
Chhattisgarh	100			
Gujarat	248			
Haryana	212			
Himachal Pradesh	126			
Jammu & Kashmir	112			
Jharkhand	129			
Karnataka	248			
Kerala	178			
Madhya Pradesh	296			
Maharashtra	351			
Manipur-Tripura	198			
Nagaland	64			
Orissa	202			
Punjab	193			

1	2
Rajasthan	260
Sikkim	50
Tamil Nadu	325
Uttaranchal	68
Uttar Pradesh	467
West Bengal	296
Total	5159

Infant Mortality Rate

3681. SHRI PRABHUNATH SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is rise in death due to Anaemia, haemorrhege, sepsis etc. in the country;

(b) the number of deaths on these counts have taken place in the country during the last three years, State-wise; and year-wise; and

(c) the measures taken/proposed to be taken by the Government to control such deaths and provide better medical care?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) Anaemia, haemorrhage and sepsis are major causes of maternal mortality. The causes of death data on maternal mortality provided by Sample Registration System of Registrar General of India for the year 1997 and 1998 is given in the enclosed statement-I and the Maternal Mortality Ratio for major States in the country for 1997 and is given in the enclosed statement-II.

(c) Maternal Health is an integral part of the Rrproductive and Child Health Programme which aims to bring down the maternal mortality and morbidity. Under this programme various interventions focused on reducing maternal deaths are being implemented. There are Essential Obstetric Care; Emergency Obstetric Care, provision for Referral Transport for pregnant women with complication of pregnancy through Panchayats; provision of drugs and equipment at first referral units; provision of drugs and equipment at first referral units; provision of contractual staff like Additional Health Workers, Staff Nurses, Doctors and Anesthetists. Funds are also being provided for schemes like 24 hours Delivery Services at selected Primary Health Centres and Community Health Centres; training of Dais in 142 districts with safe delivery rate of less than 30 per cent. The scheme for holding of Reproductive and Child Health Camps in 102 districts with adverse health indicators was initiated during 2000-2001. The scheme has been extended to additional 60 districts during current financial year.

Statement-I

Percentage of Deaths by causes related to Child Birth & Pregnancy (maternal) All India (Rural): 1997 & 1998

Specific Causes	1997 (SRS)	1998 (SRS)
1	2	3
Abortion	7.30	8.90
Toxaemia	6.60	8.30
Anaemia	17.30	19.00
Bleeding of Pregnancy & Puerperium	27.60	29.6
Malposition of child leading to death of mother	10.70	9.50
Pureperal sepsis	13.0	16.1
Not classifiable	8.0	8.60

Source: Causes of Maternal Deaths and their percent distribution to Total maternal deaths by Sample Registration System (SRS) 1997, 1998. Registrar General of India.

Statement-II

Maternal Mortality Rate

India and bigger States

Major State	MMR(1997)	MMR(1998)
India	408	407
Andhra Pradesh	154	159
Assam	401	409
Bihar	451	452
Gujarat	29	28
Haryana	105	103
Karnataka	195	195
Kerala	195	198
Madhya Pradesh	498	498
Maharashtra	135	135
Orissa	361	367
Punjab	196	199
Rajasthan	677	670
Tamil Nadu	76	79
Uttar Pradesh	707	707
West Bengal	264	266

Source: RGI, SRS, 1997. 1998.

Health Care Centres

3682. SHRI RAGHUNATH JHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether it is a fact that there is low availability of essential obstetric care drugs, resuscitation bags and new born care equipments in the health care centres, hospitals in the country; (b) if so, whether the Government evaluated the situation and taken any steps to make available such equipments in all the health care centres and hospitals in the country;

(c) whether the Government propose to conduct a survey to find out health care centres and hospitals where such equipments are not available; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) In so far as Central Government Hospitals viz. Safdarjung Hospital, Dr. RML Hospital and LHMC & Associated Hospitals are concerned, all the essential obstetric care drugs, resuscitation bags and new born care equipments are available in these hospitals for the treatment of both mother and baby.

Primary Health Service including services for child health care are provided through a network of subcentres, primary health centres and community health centres. Under the Reproductive and Child Health Programme, immunization against six vaccines preventable diseases, management of acute respiratory infections and diarrohoeal diseases, essential new-born care and prophylaxis against nutritional anemia and vitamin A deficiency are being provided. The medicines are made available to sub-centres twice a year through Drug Kits A and B.

(c) and (d) In view of above, do not arise.

Shortage/Excess of Items in Kendriya Bhandar

3683. SHRIMATI RENU KUMARI: SHRI ARUN KUMAR:

Will the PRIME MINISTER be pleased to state:

(a) whether excess/shortage of different items are being adjusted against each other and net liability and net excess are subsequently assessed thercafter in Kendriya Bhandar;

(b) if so, the corrective steps taken in this regard;

6

(c) whether instances have come to light where shortages/excesses have been detected in the physical verifications;

(d) if so, the facts thereof;

(e) whether any physical verifications the auditors have taken the book holdings in the PV column;

(f) if so, the number of cases found in the PVs during each of the last three years; and

(g) the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE): (a) and (b) In respect of grocery, consumer and ration items, net shortage/ excess is reckoned on the basis of liability system. However, in the case "stationery and other items", sold on the counters, net shortage/excess is aggregate of value of difference between book balance and physical balance of each of the items. The system is, being reviewed to ascertain whether any corrective action is required for this or not.

(c) and (d) The number of cases of shortages/ excesses detected in the physical verification of stores, conducted as on 31.03.2001 is furnished in the enclosed statement.

(e) Kendriya Bhandar has not come across any instance where, during the physical verification, the statutory auditors have taken the book holdings in the physical verification column.

(f) and (g) Do not arise in view of (e) above.

Statement

The Number of Stores/Counters having Shortage/Excess

- I. Grocery & Consumer Stores in Delhi
 No.

 Net Shortage
 47
 - Net Excess 01

	No shortage/excess	29
	Total	77
2.	Godown in Delhi	
	No Shortage/Excess	2
	Net Shortage	3
	Total	5
3.	Stationery Counter	
	(P-Block, Raisina Road)	
	N. I. a. In a star of a star of the star o	~

No shortage/Excess 3 Net shortage 3

Total

Conference in Doha

3684. SHRI SUNIL KHAN : Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) whether the Ministerial conference in Doha gave any suggestions or, withdrew the WTO norms used by G-7 countries against third world countries for the protection of small scale industries; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) No, Sir. There is no such reference in the Ministerial Declaration adopted by the Doha Conference.

Nuclear Policy

3685. SHRI S.D.N.R. WADIYAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have a proposal to review country's nuclear policy;

- (b) if so, the reason therefor; and
- (c) the steps taken thereon?

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THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) No, Sir. Government does not have any proposal to review India's nuclear policy at present.

(b) and (c) Do not arise.

Cellular Phone Service

3686. SHRI ANANTA NAYAK : Will the Minister of COMMUNICATIONS be pleased to state:

 (a) the number of districts having cellular phone service in Orissa, district-wise;

(b) whether Government have a proposal to extend cellular telephone service to each district of the State;

(c) if so, the steps taken in this regard; and

(d) the time by which cellular telephone service is likely to be provided in each district of the State?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Sir, as per the information provided by Cellular Operator in Orissa, M/s. Reliance Telecom Limited, Cellular Mobile Telephone Service (CMTS) by the company is available in 11 district headquarters and 7 other town/cities as per the enclosed statement.

(b) to (d) Licence for operation of CMTS has also been granted to M/s. Bharat Sanchar Nigam Limited (BSNL), a Government of India Undertaking. A tender for setting up CMTS in Orissa State by BSNL is under process. As per the present indications, it is expected that the cellular service in the State by BSNL will start from next financial year.

Statement

Cellular Coverage in Orissa State by M/s. Relliance Telecom Ltd. as on 7th December, 2001

SI. No.	Name of the District Headquarters (DHQs) covered	SI. No.	Other cities/ towns covered
1	2	3	4
1.	Cuttack	1.	Paradeep
2.	Puri	2 .	Jajpur Road

1	2	3	4
3.	Sambalpur	3.	Royrkela
4.	Khurda	4.	Bhubaneswar
5.	Angui	5.	Berhampur
6.	Baleswar	6.	Talcher
7.	Baragarh	7.	Burla
8.	Chatrapur		
9.	Dhenkanal		
10.	Jharsuguda		
11.	Baripoda		

[Translation]

Promotion of Hindi

3687. SHRIMATI SHEELA GAUTAM : SHRI JAIBHAN SINGH PAWAIYA : SHRI SHIVRAJ SINGH CHOUHAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the programmes organised abroad for promotion of Hindi during the last two years;

(b) whether the Indian Embassies are complying with the instructions to organise programmes annually for progressive use of Hindi;

(c) If so, details thereof and if not, the reasons therefor;

 (d) whether any publicity programme is organised abroad for the use and promotion of Hindi;

(e) If so, the details thereof; and

(f) the names of countries, where Hindi is taught in universities/schools and the assistance being provided by the Indian Missions?

THE MINISTER OF EXTERNAL AFFAIRS, (SHRI JASWANT SINGH) : (a) The Ministry of External Affairs. through the Missions/Posts abroad, regularly organises events to observe Hindi Week/Fortnight and Hindi literary and popularisation events to propagate Hindi abroad. Some of the Missions, which approached the Ministry and were provided financial and material assistance during the last two years, were located in the following countries:

Canada, Croatia, Tanzania, Saudi Arabia, Fiji, U.K., Suriname, Nepal, Trinidad and Tobage, Australia, Uzbekistan, Belgium, Libya and Thailand.

(b) Yes, Sir.

(c) to (e) The Ministry has a well-formulated scheme of propagation and promotion of Hindi abroad. Under its scheme, Missions are requested to organise various Hindi propagating activities and reports of activities are received from them. Ministry supplies good quality Hindi literature on various subjects, such as, art, culture, history, philosophy etc. to its Missions / posts abroad for their libraries as well as for donating to various voluntary Hindi associations/organisations engaged in promotion and propagation of Hindi. Missions are also supplied textbooks, dictionaries, audio-video cassettes, computer Hindi software, CD-ROMs etc. Our Missions also maintain close contacts with the local organizations and the Indian community. Our Missions also co-ordinate the work relating to the selection of foreign students for studying Hindi at Kendriya Hindi Sansthan, Agra, on Government of India scholarship. Hindi teachers and lecturers are also deputed through ICCR in foreign countries. Various cultural programmes, literary events, Hindi essay competitions, film shows etc. are parts of the activities of promoting Hindi abroad. Many of our Missions also hold regular Hindi classes

(f) The countries where Hindi is being taught at various universities and schools include:

Ethopia, Hong Kong, Zanzibar, Hungary, Indonesia, Poland, North Korea, Spain, Netherlands, Japan. Saudi Arabia, Libya, Ireland, Qatar, Bangla Desh, Peru, Turkey, Botswana, Croatia, Zakarta, Bahrain, Russian Federation, Canada, S. Korea, Amman, Suriname, Germany, Czech Republic, Ukraine, Egypt, Nepal, Sri Lanka, Denmark, Trinidad and Tobago, Thailand and Uzbekistan. The Indian Missions abroad are providing them the following assistance:

- Donation of Hindi books and text materials on various subjects.
- Donation of Hindi teaching material, audiovideo cassettes, computer Hindi softwares, CD-ROMs etc.
- (iii) Hindi teachers to selected institutions in certain countries.

[English]

Designs of Al-Quida

3688. SHRI BASUDEB ACHARIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Al-Quida may cross the border aiming at overthrowing the President Pervez Musharraf's regime with the help of a civil war as reported in the *Tribune* dated October 16, 2001; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) Government have seen the report appearing in the Tribune on 16th October, 2001.

(b) As part of its policy of sponsoring cross border terrorism in Jammu & Kashmir and other parts of India, Pakistan has been sponsoring terrorist groups, and groups that propagate violent and obscurantist ideologies. Concerns are being expressed about the impact that these policies are having on Pakistan's own long-term stability. This is often reflected in the coverage that Pakistan receives in the media.

Pakistan has no alternative but to end its sponsorship of cross border terrorism in India. The widespread consensus in the international community is that there can be no justification for terrorism, and that terrorism must be eradicated wherever it exists. Government have on several occasions reiterated their firm resolve to take all necessary measures to defeat terrorism.

Census on Natural Resources

3689. SHRI SURESH RAMRAO JADHAV: DR. JASWANT SINGH YADAV:

Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Space Research Organisation (ISRO) has decided to develop a system for regular census of country's natural resources;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken to create a digital database for the country, covering all areas prone to natural disasters like cyclone, floods, droughts, landslides, earthquakes etc., to enable rapid monitoring of such disaster?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) With the experience galned as part of the National Natural Resources Management System (NNRMS) – mainly in using satellite images for natural resources management and also to enable the availability of spatial databases on natural resources, it is proposed to initiate a Natural Resources Census programme for the country. By regular and systematic updating of the inventory, it will be possible to monitor changes and identify critical areas, which could then be monitored in more details and more frequently.

(c) Creation of digital databases of images and derived spatial information in support of disaster management is identified as a major activity. In respect of floods, landslides, droughts and cyclones, efforts have been made to create digital databases for specific regions in the country. Based on this experience, it is planned to organise a systematic digital database for disaster prone areaswhich will be able to support disaster management activities in the country.

Licence Fee Dues

3690. DR. V. SAROJA : Will the Minister of COMMU-NICATIONS be pleased to state: (a) the details of licence fee due from licensees of radio paging services in cities and telecom circles as on date;

(b) whether the Government have taken any action in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) The details of license fee due from the licensees of Radio Paging Service in Cities and Telecom Circles is given in the enclosed statement.

(b) and (c) The default in payment of license fee started in 1997, for which the licensees were served notices for default as per terms and conditions of the License Agreement. On receipt of the notices, the defaulting companies moved the Telecom Regulatory Authority of India (TRAI) against the notices for termination of the License Agreement and invocation of bank guarantees. The TRAI stayed the termination of the License Agreements and invocation of bank guarantees, which remained operative till 20.1.2000. All these cases were transferred to the newly constituted Telecom Disputes Settlement and Appellate Tribunal (TDSAT), which started functioning during the year 2001. Thereafter, all these cases were disposed of as withdrawn.

A Migration Package on the lines of Cellular and Basic Service was also offered to the City as well as Circle Paging operators in September 1999, which could not be implemented in the Cities since all the operators did not accept. In Circles, though the licensees accepted the Migration Package, the same could not be implemented as they failed to pay outstanding dues including interest as on 31.7.1999, in terms of the Package.

The Radio Paging Industry also represented to Group on Telecom and IT Convergence (GOT-IT) which recommended relief which inter-alia, included, allowing the industry to migrate to revenue sharing from 1st August 1999, concessions in the interest rate on outstanding license fee, sharing of revenues for incoming calls between Paging and Basic Services operators etc.

(Rupees in Crores)

The recommendations of GOT-IT were considered by the Cabinet, which decided that the opinion of the Learned Attorney General of India may be taken. Based on the opinion of the Learned Attorney General, the case has been referred to the Tariff Commission for an indepen-

dent study of viability of Radio Paging Industry, to show whether they are really not in a position to pay the license fees.

(d) Does not arise in view of (b) and (c) above.

Statement

Licence fee due from the Licesees of Radio Paging Service in Cities and Telecom Circles as on 30.11.2001

SI. No.	Name of the company	Cities* (upto 3rd Year)	Circles	Total
1.	ABC Communications	6.40	No licence	6.40
2.	Beltron	0.94	No licence	0.94
3.	India Paging Services Ltd.	No licence	44.76	44.76
4.	DSS Mobile Commn.	10.38	No licence	10.38
5.	Elder PWI Commn.	8.58	No licence	8.58
6.	Eider PWI Paging	17.33	No licence	17.33
7.	Easycall Commn.	4.81	No licence	4.81
8.	Matrix	10.42	No licence	10.42
).	Microwave	17.70	0.96	18.66
0.	Modi Korea Telecom	7.90	0.07	7.97
1.	Netherland India	2.01	0.47	2.48
2.	Page Point	0.00	No licence	0.00
3.	RPG	5.98	No licence	5.98
4.	Telesistem India	2.20	No licence	2.20
5.	M/s BPL wireless	0.00	No licence	0.00
6.	Punwire Mobile Commn.	No licence	144.86	144.86
7.	Punwire Paging	0.39	29.86	30.25
	Total	95.04	220.98	316.02

Note:- 1. Total amount shown above does not include interest on delayed payments which is payable upto the actual date of payment.

2.* The licence fee shown above in Cities is the fixed amount upto 3rd year. From 4th year onwards revenue share is also due.

7,186.13

Annual Plan to States

3691. SHRI PRABHAT SAMANTRAY : Will the PRIME MINISTER be pleased to state:

(a) whether Annual Plan of 2001-02 for each State has been finalised;

(b) if so, the details thereof;

(c) the performance of each State during 2000-2001; and

(d) the details of outlay fixed for each State for the year 2001-02?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEV-ANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) and (d) Details attached in the enclosed statement-I.

(c) The performance of States during 2000-2001 measured in terms of percentage achievement, i.e. anticipated plan expenditure vis-a-vis approved plan outlay is shown in enclosed statement-II

Statement-I

Details of outlay fixed for each State for the year 2001-02

(Rs crore)

28. West Bengal

SI.	State	Agreed
No.		Outlay
1	2	3
1.	Andhra Pradesh	8,378.00
2 .	Arunachal Pradesh	661.00

1	2	3
3.	Assam	1,710.00
4.	Bihar	2,644.00
5.	Chhattisgarh	1,312.00
6.	Goa	460.00
7.	Gujarat	7,267.85
8.	Haryana	2,150.00
9 .	Himachal Pradesh	1,720.00
10.	Jammu & Kashmir	2,050.00
11.	Jharkhand	2,250.00
12.	Karnataka	8,941.56
13.	Kerala	3,015.00
14.	Madhya Pradesh	3,630.00
15.	Maharashtra	10, 834 .00
16.	Manipur	520.00
17.	Meghalaya	487.00
18.	Mizoram	410.00
19.	Nagaland	405.00
20.	Orissa	3,000.00
21.	Punjab	3,021.00
22 .	Rajasthan	5,031.00
23 .	Sikkim	300.00
24.	Tamil Nadu	6,040.00
2 5.	Tripura	560.00
26.	Uttar Pradesh	8,400.00
27 .	Uttaranchal	1,050.00
29	West Bongal	7 106 13

Statement-II

Plan Performance of States during 2000-01

			(f	Rs. Crore)
SI No	State	Appro- ved Outlay	Antici- pated Expendi ture	Percent- age achieve- ment
1	2	3	4	5
1.	Andhra Pradesh	7708.00	6660.14	86.41
2.	Arunachal Pradesh	640.00	599.41	93.66
3.	Assam	1520.00	1520.00	100.00
4.	Bihar Ø	3100.00	1736.72	56.02
5.	Goa	332.00	347.00	104.52
6.	Gujarat	7600.00	7010.00	92.24
7.	Haryana	192 0.00	1825.20	95.06
8.	Himachal Pradesh	1382.00	1720.00	124.46
9 .	Jammu & Kashmir	1753.00	1753.00°	100.00
10.	Karnataka	7250.00	6785.37	93.59
11.	Kerala	3317.00	2493.25	75.17
12.	Madhya Pradesh\$	3295.58	3300.58	100.15
13.	Maharashtra	11500.00	11500.00	100.00
14.	Manipur	451.00	429.57	95.25
15.	Meghalaya	480.00	467.00	97.29
16.	Mizoram	401.26	396.71	98.87
17.	Nagaland	326.00	326.16	100.05
18,	Orissa	2665.00	2550.25	95.69
19.	Punjab	2420.00	2147.14	88.72

-				
1	2	3	4	5
20	. Rajasthan	4146.00	4247.94	102.46
21	Sikkim	250.00	250.00°	100.00
22	Tamil Nadu	5700.00	5700.30	100.01
23,	Tripura	485.00	422.60	87.13
24.	Uttar Pradesh#	9025.00	6756.79	74.87
25 .	West Bengal	4026.59	4026.59*	100.00
	Total (States)	81693.43	74971.72	91.77

Note :

- Anticipated Expenditure not available, approved outlay repeated.
- Jharkhand included in approved outlay but excluded in anticipated expenditure.

\$: Excluded Chhattisgarh.

: Uttaranchal included in approved outlay but excluded in anticipated expenditure.

Curbs on Operation Expenditure in Port Trusts

3692. SHRI VINAY KUMAR SORAKE Will the Minister of SHIPPING be pleased to state:

(a) whether the Government have issued directives
 to Port Trusts to restrict the expenditure on establishment
 to 30% of the operating expenditure;

(b) whether the Cochin Port Trust had been incurring a very high establishment expenditure of 43 to 54% during 1994-99 much in excess of the ceiling in the directives;

(c) if so, the details thereof in comparison to other ports in the country;

(d) whether the out-turn of Cargo at Cochin per employee was less than per output in the neighbouring ports of New Mangalore and Tuticorin; (e) if so, the facts thereof;

(f) whether the Cochin Port Trust also paid idle wages on crew attached to Drydock and Forklift trucks which were out of commission; and

(g) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) No, Sir.

(b) and (c) In view of answer to (a) above, question of Cochin Port Trust incurring establishment expenditure in excess of the ceiling does not arise.

(d) and (e). Per employee out-turn of cargo is a function of the cargo mix and available infrastructure which vary from port to port. However, Cochin Port has increased employee productivity from 1217 tonnes per head in 1991 to 2473 tonnes in 2001.

(f) and (g) No, Sir. During the period of temporary shut down of dry docks, the concerned workers were deployed for other jobs such as repair of 24 floating crafts, container and oil terminal etc.

[Translation]

Modernisation of Atomic Plants

3693. SHRI RAM PRASAD SINGH : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have taken any steps for the modernisation of the existing atomic plants; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) The Department undertakes survey of components/equipment in nuclear power stations for assessment of health and for condition monitoring. The renovation and modernisation of the plant is decided based on the foregoing. At the end of the specified number of Effective Full Power Years (EFPY) of operation, the plant upgradation involving replacement of Coolant Channels and other safety systems of the plant, installation of supplementary control room and modification of certain other systems, as may be applicable, to enhance the safety are proposed to be implemented. The plant upgradation is required for its compliance to the requirements of safety, as a life extension measure, thus ensuring continuation of the generating capacity. This upgradation programme is implemented progressively as a function of time and need.

Rural Post Offices in Jammu and Kashmir

3694. SHRI ABDUL RASHID SHAHEEN : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of rural post offices in Jammu and Kashmir; and

(b) the target fixed for opening of rural post offices during the current financial year and the number of rural post offices opened there till date?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) There are 1474 post offices in rural areas of Jammu and Kashmir.

(b) A target for opening 13 Extra Departmental Branch Post Offices (EDBOs) and 1 (one) Departmental Sub Office (DSO) has been fixed for the current financial year 2001-2002. One EDBO has already been opened. Opening of Post Offices depends on fulfilment of the prescribed norms and sanction of requisite posts by the Government.

[English]

Loading-Unloading Facilities for Big Ships

3695. SHRI ASHOK N. MOHOL: SHRI RAMSHETH THAKUR: SHRI A. VENKATESH NAIK:

Will the Minister of SHIPPING be pleased to state:

(a) whether the Government's big ships are forced to go to neighbouring countries for loading and unloading and have to pay 40% extra for the purpose due to lack of proper facilities on Indian Ports;

(b) if so, whether any inquiry has been conducted in this regard;

(c) If so, the facts thereof; and

(d) the steps taken by the Government to provide better infrastructural facilities, particularly modern cranes for loading and unloading of big ships?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) No, Sir.

(b) and (c) Do not arise.

(d) Improvement of infrastructure facilities including cranes for loading/unloading of cargo is a continuous process and these are provided as per requirement of cargo to be handled by each port.

[Translation]

Homoeopathic/Ayurvedic CGHS Dispensaries/Hospitals

3696. SHRI BAHADUR SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have received any proposal to open Homoeopathic/Ayurvedic CGHS dispensary/hospital in Rajasthan;

- (b) if so, the details thereof; and
- (c) the steps taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (c) In Rajasthan, CGHS facilities are available in Jaipur where one Ayurvedic, one Homoeopathic and five allopathic CGHS dispensaries are functioning. Further, there is no proposal to open more Homoeopathic/Ayurvedic dispensaries under CGHS in Rajasthan at present. [English]

Population Control

3697. SHRI G.S. BASAVARAJ: SHRI IQBAL AHMED SARADGI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the latest report of the National Commission on Population has come a severe indictment of the Government of Rajasthan and exposed the hollowness of claims made by the successive Government in the State about changes in the countryside;

(b) if so, whether it is also a fact that the content of the NCP report reveals that all the 32 districts of Rajasthan are ranked the lowest in the country;

(c) whether the report highlights the alarmingly wide socio-demographic disparities among the major State in the country; and

(d) if so, the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The National Population Poticy 2000 adopted by Government drew the attention of all concerned to the striking demographic diversity across the country, and detailed substantial difference between states in the achievement of basic demographic indices. Annexure III of the National Population Policy 2000 tabulated details in respect of all the state and UTs of India regarding their respective demographic transition and population stabilisation.

The National Commission on Population (NCF) has drawn upon the RCH surveys and facility surveys conducted by Department of Family Welfare, Ministry of Health and Family Welfare since 1998. Additionally, Census 2001 has confirmed much of these findings.

The National Commission on Population has brought out a publication ranking 569 districts of the country in accordance with 12 socio-economic indicators with a view to providing a ranking and some inter-se comparison between districts, on the basis of the parameters identified. This district-wise information/data confirms the demographic disparity among the major states, cited in the NPP 2000. Rajasthan is among the states whose districts have been included in the listing contained in the publication.

(b) It is not correct to say that all 32 districts of Rajasthan are ranked the lowest in the publication.

(c) and (d) Yes, the publication confirms wide diversity and demographic disparity among the major states in the country. The Government recognizes the importance of ensuring balanced development for all States. Therefore, the Tenth Five Year Plan proposed to include a state-wise breakdown of the overall development targets including targets for growth rates and social development. These state specific targets will take into account the potential as will as the constraints encountered in each State and will focus on sectoral patterns of growth and their regional dispersion. It will also clarify the nature of reforms that will need to be implemented at state levels to achieve the growth targets adopted for the states.

Recognised Hospitals under CGHS

3698. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the criteria adopted for selection of recognized/ private hospitals/diagnostic centres under CGHS in different States in the country;

(b) the number of inspections/studies undertaken by the Government for such hospitals/diagnostic centres in Andhra Pradesh particularly in Hyderabad during the last three years;

 (c) whether despite recommendations of the inspection team some hospitals/diagnostic centres who fulfil all the required conditions have not been included in the list of such hospitals;

(d) if so, the reasons therefor;

(e) whether Government employees availing CGHS facilities are facing great difficulty in taking treatment from the far off hospitals from their residence;

(f) if so, whether Government propose to include some more hospitals in Hyderabad in the CGHS list to facilitate the Government employees;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The criteria as per tender document for recognition of private hospitals/diagnostic centres under CGHS in various CGHS covered cities interalia includes the following:-

For Hospitals:-

- (i) The hospital should at least be a 100/50/30 bedded hospital depending upon the size of the city, having emergency facilities including ICCU, well equipped operation theatre with Resuscitation and Sterilization facilities, adequate diagnostic services both in pathology and radiology, sufficient' number of resident doctors and paramedical staff, having adequate space, own transport system (Ambulance etc.), 24 hours water and power supply, adequate and suitable wastes disposal facility, etc.
- (ii) For super speciality hospitals, the condition of minimum number of beds is not applicable. However, such a hospital should be technically very sound.

For diagnostic centres

Laboratories:- Pathology/Blochemistry/Microbiology laboratory should have full time specialists, modern gadgets with full automatic chemistry analyser and haematology counters, well trained qualified technicians, adequate existing work load, adequate space, adequate arrangements for waste disposal etc.

Radiology:- Modern X-Ray Machine, Ultrasound MRI facilities, full time specialists, adequate well trained technical staff, adequate existing work load. (b) No inspection for recognition of private hospitals/diagnostic centres under CGHS, Hyderabad has been carried out by the Government in the last three years.

(c) and (d) In view of (b) above, the questions do not arise.

(e) to (h) 23 private hospitals/diagnostic centres were recognised under CGHS, Hyderabad in 1996 where CGHS beneficiaries are permitted to take treatment/diagnostic facilities after following the prescribed procedure. Further, the Government has already initiated steps for fresh recognition of private hospitals/diagnostic centres under CGHS, Hyderabad.

Computerised Braille Transcription

3699. SHRI P.D. ELANGOVAN : Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

(a) whether the IT Ministry have initiated the computerized Braille Transcription and printing system for the benefit of Blind Students;

(b) if so, the details thereof;

(c) whether the Government propose to develop such system to support all the 18 regional languages including Tamil recognised as an official language; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) Yes, Sir.

(b) Ministry of Information Technology has initiated a project entitled "National Program for Braille literacy in Indian languages with the application of Information Technology" in March, 2000.

The MIT contribution for the project would be Rs. 10.35 crores over a period of 5 years. 30 blind schools from different parts of the country have been identified for installation of educational infrastructure comprising of Braille to text, text to Braille software, personal computers, indigenously developed Braille embosser etc. Indian Institute of Technology (IIT), Kharagpur and WEBEL are executing the project.

(c) Yes, Sir.

(d) Development of Computerized Text to Braille Transcription and Printing system for all the Indian languages including Tamil is complete.

[Translation]

Functioning of Ayurvedic Hospitals, New Delhi

3700. SHRI MANIBHAI RAMJIBHAI CHAUDHRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State :

(a) whether Ayurvedic Hospital, New Delhi is functioning without Medical Superintendent for the last five years;

 (b) if so, whether the functioning of the hospital is not affected due to this;

(c) If so, whether the Government are making any efforts to fill up the said post;

(d) if so, the time by which the siad post is likely to be filled; and

(e) if not the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) The post of Medical Superintendent, Ayurvedic Hospitals is lying vacant since 31.12.1997. The post of Medical Superintendent was advertised by the Department on 4-10 December, 1999 and UPSC held interview for selection. However, no suitable candidate could be found. As an interim arrangement Advisor (Ay.) who is the senior most officer in the cadre has been given the additional charge of the post of Medical Suprintendent of Ayurvedic Hospital.

(c) to (e) Steps are being taken afresh to take up this post. The post would be advertised and interview would be conducted by the UPSC for selection.

[English]

Anti-Anthrax Vaccine

3701. SHRI SUSHIL KUMAR SHINDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "JNU lab could give Washington its latest weapon against terror" appearing in *Indian Express* dated November 4, 2001;

(b) if so, the facts of the matter reported therein;

(c) whether the vaccine has been finally tested for its efficacy toxicity and side effects; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Yes, Sir.

(b) Centre for Blotechnology, Jawaharal Nehru University has produced Protective Antigen. As per the information received from JNU, the laboratory scale technology has been transferred to Panacea Blotec Ltd. to undertake animal/clinical trials to assess the efficacy/ side effects and get all necessary clearances from the government to produce this vaccine.

(c) and (d) The preparation is yet to undergo animal/ clinical trial.

Private Courier Service

3702. SHRI P. RAJENDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to legalise the Private Courier Service by taking away the 'Exclusive Privilege" Clause from the Indian Post Office Act;

(b) if so, the details thereof; and

(c) if not, the effective steps taken to curb the unlawful conveyance of letters etc. by private couriers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) Under Section 58 of the Indian Post Office Act
 1898, provisions already exist for punishment of offenders
 of "exclusive privilege" of the Govt. to convey letters.

Videsh Sanchar Nigam Limited

3703. SHRI VILAS MUTTEMWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the value of VSNL shares has been continuously dwindling during the past few months;

(b) if so, the details thereof;

(c) whether the value of the VSNL shares which was Rs. 3100 has now crashed to a very low level;

(d) if so, the reasons therefor;

(e) whether VSNL announced 500% dividend for the year ended March 31, 2001; and

(f) whether there would be any impact on the value of its share?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) No, Sir. Value of shares of VSNL has been fluctuating during the past few months (July, 2001 to December, 2J01) as given in the enclosed statement.

(c) and (d) The VSNL share reached a high of Rs. 3100 during February, 2000, when IT shares also reached high market price, as seen from BSE/NSE sensex. There had been decline in the share value of almost all the companies in the technology sector during March, 2000 onwards. It was a global phenomenon and Indian Capital market was also affected. Therefore, it would not be appropriate to take the peak value achieved in the share price in February, 2000 and compare with the current price.

In addition to the downward trend of the markets, in November, 2000, VSNL has issued two bonus shares for every share held resulting in ex-bonus price equivalent to one-third of the then existing share price.

(e) Yes, Sir.

(1) The stock exchanges balance the erosion of market capitalisation by reducing the share price by the amount of dividend paid on each share. Such erosion is considered to be temporary and dose not effect the net worth of a performing company on a long term basis.

Statement

VSNL Share Price-Monthly High Low at BSE & NSE

Month	BS	SE	NS	E
	HIGH LOW		HIGH	LOW
July, 01	330.70	264.50	329.50	262.70
Aug., 01	290.95	263.20	390.35	263.85
Sep., 01	226.45	162.85	278.35	162.95
Oct., 01	236.60	210.60	237.20	210.25
Nov., 01	254.85	214.45	254.75	214.30
Dec., 01	232.10	227.05	232.75	227.25

*Till date.

Voluntary Retirement

3704. SHRI BRAHMA NAND MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the category-wise/post-wise number of officials
 of his Ministry, who sought voluntary retirement during
 each of the last three years;

(b) the benefits given to such officials;

(c) the number of applications from officials Pending for such retirement as on date;

(d) whether such retirements have in any way affected smooth functioning of his Ministry;

(e) if so, to what extent; and

(f) the manner in which the Government propose ^{to} make arrangements to fill up all such vacancies? THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (f) The requests for Voluntary Retirement from the various categories of officials working under the three Departments of this Ministry and their attached/subordinate officers are examined by the respective departments/organisations/offices under them as and when received as per the laid down rules and regulations and benefits are given accordingly. The date pertaining to this is not maintained centrally. The resultant vacancies so arising and other vacancies arising out of normal retirement etc. are filled up as per the provisions of the recruitment rules of the respective post and as per instructions issued by the Government.

[Translation]

Relaxations in Patenting of Medicines

3705. SHRI TARACHAND BHAGORA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether WTO has any proposal to give some relaxations in patenting of medicines;

(b) If so, the details of those medicines alongwith the details of their manufacturers;

(c) whether the Union Government propose to make efforts for withdrawal of the patent norms for medicines in case of developing countries; and

(d) If so, the details of the action taken by the Government in this direction so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) The WTO Ministerial Conference was held at Doha, Qatar from 9th to 14th November, 2001. The Conference adopted a declaration on the 14th November, 2001 on the TRIPS Agreement and Public Health. The Declaration inter-alia, recognizes the gravity of public health problems afflicting many developing countries and agrees that the TRIPS Agreement does not and should not prevent Members from taking measures to protect public health. The Declaration affirms that the Agreement can and should be interpreted and implemented in a manner supportive of WTO Member's right to protect public health and, in particular, to promote access to medicines for all. It reaffirms the rights of WTO Members DECEMBER 12, 2001

to use, to the full, the provisions in the TRIPS Agreement, which provides flexibility for this purpose.

(b) to (d) Do not arise as the Declaration does not make recommendations with regard to specific drugs and medicines.

[Translation]

Production and Export of IT

3706. SHRI AJAY SINGH CHAUTALA : Will the Minister of INFORMATION TECHNOLOGY be pleased to state :

 (a) the value of exports and the name of countries to whom exports were made in the field of Information Technology during last two years and in the year 2001-02 so far;

(b) the position of India in the world in production and export in the field of Information Technology; and

(c) the expected growth of production and export in terms of percentage and rupees during Tenth Five Year Plan? THE MINISTER OF PARLIAMENTARY AFFAIRS. MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) Export of computer software and related services during the years 1999-2000 to 2001-2002 (till September 2001) and the destinations is enclosed in the enclosed statement-I.

(b) Share of India's production of computer software and related services in the World's production of computer software and services is estimated to be 1.30% and India's total trade in the above sector is estimated to be 2% of the total world trade.

IT Software and Services (US \$ Billion)

	Production	Trade
World	612.00	293.00
India	8.04	5.97
% share of India	1.3	2.00

(c) The targets of production and export of software during the Tenth Five Year Plan are given in enclosed statement-II

Stateme	nt-l
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Value: Rs. Cr. (US\$ Million)

Destination	1999	99-00 2000-01)-01	2001-02 (April-Sep.)		
	Value	%age of Sectoral Total	Value	%age of Sectoral Total	Value	%age of Sectoral Total	
1	2	3	4	5	6	7	
USA & CANADA	11418.14 (2655.38)	66.00	17067.04 (3710.23)	62.06	9961.20 (2119.40)	60.37	
EUROPE (EU COUNTRIES)	3621.78 (842.27)	20.94	6125.11 (1331.55)	22.27	4580.67 (974.61)	27.76	
SINGAPORE, HONGKONG & OTHER SOUTH ASIAN COUNTRIES	675.68 (157.13)	3.91	1493.54 (324.68)	5.43	555.92 (118.28)	3.37	

253 Written Answers

1	2	3	4	5	6	7
JAPAN KOREA & OTHER	501.42	2.90	907.25	3.30	650.73	3.94
FAR EAST COUNTRIES	(116.61)		(197.23)		(138.45)	0.84
AUSTRIALIA & OTHER	203.72	1.18	822.20	2.99	176,50	1.07
OCEANIC COUNTRIES	(47.38)		(178.74)		(37.55)	
MIDDLE EAST COUNTRIES	193.15	1.12	440.36	1.60	116.05	0.70
	(44.92)		(95.73)		(24.69)	
EUROPE (NON EU COUNTRIES)	393.67	2.28	378.70	1.38	284.89	1.73
	(91.55)		(82.33)		(60.61)	
AFRICAN COUNTRIES	265.66	1.54	224.34	0.82	170.95	1.04
	(61.78)		(48.77)		(36.37)	
ATIN AMERICA	24.87	0.14	35.99	0.13	3.09	0.02
	(5.78)		(7.82)		(0.66)	
RUSSIA & C.I.S. COUNTRIES	1.91	0.01	5.47	0.02	0.00	0.00
	(0.44)		(1.19)		(0.00)	
TOTAL	17300.00	100.00	27500.00	100.00	16500.00	100.00
	(4023.26)		(5978.26)		(3510.64)	
werage Exchange Rate 1US\$=	43.00		46.00		47.00	

Statement-II

Working Group on Information Technology Sector

Targets for the Tenth Five Year Plan

Year	Software	Export	Domestic Software	Total
	Rs Crores	US\$ million	Rs Cro	0 785
2002-03	54,000	11,250	17,000	71,000
2003-04	73,000	15,210	23,000	96,000
2004-05	98,000	20,420	30,000	128,000
2005-06	128,000	26,670	40,000	168,000
2006-07	160,000	33,340	53,000	213,000
2007-08	200,000	41,670	67,000	267,000
2008	240,000	50,000	84,000	324.000

255 Written Answers

Table 1: Estimated Production in Various Sectors During Tenth Plan (Realistic Scenario)

Sector	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07	CAGR %
Consumer Electronics	13,000	15,400	18,200	21,500	25,400	30,000	18
Industrial Electronics	4,500	4,700	4,900	5,200	5,400	5,800	5
Computer H/W	4,000	4,800	5,700	6,900	8,400	10,000	20
Communication & Broadcasting	5,000	5,600	6,100	6,900	7,600	8,400	11
Strategic Electronics	1,900	2,100	2,200	2,400	2,600	2,800	8
Components	6,000	6,900	7,900	9,100	10,600	12,000	15
Total	34,400	39,500	45,000	52,000	60,000	69,000	15

[English]

Health Care Facilities

3707. SHRI BIKRAM KESHARI DEO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the coverage of health care facilities under Centrally Sponsored Scheme are not adequate in Orissa: and

(b) if so, the details of steps taken to provide adequate health care facilities to Orissa?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) No, Sir. Centrally Sponsored Schemes are being implemented in the country including Orissa for control of major diseases like Malaria, TB, Leprosy, Blindness and AIDS. In addition, a State Health Systems Project to upgrade and modernize secondary health care facilities is also under implementation in Orissa with World Bank Assistance.

Rest Areas along National Highways

3708. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether there is a consistent demand for Rest
 Areas along National Highways;

(b) if so, the details of the proposals received in this regard, State-wise;

(c) whether the NHAI has considered the feasibility of such proposals;

(d) if so, the details thereof and funds allocated therefor State-wise; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) : (a) and (b) Government has a policy to facilitate provision of passenger oriented wayside amenities also called as Rest Areas along National Highways. Under the policy, 21 facilities have been made operational as per statement enclosed. Estimates for land acquisition for 15 sites at a cost of Rs. 272.63 lakh have been sanctioned in Karnataka for setting up of Rest Area facility. There has also been demand for a Rest Area along National Highway No. 5 near Eluru in Andhra Pradesh. Work for this has already been awarded.

(c) to (e) The provision of Rest Areas along National Highways is also being included by National Highways Authority of India while preparing project reports for fourlaning. These rest areas will thus be constructed as part of the project and no separate budget provision ¹⁵ necessary.

	Statement							
SI.No.	Name of State	Number	of	facilities				
1.	Andhra Pradesh		2					
2 .	Assam		1					
3 .	Goa		1					
4.	Haryana		1					
5.	Jammu & Kashmir		1					
6.	Kerala		1					
7.	Madhya Pradesh		1					
8.	Maharashtra		2					
9.	Orissa		1					
10.	Punjab		1					
11.	Rajasthan		3					
12.	Tamil Nadu		1					
13.	Uttar Pradesh		3					
14.	West Bengal		2					
	Total	2	21					

[Translation]

Research and Development Fund

3709. SHRI RAJO SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether his Ministry has been appointed as a nodal agency for allocation of research and development funds;

(b) if so, the total amount/funds allocated alongwith the criteria laid down for the allocation of the funds; and

(C) the names of the State where the above mentioned funds have been allocated?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) No Sir. (b) and (c) Does not arise.

[English]

Indo-Thailand Ties

3710. SHRI VIRENDRA KUMAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have a proposal to establish better bilateral relations with Thalland;

(b) If so, the areas identified therefor;

(c) whether any MoU had been signed during the recent visit of Thailand Prime Minister to India; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) During the visit of Prime Minister of Thalland to India from 26-29 November, 2001, the Prime Ministers of India and Thalland expressed their desire to further enhance bilateral cooperation in the areas of economic cooperation, Trade, investment, science and technology. The two countries agreed that they should engage each other more intensely in the economic and commercial fields and identified several areas of interest to both sides such as Information Technology, Road Transport, Science and Technology and Tourism.

(c) and (d) Yes, Sir. An MOU on Collaboration on Information Technology and Services was signed during the visit of Prime Minister of Thailand to India on 28th November 2001.

Permanent Tribunal to Adjucate Disputes in M.1.

3711. SHRI SURESH RAMRAO JADHAV : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to set up a permanent reference tribunal to adjucate disputes arising out of strikes in medical institutions;

(b) it so, the details thereof alongwith the likely recurring and non-recurring expenditure involved on setting up of such tribunal; and (c) the time by which the tribunal is likely to be set up?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) No, Sir.

(b) and (c) Do not arise.

Nam Summit

3712. SHRI PRABHAT SAMANTRAY : SHRI TUFANI SAROJ :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the venue for holding the XIIIth NAM Summit has been decided upon; and

(b) if so, the details thereof including the date fixed for it?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) The XIIIth NAM Summit was originally scheduled to be held in Dhaka, Bangladesh in 2001. The Government of Bangladesh announced on 16th October, 2001, that it was not in a position to host the XIIIth NAM Summit in Dhaka in April, 2002.

At the Non-Aligned Foreign Ministers Meeting, held on November 14, 2001 in New York, during the UN General Assembly Session, Jordan's offer to host the XIIIth NAM Summit was accepted. The dates and other details of the Summit are yet to be communicated by Jordan.

National Frequency Allocation Plan Committee

3713. SHRI ASHOK N. MOHOL : SHRI RAVINDRA KUMAR PANDEY : SHRI RAMSHETH THAKUR : SHRI A. VENKATESH NAIK :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government had constituted National Frequency Allocation Plan (NFAP) Committee to develop national frequency allocation plan;

(b) if so, the details thereof;

(c) whether the said Committee has submitted its report;

(d) whether the Government have taken into consideration that the internal security agencies could not be affected after the implementation of the NFAP-2000;

(e) if so, the details thereof; and

(f) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) A Committee, comprising of representatives from government and private sectors and Telecom Regulatory Authority of India, was established to review the National Frequency Allocation Plan (NFAP)-2000. Proposals were invited from all interested entities in the government and private sectors for consideration by the committee to review the NFAP-2000 in line with Radio Regulations of the International Telecommunication Union. Based on the proposals and discussions in the National Frequency Allocation Plan Committee, NFAP-2000 has been revised and a draft National Frequency Allocation Plan-2002 (NFAP-2002) has been developed.

- (c) Yes, Sir.
- (d) Yes, Sir.

£

(e) and (f) It is clarified that due consideration was given to ensure that no security related information is included in the draft NFAP-2002. All frequency assignments made to internal security agencies are dealt separately and kept as classified.

Committee on Vision 2020

3714. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that with the initiation of economic reforms and liberalization and increase in the participation of private sector in the total investment, the role of planning in the country has been changed;

(b) if so, whether due to these factors, long term vision of the planning has been changed:

(c) if so, whether keeping this in view, Government constituted a Committee on Vision 2020;

(d) if so, the broad terms of reference of the Committee and the number of sittings so far held by the Committee since its inception and number of draft reports submitted; and

(e) the areas identified so far by the Committee for long term planning?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) With the initiation of economic reforms and liberalization and increase in the participation of the private sector in the total investment, the role of planning in the country has become more important but is different from that envisaged in the past. There are many areas, for example, the social sectors, where its role will clearly have to increase. There are other areas, for example, infrastructure development, where gaps are large and private sector cannot be expected to step in significantly. In all these areas, the role of planning in creating and maintaining a modern regulatory system for ensuring a fair deal for consumers, transparency and accountability, and a level playing field is extremely important.

(b) Every Five Year and Perspective Plans have formulated their own vision depending upon the emerging challenges and opportunities.

(c) to (e) Yes, Sir. The Government constituted a Committee on Vision 2020 in May 2000. The committee has so far had eight sittings and has identified the following areas for long term planning.

- 1. Sustainability of Material Resources
- 2. Physical Infrastructure
- 3. Towards a Knowledge Society
- 4. Food and Nutrition
- 5. The State of an Indian

- 6. Economic Dimensions of Well Being
- 7. Social Justice and Empowerment
- 8. The External Environment and.
- 9. Governance and People's Participation

Extradition of Wanted Criminals

3715. SHRI P.D. ELANGOVAN : SHRI THAWAR CHAND GEHLOT :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have taken any steps to bring back wanted criminals hiding in various countries; and

(b) if so, the number of persons extradited in the last three years?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH): (a) India has so far, signed extradition treaties with 16 countries and proposals for concluding such treaties with a number of other countries are in various stages of negotiations. Extradition requests for fugitive offenders hiding in other countries are sent as per the treaty provisions.

(b) Four (4) fugitive offenders have been extradited to India from 1998 to date.

WILL Phones

3716. SHRI VILAS MUTTEMWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to scrap the rental of Rs. 450/- presently charged for the mobile based on the Wireless-in-Local Loop (WILL) technology which is considered to be more than the packages offered by some cellular operators;

(b) if so, the present rates of variation between the call charges made from a WILL phone and the cell phone;

(c) whether TRAI have also agreed to the proposal of the Government; and (d) if so, when the registration of the WILL phones under the new schemes started and the number of registration made?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Post Reserved for Disabled

3717. SHRI BRAHMA NAND MANDAL : Will the Minister of INFORMATION TECHNOLOGY be pleased to state :

 (a) year-wise/post-wise/category-wise number of posts reserved for disabled/physically handicapped persons in his Ministry and departments under his Ministry, during the last three years;

(b) year-wise/post-wise/category-wise number of posts for disabled/physically handicapped persons lying vacant as on October 31, 2001; and

(c) year-wise/post-wise/category-wise number of disabled/physically handicapped persons given employment on such posts?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN): (a) One Group 'C' post has been identified in Ministry of Information Technology in the year 2000 for an Orthopaedically Handicapped person. As regards, Attached and Subordinate Offices under Ministry of Information Technology, 5 post each in Group 'C' & 'D' posts have been identified during the last three years.

(b) One post of Group 'C' in Ministry of Information Technology and two posts of Group 'D' in Attached and Subordinate Offices under MIT are lying vacant as on October 31, 2001.

income (Rs. in crores)

(c) Attached and Subordinate offices :

In National Informatics Centre (NIC), 8 posts (Group 'C' 5, Group 'D' 3 have been filled up.

In Standardisation Testing & Quality Certification (STQC) Directorate five disabled/physically handicapped persons have been appointed in different Groups.

Performance of Major Ports

3718. SHRI BIKRAM KESHARI DEO : Will the Minister of SHIPPING be pleased to state :

(a) whether there has been a sharp decline in the income of some major ports during last three years;

(b) whether the expenditure increased by these ports in these years has also been constantly increasing:

- (c) if so, the reasons therefor;
- (d) the port-wise details thereof; and

(e) the specific steps taken to increase the efficiency of the major ports and cut operational/ administrative costs in each port with particular reference to Paradeep port?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a), (b) and (d) The major port at Ennore has been dedicated to the Nation on 1st February, 2001. Out of remaining 11 major ports, in the case of 3 ports only viz. Kandla Port Trust (KPT), Mumbai Port Trust (MbPT) and Jawaharlal Nehru Port Trust (JNPT), the income has been declining during the last three years whereas the expenditure of these ports has generally been increasing as per figures given below:-

Expenditure (Rs. in crores)

Name of the Port	1998-1999	1999-2000	2000-2001	1998-1999	1999-2000	2000-2001
Kandla	344.92	369.85	326.61	133.82	154.93	155.95
Mumbai	735.82	675.91	620.86	665.93 ·	641.15	1093.12
JL. Nehru	482.31	475.29	443.17	246.86	342.24	341.97

(c) The income of Mumbai and Kandla Ports have declined mainly because of fall in traffic volume, while the income of Jawaharlal Nehru Port has declined because of shift of container traffic from the port operated Container Terminal to the private terminal operated by Nhava Sheva International Container Terminal (NSICT). The main reasons for increase in expenditure of the ports has been rise in salaries and wages and other input/utilities costs as also increased payment of retirement benefits on account of roll back of age of retirement from 60 to 58 years and voluntary retirements taken by port employees/ workers.

(e) Improvement in efficiency and reduction in operational/administrative cost is a continuous exercise at all major ports, including Paradip Port. The modernization programmes being undertaken at present lay emphasis on acquisition of state-of-the-art equipment, improved marine services, labour training, computerization and Electronic Data Interchange and setting up of vessel traffic management system. While the operational parameters at major ports have generally shown improvement during the last three years, the operational/administrative cost has not declined due to general rise in salaries/wages, expenditure on utilities, etc.

[Translation]

Grant-in-aid to Bihar

3719. SHRI RAJO SINGH : Will the PRIME MINISTER be pleased to state :

(a) the grant-in-aid provided to the State Government of Bihar during the Ninth Five Year Plan and Tenth Five Year Plan till date;

(b) whether the Government have reviewed the effect of the utilization of the said amount;

(c) whether the amount provided by the Union Government is sufficient for the State Government of Bihar; and

(d) if not, the decision of the Government regarding Providing special grant-in-aid?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE): (a) As Tenth Plan will only begin in the year 2002, the reply is limited to the Ninth Plan period. The following grants-in-aid were provided:

(Rs. in crores)

Year	Upgradation and Special Problem	Local Bodies	Centre's share of CRF	NFCR/ NCCF
1997-98	12.8781	0.00	41.12	10.00
1998-99	0.00	0.00	43.22	11.45
1999-2000	59.9033	0.00	33.79	38,18
2000-01	26.1575	0.00	50.22	29.67
2001-02	84.5613	108.75	26.37	0.00

(b) Eleventh Finance Commission has recommended that the physical and financial monitoring of the projects should be done by the State Government, and that the State Government should undertake evaluation through professional agencies so as to bring out the strengths and weaknesses of the programme which may help in introducing necessary improvement (para 7.53 and 7.54 of EFC Report).

(c) Recommendations regarding grants-in-aid to the State of Bihar to cover non-Plan revenue deticif, upgradation and special problem, local bodies, and relief expenditure (Calamity Relief Fund) have been made by the Tenth and Eleventh Finance Commissions as per their terms of reference.

(d) In view of (c), does not arise.

[English]

Foreign Funds for Development of Ports

3720. SHRI CHANDRAKANT KHAIRE : Will the Minister of SHIPPING be pleased to state : (a) whether any foreign investment has been sought for development of ports;

(b) the names of ports developed with foreign investments;

 (c) the amount of investments made so far, portwise and country-wise; and

(d) the details of the terms and conditions laid down therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) to (d) The Ministry has issued Guidelines for private sector participation including joint venture in the port sector. Central Government policy also permits 100% Foreign Direct Investment in development of ports. The choice of investment source is left to the promoter of the project, who may like to borrow funds from foreign or domestic sources, or both, subject to applicable regulations. No conditions specific attached to the projects executed through foreign investments are applicable. Terms and conditions of licence/concession are project specific, as may be agreed to between parties. So far, Ministry has approved projects worth Rs. 4126.50 crores in the private sector mainly on BOT basis. The Government also enters into bilateral arrangements for conduct of technical studies etc. in the port sector on selective basis under mutually agreed terms.

Medical Health Schemes

3721. SHRI ASHOK N. MOHOL : SHRI A. VENKATESH NAIK :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Union Government have introduced new mechanism for supervising the implementation of centrally sponsored schemes;

(b) if so, the details thereof;

(c) the details of the schemes, which are lagging behind in various socio-economic indices;

 (d) the names of the State, which are not fully utilizing the funds meant for centrally sponsored schemes; and

(e) the corrective steps taken/being taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) Major Centrally Sponsored Schemes relate to National Disease Control Programmes for control of TB, Malaria, Leprosy, AIDS and Blindness. Implementation of these schemes is supervised with regular visits, meetings and reports, both at the State and Central level.

(c) Disease Control Programmes are by and large being implemented satisfactorily. Further, Government initiatives taken during the last five decades have resulted in demographic, epidemiological and infrastructure improvements.

(d) and (e) The State Government are making efforts for full utilisation of the funds provided under different Disease Control Programmes. Utilisation of funds is closely monitored and appropriate instructions issued to various State Governments.

Revac-B and Hepatitis-B

3722. SHRI VILAS MUTTEMWAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Research Institute at Kasauli has received samples for chemical analysis of Revac-C and Hepatitis-B Vaccine;

(b) if so, the details thereof alongwith the findings thereof;

(c) the details of action taken to ensure that vaccine is manufactured only after meeting the prescribed formalities; and

(d) the names of companies authorized to manufacture Revac-B and Hepatitis-B vaccine in the country and estimated requirement and availability in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) The Central Research Institute, Kasauli, receives samples for chemical analysis of Hepatitis-B vaccine (Revac-B is a brand name of Hepatitis-B). During the period January 2001 to November 2001, 124 samples were received in the Institute out of which only one sample, Revac-B, R VB 009, was not found to be of standard quality.

(c) Each batch of vaccine is subjected to quality control tests as per the provisions of the Drugs and Cosmetics Act, 1940 and rules thereunder.

(d) The companies authorized to manufacture Hepatitis-B vaccine are :

1. Bharat Biotech International Ltd., Hyderabad.

- 2. Shanta Biotech Ltd., Hyderabad.
- 3. Wockhardt Ltd., Aurangabad.
- 4. Panacea Biotech Ltd., New Delhi.
- 5. Cadila Healthcare Ltd., Gujarat.

The production capacity of these firms during the year 2001-02 is approximately 1630 lakh doses.

Agro-based Industry in Orissa

3723. SHRI BIKRAM KESHARI DEO : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) whether the Government have any proposal to set up some Agro-based Industry in Orissa and particularly in KBK districts;

- (b) if so, the details thereof; and
- (c) the steps taken to clear such proposals?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA) : (a) No, Sir. However, the Khadi and Village Industries Commission through its Rural Employment Generation Programme motivates people to set up industries including agro based industries, in rural areas.

(b) and (c) Does not arise.

[Translation]

Loan to Customers

3724. SHRI CHANDRAKANT KHAIRE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Department of Posts propose to formulate any scheme to provide loans directly to the customers:

(b) if so, the details thereof;

(c) whether the Department of Posts is contemplating to open its own ATM centres; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) No, Sir. However, the department facilitates disbursement of loans by banks to National Savings Certificates holders.

(c) and (d) The department is examining the feasibility of providing ATM access to its customers. However, this proposal is at a conceptual stage as yet.

[English]

Scam in Purchase of Towel

3725. SHRI ARUN KUMAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the CAG in their report No. 6 of 2000 on pages 70 and 71 have observed that CGMTS is not accepting the L1 rates in the tender but offering counter rates below L1 rates;

(b) if so, the reaction of the Government thereon;

(c) whether the field units/telecom districts invited their own tenders in the event of not finalising the tender for years undergoing a loss of Rs. 4.18 crore; and

(d) if so, the reasons for the delay in finalizing the tender by DoT on time and reasons for the field units acting independently?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Supply of Towels to MTNL Employees

3726, SHRI RADHA MOHAN SINGH : SHRI PRABHUNATH SINGH : SHRI ARUN KUMAR :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether MTNL invited a tender for the supply of towels from reputed manufacturers/their authorized distributors; (b) if so, the details thereof;

(c) the reasons for inviting the tender and the date when such a tender was invited last;

(d) the quantity and quality of towels purchased this time and last time alongwith the value thereof;

(e) whether the samples given by bidders were subjected to IIT test; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) The tender for procurement of 48,696 towels was opened on 17.04.2001. Five bidders participated in the tender. The estimate value of the tender was Rs. 60 lakhs. Financial bids of four bidders were opened after ascertaining their techno-commercial compliance and conformity of their samples to tender specification.

(c) The tender was invited to procure good quality towels at competitive price after staff union demanded that towels be provided to employees instead of cash reimbursement. The last procurement was done in the year 1997 by respective area GMs on quotation basis.

(d) Quantity and value for the current tender was as mentioned in part (b). Prior to 1998, all area GMs wee procuring towels separately and quality was based on their respective judgement.

(e) No, Sir. It was tested by Northern India Textile Research Association (NITRA), Ministry of Textiles, Government of India.

(f) The samples of four techno-commercially complaint bidders were got tested from NITRA (Ministry of Textiles, Government of India) and all of them were found to meet the requirement of testing parameter.

[Translation]

Subsidies to Hepatitis-A and Hepatitis-B

3727. SHRI RAGHURAJ SINGH SHAKYA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether various non-Government institutions have been provided subsidies by the Government for immunization of Hepatitis-A and Hepatitis-B; and (b) if so, the names of the institutions alongwith the amount of subsidy provided to each Institute?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) and (b) Yes, Sir. Department of Family Welfare has sanctioned Rs. 35.00 lakhs for an innovative project to Yuvak Pratisthan, Mumbai to provide Hepatitis 'B' Vaccine to children in slums of Mumbai. The First instalment amounting to Rs. 20 lakhs was released on 30.03.2001.

Telephone Facility to Armed Forces

3728. DR. ASHOK PATEL : SHRI JAI PRAKASH : SHRI RAMPAL SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether after the Kargil conflict an announcement was made by the Government that telephone facility to the personnel of the armed forces posted in Siachen would be made available at the one fourth rate;

(b) if so, whether the said scheme started by the Government has been a failure; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Sir, the Government announced telephone facility to the armed forces and para military forces at one fourth rate of call charges for the STD calls made from the PCOs in Kargil, Nobra and Leh SDCAs, operated by the armed forces whether on INMARSAT terminals or on land lines. ISD calls made to Nepal from these PCOs are also covered under the concessional tariff facility.

- (b) No, Sir.
- (c) Does not arise in view of (b) above.

[English]

Purchase of Towels

3729. SHRI RAMJEE MANJHI : SHRI PRABHUNATH SINGH :

Will the Minister of COMMUNICATIONS be pleased to state :

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(a) whether MTNL floated recently a tender for purchase of towels from reputed manufacturers/their authorized distributors in violation of the decision taken on November 27, 1988 to fix the amount to be paid in cash to workers on the basis of most competitive rate of towels of renowned manufacturers;

(b) If so, whether the Kendriya Bhandar has awarded for tender;

(c) whether there is no specification of the towels on the bills of Kendriya Bhandar; and

(d) if so, the reasons thereof?

THE MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) in May, 1998, Mahanagar Telephone Nigam Limited (MTNL) had decided to reimburse cash to its employees for towels. In view of demand from staff union in August, 2000, the earlier decision was reviewed and a decision was taken to procure towels.

(b) Yes, Sir.

(c) and (d) Kendriya Bhandar enclosed with the bills, test report of the towel as per MTNL's specification from Northern India Textile Research Association (NITRA), Government approved test house.

Manufacturing of Banned Drugs

3730. DR. RAMESH CHAND TOMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Banned in U.S. available here"" appearing in 'The Times of India" dated August 26, 2001:

(b) If so, whether several drugs which are banned in the United States and other developed countries are freely manufactured and available in the country;

(c) if so, the facts thereof; and

(d) the corrective steps contemplated in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Yes, Sir. (b) to (d) Certain drugs and formulations withdrawn in some countries at times, continue to be marketed in other countries because the decision to do so is based on risk assessment process which is influenced by a number of factors such as the disease pattern in a country, the varying reactions of certain ethnic groups in a given population to the drug, availability of safer substitutes as well as the cost factor involved in the treatment of a particular disease etc. The drugs marketed in the country are examined through an Expert Committee on a continuous basis to weed out harmful/irrational drugs.

Two Drugs, namely Cisapride and Phenylpropylamine were withdrawn in USA in July, 2000 & November, 2000 respectively. However, these drugs are also available in countries like Sweden, Australia etc. with restricted indications. In India also the status of these drugs have been examined by an Expert Committee and as per the recommendations, the marketing of these drugs have been allowed for specific indications.

Recently, one cholesterol reducing drug, 'Cerivastatin' has been withdrawn in USA due to adverse reports of fatal rhabdimylosis associated with this drug. In India, M/s. Bayer India Ltd., and M/s. Torrent Ahmedabad who were permitted to market Cerivastatin have also withdrawn it from the market. All State Drug Control Authorities have been directed to ensure that Cerivastatin tablets are not marketed anywhere in the country.

Compensation from UNCC

3731. SHRI A.P. ABDULLAKUTTY : SHRI T. GOVINDAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

 (a) whether the Government have received various requests from State Governments individuals regarding extension of time for applying for compensation from UNCC;

(b) If so, the details thereof; and

(c) the action taken/proposed to be taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) The Government have received a request from the Government of Kerala regarding extension of time for applying for compensation from UNCC. Individuals who have failed to apply for compensation also write to us requesting that their claims be accepted.

(c) The Government of India has from time to time taken up this question and as a result of its persistent efforts UNCC extended the last date for acceptance of forms from 1.3.93 to 1.1.94; from 1.1.94 to 1.1.95 and finally up to 1,1.96. The Government of India again took up the question with UNCC in 1996 that persons who had applied on Government of India forms but failed to reapply on UNCC forms should be allowed to submit their compensation applications and UNCC should accept these claims as late claims. UNCC stated that acceptance of forms could not be an open-ended exercise; otherwise, UNCC could not examine and award compensation on the compensation applications submitted to it within the UNCC deadline. We would, however, still consider taking up the question of bona find and genuine claims which could not be filed in time, after UNCC completes the processing of the entire lot of duly registered claims. This is likely to happen after June/July 2003.

Liaison Officers for SC/ST

3732. SHRI KANTILAL BHURIA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether some of the Departments/sub-ordinate and attached Offices, Public Sector and Autonomous Organizations/Corporations under the Ministry of Road Transport and Highways are not nominating Liaison Officers for SCs, STs and OBCs as required under MHA OM No. 16/17/67-Est.(C) dated 10.4.1968 (DoPT) OM No. 36022/5/76 dated 27.5.1976 for ensuring proper compliance of Government instructions in the matters of reservations for SCs, STs and OBCs;

 (b) if so, reasons for the same indicate names of such Offices/Organizations;

(c) if not, indicate total number of Organizations/ Offices under the Ministry of Road Transport and Highways which function as "Administrative Units" dealing with establishment and staff matters under his Ministry; and

(d) total number of Liaison Officers nominated for the above referred purpose as on date?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN (RETD.) B.C. KHANDURI) : (a) and (d) No, Sir. National Highways Authority of India is only one Autonomous Organization under the Ministry of Road Transport and Highways. National Highways Authority of India has a Lialson Officer nominated for SC/ST/OBCs as required under the existing order.

[Translation]

Funds for Rajasthan

3733. SHRI JASWANT SINGH BISHNOI : Will the PRIME MINISTER be pleased to state :

 (a) the amount provided under various heads to the State Government of Rajasthan during the last three years;

(b) whether the utilization certificate of the amount released for the famine relief has been received;

(c) if so, the date on which it was received;

(d) whether the Union Government have allocated additional amount to the State Government; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) Central Assistance provided under various heads to the State Government of Rajasthan during the last three years were as follows

(Rs. crore)

	Central Assistance	1998- 99	1999- 2000	2000- 01
	1	2	3	4
(i)	Normal Central Assistance	504.58	584.25	584.25
(ii)	Assistance for Externally Aided Projects	379.23	554.88	419.93

1	2	3	4
(iii) Basic Minimum Services	140.01	153.05	288.39+
(iv) Slum Development	13.45	14.79	14.79
(v) Border Area Develop- ment Programme	85.52	37.17	29.17
(vi) Tribal Sub-Plan	27.76	2.22	-
(vil) Accelerated Irrigation Benefit Programme	145.00	170.00	104.00
(viii)Special Central Assistance	104.10*	104.76**	20.00

* For expanding water supply and improving quality of water mainly in Western Rajasthan.

**Rs. 50 crore for Primary Education and Rs. 54.76 crore for Indira Gandhi Nahar Project For settlement of colony lands in Indira Gandhi Canal area.

+Rs. 96.40 crore for PMGY (excluding rural roads), Rs. 130.00 crore for rural roads Under PMGY and Rs. 61.99 crore for roads and bridges.

(b) and (c) Utilisation Certificate for the Central share of CRF released during 2000-01 has been received by Ministry of Finance on 26.5.2001.

(d) and (e) An Additional Central Assistance of Rs. 2 crore was sanctioned during 2000-01 for Strengthening of Infrastructure Gaps in Health and Family Welfare Services in the demographically sensitive districts of Dholpur, Jaisalmer, Jalore and Barmer and Rs. 1 crore for Gauseva Aayog.

[English]

SCs/STs in Services

3734. SHRI SHAMSHER SINGH DULLO : Will the PRIME MINISTER be pleased to state :

(a) whether the representation of SCs and STs in
 Class I (Group A) Services stood only at 13.59% (SCs-10.38% & STs-3.21%) and in Class II (Group B) Services
 Only at 14.41% (SCs-11.73% & STs-2.68%) as against

22.5% quota prescribed for them (15% for SCs and 7.5% in respect of STs) as on 1/1/1998 under Central Government;

(b) if so, indicate total number of 'posts' in (i) Class I (Group A) Category and (i) Class II (Group B) category and equivalents thereof under the Ministry of Planning; and

(c) persons belonging to (i) General, (ii) SC, (iii) ST and (iv) OBC categories working against them including their respective percentage to such posts as ascertained in view of instructions as contained under para 5 of DoPT OM No. 36012/2/96-Estt(Res) dated 2nd July 1997?

THE MINISTER OF THE STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) According to the information supplied by the Department of Personnel and Training, representation of SCs and STs as on 01.01.1998 under Central Government in Class I (Group A) Services was 14.24% (SCs -10.18% and STs-3.44%) and in Class II (Group B) Services, it was 15.37% (SCs-12.35% and STs-3.02%).

(b) and (c) The officers working in the Planning Commission (including Programme Evaluation Organisation) at Group "A" and Group "B" levels belong to various services such as IAS, IES, ISS, CSS, etc. The initial appointments/promotions, etc. to these posts are made by their respective Cadre Controlling Departments and the officers join the Planning Commission/Programme Evaluation Organisation on being posted by them.

In respect of the posts which are within the purview of the Planning Commission i.e. the initial appointment/ promotion to which is made by the Planning Commission, the DoPT's guidelines under OM No.36012/2/96-Estt (Res) dated 2nd July 1997 are being followed and the reservation for SCs and STs is per the quota prescribed for them.

[Translation]

Representation of NRIs in Lok Sabha

3735, SHRI THAWAR CHAND GEHLOT : Will the Minister of EXTERNAL AFFAIRS be pleased to state : (a) whether the Question of representation of NRIs in the Lok Sabha is under the consideration of the High level committee on the Indian Diaspora;

(b) If so, the details thereof;

- (c) the composition of the committee; and
- (d) the time by which it is likely to submit its report?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) Yes, Sir. A demand has been made to the High Level Committee on the Indian Diaspora that there should be a representation for NRIs in the Parliament. The Committee has studied in detail all the demands and suggestions it has received.

(c) Dr. L.M. Singhvi, MP (with the rank of Cabinet Minister) is the Chairman of the Committee. Other members of the Committee are: Shri R.I. Bhatia, Member of Parliament and former Minister of the State for External Affairs; Shri J.R. Hiremath, Indian Foreign Service (Retd) and Shri Baleshwar Agrawal, Secretary General, Antar-Rashtriya Sahyog Parishad. Shri J.C. Sharma, Secretary In the Ministry of External Affairs is the Member-Secretary to the Committee.

(d) The Committee will be submitting its final Report before the end of this month.

New Post Offices in Rural Āreas of Uttar Pradesh

3736. SHRI RAMSHAKAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to open branch post offices in rural areas of Uttar Pradesh;

(b) if so, the details thereof;

(c) whether any target has been fixed for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Yes, Sir.

(b) to (d) Target for opening of 45 Extra Departmental

Branch Offices (EDBOs) and 2 Departmental Sub Offices in Uttar Pradesh has been fixed for the year 2001-2002. Opening of Post Offices depends on fulfillment of the prescribed norms including sanction of requisite posts by the Government.

[English]

Budgetary Support to North Eastern Region

3737. SHRI P.R. KYNDIAH : Will the PRIME MINIS-TER be pleased to state :

(a) whether it is a fact that the Central Ministries are expected to spend 10 per cent of their Gross Budgetary support in the North Eastern Region;

(b) if so, the names of the Ministries who have spend 10 per cent of their Gross Budgetary support in the NER as well as the amount; and

(c) the current status of projects sanctioned under Non-Lapsable Central Pool of Resources in the NE and Sikkim?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir. All Union Ministries and Departments are required to spend atleast 10% of their allocations on the schemes for the benefit of the North Eastern Region and Sikkim. Some Union Ministries/Departments have been specifically exempted from the requirement because of location/scheme specific nature of plan provision in the Budget.

(b) In the Budget, provision of 10% for the North East (and Sikkim) is required to be shown as a separate "Head" in the grants of all Departments except those which have been specifically exempted. As per Union Budget 2001-2002 document, most of the Ministries/ Departments have made requisite provision in their grants for the North East and Sikkim during the current financial year. The outcome, for the current financial year, would be reflected in the Revised Estimates for 2001-2002 to be presented alongwith the ensuing budget. (c) Various projects in the North East and Sikkim have been extended support from the Non-lapsable Central Pool of Resources since its operationalisation

during the financial year 1998-99. The current status (as on 16.10.2001) of release of funds from the Central Pool is given in a Statement given in the enclosed statement.

Statement

State-wise/Project-wise release of funds from the Non-lapsable Central Pool of Resources during 1998-99, 1999-2000. 2000-01 and 2001-02 (16.10.2001)

S.No.	Project	Funds Released (Rs. in crores)			
		1998-99	1999-2000	2000-2001	2001-2002
1	2	3	4	5	6
1.	Ranganadi Transmission Line	10.00		-	-
2.	Kathalguri Deomali Transmission Line	-	-	3.00	-
8.	ltanagar Naharlagun Water Supply Project	5.00	1.00	4.59	-
ŀ.	Water Suupply Scheme at Roing Along, Pasighat	-	-	1.50	2.00
5.	Spl. Restoration of Water Supply Facilities at Tezu	-	-	1.00	-
ð.	Flood Control and Anti-erosion works (6 Nos:)	-	7.65		3.65
	Flood Control Schemes (8) Nos.	-	-	10.00	6.35
	North Eastern Regional Instt. of Science & Technology	-	10.00	-	10.00
	Construction of Multipurpose outdoor stadium, Itanagar	-	-	-	-
	Financial Assistance for Completion of 532 incomplete buildings of schools teacher's quarters and hostels	-	-	-	-
	Furniture for 1557 Primary and Middle Schools and 110 hostels	-	-	-	1.63

ARUNACHAL PRADESH
1	2	3	4	5	6
12.	Infrastructural dev. of 275 Community Schools running pre-primary classes in villages	-	-	2.91	-
13.	Hostel building for 110 Primary & Middle Schools	-	-	11.00	-
14.	Rame Krishna Mission School at Along AP	-	-	1.28	-
15.	Maintenance of Foot Tracks and Suspension Bridges	-	1.00	-	-
16.	Heavy Duty Transport Helicopter with accessories	-	-	-	-
17.	Eco-Tourism and Adventure Tourism	-	-	-	-
18.	Rama Krishna Mission Hospital Itanagar	-	-	0.50	-
19.	Sub-transmission & Distribution (3 scheme)	-	-	3.70	-
20.	Electrification of 60 Tribal Villages	-	-	4.48	-
21.	Ramakrishna Mission Residential School, Tirap Dist.		-	-	12.20
22 .	Ramakrishna Sarda Mission Girls School. Khonsa	-	-	-	3.00
	Total	15.00	19.65	43.96	38.83
		ASSA	M		
1.	Srimanta Sankardev Kalakshtra Project	4.85	-	-	-
2.	Diguncherra to Airport Road	0.25	-		_
3.	220KV/DC Kathalgun Tinsukia Line (30KMs.)	2.00	-	1.40	-
4.	Namrup Sub-Station 2x50 MVA. 220/132KV	2.50	-		-
5 .	Tinsukia Sub-Station 2x50	3.00	_	7.00	_

l	2	3	4	5	6
	Minor Irrigation Scheme	11.21	5.00	-	-
•	Flood Control Scheme at different locations of Brahmaputra and Barak Valley (25 Nos.)	5.00	5.00	-	10.00
	Upgradation of Guwahati Medical College	-	8.00	-	-
	Bridging Infrastructure gaps in Forestry Sector	-	10.00	-	-
0.	Road Schemes for N.C. Hill Autonomous Council Halflong	-	5.00	-	-
1.	Installation of one lakh shallow tube wells	-	10.00	45.00	-
2.	New infrastructure for Cotton College	-	3.00	-	-
3.	Sankaradev Nethralaya	-	-	1.00	-
4.	I.I.T. Guwahati	-	34.00	-	-
5.	Tezpur University	-	10.00	-	-
6.	Assam University	-	10.00	-	-
7.	Diphu Campus of Assam University	-	3.00	-	-
8.	Road From Jarighat to Lakhuchhera	-	0.92	-	-
9.	Road from Hatichhera Dudpatil Mudrennamukh	-	0.43	-	-
0.	Centre for Plasma Physics Guwahati		1.51	-	0.93
1.	1250 capacity Auditorium at Guwahati	-	-	-	5.00
2.	Electrification of 20 Tribal Villages of Assam	-	-	0.68	-
23.	Power Sub-transmission & distribution schemes	-	-	10.00	-

1	2	3	4	5	6
24.	Drinking Water Supply Scheme Gossigaon	-	-	1.00	-
25.	Sports Complex/Stadium Kokrajhar BAC	-	-	1.50	-
26.	100 bedded Hospital at Udalguri	-	-	0.85	-
7.	Reminissence Survey of Roads of BRO	-	-	0.03	-
8.	Mini Stadium at Bongaigaon	-	-	0.10	-
9.	15 H.S. Schools. In BAC Area	-	-	0.75	•-
	Total	28.81	105.86	69.31	15.93
		MANIP	UR		
•	Infrastructure facility for National Games	10.00	-	-	-
!.	Leimakhong Heavy Fuel Based Power Project	10.34	86.00	16.00	-
).	Augmentation of Water Supply to Imphal city phase-I (29.5 MLD)	-	5.00	-	5.00
k .	Installation of 2x5 MVA 33KV sub-station at Moreh Town	-	1.00	-	-
5.	Senapati-phalibung road (59 KMs.)	-	5.00	-	-
5.	Construction of 2 classroom school building for 205 schools without buildings	-	0.80	-	-
7.	Extension of 2 class room for 172 State Govt. Secondary School	-	4.30	-	-
3.	Extension of 5 class room for the State Govt. Secondary upgraded Higher Secondary Schools	-	1.07	-	-

	2	3	4	5	6
	University and 60 Affiliated College	-	2.50	-	-
	Basic Minimum Services	-	16.00	-	-
	Sub-transmission and distribution schemes	-	-	2.21	-
	Electrification of Tribal Villages.	-	-	5.64	-
	Total	20.34	121.67	23.85	5.00
		MEGHA	LAYA		
	Greater Shillong Water Supply Scheme, Shilong	3.79	3.00	6.50	-
	NH-51 Widening the formation and strengthening	5.00°	-	-	-
	New Shillong Township project, Mawdingdiang	-	-	-	-
	Construction of Airport at Balijek, Tura	-	-	3.18	-
	Primary School Buildings	-	-	7.20	-
	Upper Primary School Buildings	-	-	4.00	-
	ACA for construction of RK Mission Ashram School Building Teachers Quarters & Students Home at Cherrapunjee	-	-	1.00	-
	Roads & Bridges Proj.	-	-	-	-
	Sub transmission & Distribution schemes	-	-	10.00	-
	Electrification of Tribal Villages	-	-	0.75	-
•	Strengthening of Smit- Mawkynrew-Mawlat- LaityIngkot Road	-	-	-	2.46

	2	3	4	5	6
2.	Strengthening of Baghmara- Maheshkhola Road	-	-	-	0.93
3.	Widening Mawngap- Mairang Road	-	-	-	2.26
١.	Strengthening of Mawshynrut- Nongdaju-Nongchram road	-	-	-	3.66
	Total	8.79	3.00	32.63	9.31
		MIZOR	AM		
	Aizwal Water Supply Scheme (Ph-II)	4.00	20.00	-	10.00
	State Referral Hospital, Aizwal	5.00	10.00	-	10.00
	North Wastern Hill University	-	7.74	-	-
	Mobilisation and Development of Feed & Fodder Project MODAFER	-	1.00	-	1.36
	Integrated Piggery Dev. Proj.	-	1.00	-	2.00
	Estabilishment of fish Seed Farms at Zawinuam Zobawk Lengpui, Phura	-	2.00	-	2.00
	Marketing facilities and marketing of Tung Seeds and Oils of Mizoram in national and abroad	-	0.50	-	-
	Bamboo Processing Industry	-	-	1.00	-
	Greater Champhai Water Supply Scheme	-	5.00	-	2.00
0.	Construction of Market Buildings at Zenabawk, Ramhhim, Chandmari, Bungkawn. Thakthing Vallvkawa, Champai Aizwal and Lunglei	-	-	5.00	-

ł	2	3	4	5	6
1.	Construction of Renovation of school buildings	-	-	10.72	10.00
2.	Allotment of BADP funds for Lai Autonomous District Council	-	-	-	-
3.	ACA for BMS	-	14.91	-	-
I .	Sub-transmission & Distribution (one scheme)	-	-	10.00	-
5.	Electrification of 3 tribal village	-	-	0.34	-
5.	Secondary schools	-	-	-	6.24
7.	BADP works in Lal Autonomous Distt. Council	-	-	-	0.50
	Total	9.00	62.15	27.06	44.10
		NAGAL	AND		
	Likmiro-HEP	11.01	9.00	-	5.00
	Upgradation of Naga Hospital at Kohima	8.00	4.00	-	6.00
	Nagaland University	-	4.03	-	-
•	Construction of school buildings	-	16.12	-	8.07
	Improvement of Science Edn.	-	1.12	-	1.12
•	Computerisation & Computer Edn. In Schools	-	0.81	-	0.81
	Railway qver-bridge at Dimapur	-	3.50	-	-
	Chantongya Longleng road	-	3.00	-	1.00
	Improvement of Dimapur Niyland Road	-	1.50	-	1.00
0.	Construction of Road to Dimapur dist Headquarters at Chumukedima	-	1.00	_	1.00

1	2	3	4	5	6
11.	Construction of Roads in Mon dist.	-	-	-	-
12.	Augmentation of Water Supply at Dimapur	-	-	8.43	2.00
13,	Administrative Training Institute	1.00	-	-	-
14.	Mokokchung-ghare Road in Tuensand dist.	-	-	0.50	-
15.	Sub-trnasmission & Distribution (one sch.)	-	-	6.63	-
16.	Electrification of tribal villages	-	-	0.35	-
17	Construction of roads in mon & Tuensang dist. For détailed Reccee	-	-	-	0.25
18.	Tang Junction-Chenmoho Road in Mon District	-	-	_ ·	1.50
19.	Kiphira-Pungro Road in Tuensang District	-	-	-	1.00
20.	Sowhi Minor Irrigation	-	_ ^	-	1.06
	Total	20.01	44.08	15.91	29.81
		SIKK	IM		
1.	Rural Water Supply	10.00	3.50	-	-
2.	Major Overhauling of 2x6 MW Hydel Generating Station of Lower Lagyap Hydel Project	-	3.00		5.01
3.	Flood control surface drainage anit-erosion work	-	2.50	2.50	-
4.	Anti landslide and anti erosion	-	10.00	-	7.50
5.	Carpeting Standard WBM Road (9 Nos.)	-	5.21	-	-

1	2	3	4	5	6
6.	Construction of New Roads (28 Nos)	-	4.80	-	-
7.	Ropeway from Deorali to Tashiling	-	0.50	5.57	-
8.	Construction of school building	-	-	11.71	-
9.	For affiliated colleges	-	-	2.50	-
10.	Centre for Computer and communication Tech. Polytechnic	-	2.50	-	-
11.	Upgradation of Paljor Stadium	-	-	-	1.50
12.	Sub transmission & distribution (2 scheme)	-	-	1.50	-
13.	Jhora/River Training Works, Lachung	-	-	-	3.00
	Total	10.00	32.01	23.78	17.01
		TRIPU	RA		
1.	Transmission Scheme (12 Nos.)	10.00	5.00	6.85	8.15
2.	New Capital Complex Project	-	10.00	-	-
3.	Dev. of Tripura University	-	2.50	-	3.30
4.	1x21 MW Gas Thermal Project (Ext) at Rokhia(ph-II)	-	5.00	35.00	-
5.	Upgrading of infrastructure. of 100 upper primary schools	-	-	-	1.85
6.	Constn. of 175 primary school bldgs. With provision of furniture	-	-	-	7.25

1	. 2	3	4	5	6
7.	Upgrading of infrastructure	_	-	1.77	-
	of R.K. Mission Vidyalaya				
	Agartala (ph-l)				
8.	Minor Irrigation Works	-	-	4.78	
9 .	Replacement of 49	-	-	5.00	-
	Timber Bridges by				
	Bailey type Steel				
	Bridges in Tribal Areas				
10.	Tribal Dev. Proj.	-	-	5.00	-
11.	Sub transmission &	-	-	7.96	-
	Distribution scheme				
12.	Electrification of Tribal	_	-	0.72	-
	villages				
13.	Improvement and	-	-	-	8.00
	upgradation of Halahali-				
	Ambasa-Dangabari-			•	
	Amarpur-Begfa-Belonia				
	Road (172 Kms.)				
	Total	10.00	22.50	67.08	28.55
	COMMON	TO NORTH EASTE	RN STATES AND	SIKKIM	
1.	Indira Gandhi National	-	8.00	-	-
	Open University				
2.	Hostel for NER	_	1.00	-	-
	students at JNU				

SCs/STs in Services

3.

4.

Creation of EDF for

AIR & Doordarshan

Software Development for

the NER

Total

3738. SHRI C.P. RADHAKRISHNAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the representation of SCs, STs and OBCs has not reached the level of 15%, 7.5% and 27% respectively reserved for them in Indian Postal Service;

5.00

4.46

9.46

-

9.00

(b) if so, reasons for the same;

(c) indicate total number of 'sanctioned posts' in respect of Indian Postal Service (including those posts of Indian Postal Service which are conferred on Officers on promotion to certain grades by this Department);

(d) number of persons belonging to (i) SC, (ii) ST, (iii) OBC and (iv) General categories working against such posts including their respective percentage to such posts as on 2nd July 1997 as ascertaind as per the instructions contained under pare 5 of DoPT OM No. 36012/2/96-Estt (Res) dated 2nd July 1997, and

(e) fresh vacancies occurred during 1997, 1998, 1999, 2000 and 2001 and year-wise number of such vacancies/posts filled by persons from SCs, STs, OBCs and General categories?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) Only Vavancies in Junior Time Scale grade of Indian Postal Service are filled by promotion and outside recruitment where reservation for SCs, STs and OBCs apply. In respect of promotional posts, the stipulated levels of reservations have been achieved. As regards posts for outside recruitment there is shortfall only of one SC and one ST officers.

(b) Such shortfall is due to unforeseen reasons

and is duly provided for by subsequent annual recruitment.

(c) Total number of Sanctioned posts in different grades of Indian Postal Service (including those posts of India Postal Service which are conferred on Officers on promotion to certain grades by this Department) is 468 (Excluding reserves). The number of sanctioned posts in Junior Time Scale grade, where reservation apply, is 67 only.

(d) Number of Officers belonging to (i) SC, (ii) ST, (iii) OBC and General categories working against such posts of Junior Time Scale grade of Indian postal Service including their respective percentage to such posts as on 2nd July 1997 are as follows.

Category of Officers	Number of Officers as on 2.7.97	Percentage to the total
sc	21	33.33%
ST	04	6.35%
OBC	-	-
General	38	60.31%

(e) Number of direct recruitment vacancies occurred during 1997, 1998, 1999, 2000 and 2001 and yearwise number of such vacancies/posts filled by persons from SCs, STs, OBCs and General Categories are as follows.

Year	Total	SC		ST		OBC		Other Categories	
	Vacancies intimated	Intimated	Filled	Intimated	Filled	Intimated	Filled	Intimated	Filled
1997	16	03	03	01	01	04	04	08	08
1998	12	02	02	02	02	02	02	06	06
1999	16	02	02	01	01	05	05	08	08
2000	17	02	02	02	02	04	04	09	09
2001	17	02	02	02	02	04	04	09	09

Burn Operation Theatre

3739. SHRI SHRIPRAKASH JAISWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Operation Theatre of the Burn/ Plastic Surgery Department are not fit and in proper condition for performing operations;

(b) if so, the time by when the condition of the Operation Theatre is in the current shape;

(c) whether the Government propose to get the Operation Theatre inspected by the Competent doctors from other hospitals to evaluate the condition of the Operation Theatre and also instruments and accessories required for operation;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) In so far as Central Government Hospitals viz. Safdarjung Hospital and Dr. RML Hospital are concerned, the operation theatres for Burn Plastic Surgery Department are well equipped and in proper condition to undertake the required operations of burn patients. As far as AIIMS is concerned, it is well equipped and has all the expertise to take up any burn cases in its emergency department as well as in the Indoor Wards. However, the hospital does not have exclusive burn unit/ Department of Plastic Surgery.

- (b) In view of (a) question does not arise.
- (c) There is no such proposal.
- (d) and (e) Do not arise.

Commercial Projects by Antrix Corporation

3740. SHRI SURESH KURUP : Will the PRIME MINISTER be pleased to state :

(a) whether the Antrix Coporation has negotiated commercial projects on behalf of the ISRO;

(b) if so, the total value of the projects worl and the schedules for their implementation;

(c) the details of marketing tie up which Antrix has entered into with Raythoon Space Incorporated alongwith revenue sharing terms; and

(d) the manner in which the revenue sharing workout in absolute terms for the contracts implemented/ pending, if any?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) Yes, Sir.

(b) The total value of the on-going Projects for the current financial year as on date is Rs. 8170 lakhs (approximately). The schedules for their implementation varies between 6 – 24 months.

(c) Antrix has not entered into any contract with Raythoon Space Incorporated.

(d) Dose not arise.

Crude Oil Tankers

3741. SHRI G, PUTTA SWAMY GOWDA : Will the Minister of SHIPPING be pleased to state :

(a) whether the Government propose to acquire large crude oil tankers;

(b) if so, the details thereof;

(c) the total number of crude oil tankers and their capacity available with the Shipping Corporation of India at present; and

(d) the date on which crude oil tankers were purcharsed by the Shipping Corporation of India last time?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK) : (a) and (b) The Government has not proposed to acquire large Crude Oil Tankers, however, the proposal of Shipping Corporation of India (SCI) to acquire two large range Crude Oil Tankers of 140,000 DWT each has been approved by the Government on 27.11.2001.

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(c) Presently SCI has a fleet of 27 Crude Oil Tankers of 22.93 lakhs Dead Weight Tonnage (DWT) comprising of Large Range I size, 10 Large Range II size, 2 Medium Range Size and 4 Suezmax Tankers.

(d) The Shipping Corporation of India had placed orders in June, 2000 for the construction of 4 Aframax Crude Oil Tankers of 110,000 DWT each, and the last time a Crude Oil Tanker was added to SCI[®]s fleet was on 12th May, 1999.

AIDS Problems

3742. SHRI DALPAT SINGH PARSTE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether 16th International Congress (Melbourne) on AIDS in Asia and the Pacific, experts expressed serious concern over the emerging problem;

(b) if so, details thereof alongwith the agenda discussed; and

(c) precautionary measures suggested in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) Yes, Sir.

(b) The theme of the Congress was "Breaking through Barriers" those "barriers which inhibit effective community action, those which prevent effective care, support and prevention and those which prevent the mobilization of adequate resources."

The Congress had a number of theme sessions on treatment, care and prevention with a special focus on socio economic determents, gender and sexuality and vulnerable groups. Skill building workshops were held specially for NGOs and representatives from the effected communities. An exhibition was held along with various sessions in which a number of organisations participated.

UNAIDS, DFID and USAID sponsored participants in the 6th ICAAP which included Health Ministers of the State Governments, Members of Parliament, Health Secretaries and Programme Managers from NACO and SACS, NGOs and medical experts. NACO also put up a stall at the exhibition.

(c) There were no specific precautionary measures suggested by the Congress. However, a youth forum declaration was made which affirm the rights of young people to adequate and accessible information, services and support around issues of reproductive and sexual health.

POWs

3743. SHRI SUNDER LAL TIWARI : SHRI SATYAVRAT CHATURVEDI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Prisoners of war are lodged in Sindh forts in Pakistan as reported in the Dainik Jagran dated October 2, 2001; and

(b) If so, the facts thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH): (a) and (b) There are 54 Indian POWs believed to be in the custody of Pakistan. While Government have been consistently taking up the issue of their release and repatriation, the Government of Pakistan has never acknowledged the presence of any POW in its custody.

Panchayat Sanchar Seva Yojana

3744. SHRI BHARTRUHARI MAHTAB Will the Minister of COMMUNICATIONS be pleased to state :

 (a) whether Panchayat Sanchar Seva Yojana is not giving desired result in rural areas;

(b) if so, the reason therefor;

 (c) the number of villages covered under this Yojana in Orissa;

(d) the number of villages yet to be covered by this Yojana?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b)

Panchayat Sanchar Sewa Yojana is giving desired result in rural areas.

(c) and (d) 179 villages have been already covered by this Yojana in Orissa. Out of the target of 35 for the current financial year, 15 Panchayat Sanchar Seva Kendras have already been opened.

Maoists' Violence in Nepal

3745. SHRI G. PUTTA SWAMY GOWDA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Maoists' violence has erupted in Nepal;

(b) if so, whether it is a fact that a number of Indians have been assaulted and their property have been damaged in the violence;

(c) if so, the details thereof; and

(d) the action taken by the Union Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) to (d) Consequent to the unilateral withdrawal from dialogue by Maoists and subsequent widespread violence resorted to by them in Nepal since November 23, Government of Nepal has initiated a number of steps including the declaration of a nationwide emergency and issuance of the Terrorism and Disruptive Activities Control and Punishment Ordinance on November 26 to restore normalcy and order in the country. Security personnel, including the Royal Nepalese Army, have launched operations against the Maoists.

Abductions, extortion and intimidation of members of the business community in Nepal, including those of Indian origin, have been resorted to in the past by Maoists in Nepal. However, targeting of any specific group or community, including Indians, has not come to our notice.

The Governments of both countries are in touch with each other in this regard and Government of India has also extended its support to Government of Napal for the steps taken by it to maintain peace and security in the country.

Post Reserved for Disabled/ Physically Handicapped

3746. SHRI AMAR ROY PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of posts reserved for disabled/ physically handicapped persons in his Ministry and Departments under his Ministry, during the last three years, year-wise/post-wise/category-wise;

(b) the number of posts for disabled/physically handicapped persons lying vacant as on 31.10.2001, year-wise/post-wise/category-wise;

(c) the number of disabled/physically handicapped persons given employment on such posts, year-wise/ postwise/category-wise; and

(d) by when these are likely to be filled up?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) to (d) The requisite information is being collected and shall be laid on the Table of the House.

SC/ST in Services

3747. DR. MANDA JAGANNATH : Will the Minister of INFORMATION TECHNOLOGY be pleased to state :

(a) whether the representation of SCs and STs in Class I (Group A) Services stood only at 10.68% (SCs-08.41% and STs-2.27%) and in Class II (Group B) Services only at 13.20% (SCs-09.68% and STs-3.52%) as against 22.5% quota prescribed for them (15% for SCs and 7.5% for STs as on 1/1/1996 under Central Public Sector Enterprises;

(b) if so, total number of 'posts' in (I) Class I (Group A) Category and (ii) Class II (Group B) and equivalents thereof under all (1) Public Sector Undertakings/Enterprises, (2) Statutory Organisations/Corporations, (3) Autonomous Organisations, attached and Subordinate Offices under Information Technology Ministry; and

(c) number of persons belonging to (i) General, (ii) SC, (iii) ST and (iv) OBCs working against such posts and their respective percentages to such total posts as

identified as per instructions under para 5 of DOPT OM No. 36012/96-Estt: (Res) dated 2nd July 1997?

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN) : (a) to (c) The information is being collected with respect to Ministry of Information Technology (MIT) and will be laid on the Table of the Lok Sabha.

Merger of NICD to Other Organisation

3748. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

 (a) whether the Government propose to spin off some activities of National Institute on Communicable Diseases (NICD) to other organizations;

(b) If so, whether NICD is notable to meet its objectives;

(c) if so, the details thereof;

(d) whether the Government propose to merge NICD with other organisation; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : (a) No, Sir.

(b) and (c) Do not arise

(d) No, Sir.

(e) Does not arise.

Telephone Directories

3749. SHRI VINAY KUMAR SORAKE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telecom authorities bring out telephone directories annually for free distribution;

(b) if so, the details thereof;

(C) whether more than two-thirds of metro telephone districts and circles do not bring out directories annually: (d) If not, the reasons theretor,

(e) whether apart from causing inconvenience to subscribers the non-publication of directories also resulted in the loss of potential revenue by way of royalty;

(f) if so, the details thereof;

(g) whether printers in 16 districts have not paid royalty of more than Rs. 2.23 crores (during 1998-99) and whether the concerned circles have since made recoverles; and

(h) If so, whether the recoveries have since been made, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) to (h) The information is being collected and will be laid on the Table of the House.

Voluntary Retirement

3750. SHRI AMAR ROY PRADHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

 (a) the category-wise/post-wise number of officials of his Ministry, who sought voluntary retirement during each of the last 3 years;

(b) the benefits given to such officials;

(c) the number of applications from officials pending for such retirement as on date;

(d) whether such retirements have in any way affected smooth functioning of his Ministry;

(e) If so, the extent thereof; and

(f) the manner in which the Government propose to make arrangements to fill up all such vacancies?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) The requisite information is placed in the enclosed statement.

(b) The benefits given to such officials include (i) pension; (ii) gratuly; (iii) leave encashment up to a maximum of 300 days and (iv) commutation of pension up to a maximum of 40% of pension for a period of 10 years.

(c) 09 (Nine).

Statement

- (d) No, Sir.
- (e) Does not arise.

(f) All such vacancies will be filled up in accordance with the relevant recruitment rules and procedure.

		Statement			
Concerned Personnel Sections	Category-wise/ Postwise	1998-99	1999-2000	2000-2001	Total
PA-I	(i) Secretaries	Nil	1	Nil	1
	(il) Joint Secretaries	Nil	Nil	Nil	-
PA-II	(i) Deputy Secretaries	Nil	1	1	2
	(ii) Under Secretaries	1	Nil	Nil	1
PB Section	(i) Section Officers	Nil	Nil	3	3
	(il) Private Secretaries	1	1	2	4
	(iii) Personal Assistants	Nil	2	Nil	2
PC Section	Assistants	3	1	Nil	4
PD Section	UDCs/LDCs	Nil	Nil	Nil	-
PE Section	Peons	Nil	Nil	1	1
PF Section	(i) Technical Assistant	1	Nil	Nil	1
	(II) Lascar (Group 'D' official)	Nil	1	Nil	1
PG Section	Clerk	Nil	Nil	1	1
Grand Total		6	7	8	21

Liberalisation of Telecom Sector

3751. SHRI BAHADUR SINGH : DR. PRASANNA KUMAR PATASANI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the government have any proposal for the liberalisation of telecom sector; and

(b) If so, the details of the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR) : (a) and (b) Availability of affordable and effective communications for the citizens is at the core of the ivision and goal of New Telecom Policy, 1999 (NTP-99). NTP-99 also envisages transforming, in a time bound manner, the telecommunication Sector to a greater competitive environment in both urban and rural areas providing equal opportunities and level playing fields for all players. All the telecom services within the country namely, Basic, Cellular Mobile, Radio Paging, Internet, Very small Aperture Terminal (VSAT). Voice Mail, National Long Distance (NLD), Global Mobile Personal Communication Service, Public Mobile Radio Trunking Service (PMRTS) etc. have been opened up for private participation.

INDO-US Ties

3752. SHRI VIRENDRA KUMAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have a proposal for the expansion of Indo-US cooperation in the field of space; and

(b) if so, the details of the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) and (b) Yes, Sir. Preliminary exchange of information has taken place on possible areas of interest.

[Translation]

National Satellite Museum

3753. SHRI RAJO SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are contemplating to set up a National Satellite Museum;

(b) if so, whether the State of Bihar has been selected for this purpose and the time by which it is likely to be set up; and

(c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) No, Sir. (b) and (c) Do not arise.

[English]

Voluntary Retirement

3754. SHRI BRAHMA NAND MANDAL Will the PRIME MINISTER be pleased to state :

 (a) the category-wise/post-wise number of officials of his Ministry who sought voluntary retirement during each of the last three years;

(b) the benefits given to such officials;

(c) the number of applications from officials pending for such retirement as on date;

(d) whether such retirements have in any way affected smooth functioning of his Ministry;

(e) if so, the extent thereof; and

(f) the manner in which the Government propose to make arrangements to fill up all such vacancies?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : (a) to (t) Information is being collected and will be laid on the Table of the House.

[Translation]

Voluntary Organisation for AIDS

3755. SHRI CHANDRAKANT KHAIRE Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of Voluntary Organisations of Maharashtra included in the AIDS control Programme;

(b) the details of works done by them;

 (c) the State-wise number of AIDS patients in India: and (d) the State-wise numbers of AIDS patients died during the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE

(DR. C.P. THAKUR) : (a) to (c) Statement enclosed

(d) Figures of AIDS deaths are not available State-wise.

Statement

The following NGOs are working in the state of Maharashtra

MAHARASHTRÁ

SI.N	No. Name of NGO	District	Target Group
1	2	3	4
1.	John Paul Sium Development Project	Pune	AIDS intervention for truck drivers, cleaners
2.	Rachna Society for Social Reconstruction	Pune	AIDS intervention for truck drivers, cleaners
3.	Manas Vyasən Mukti Kendra, Anusaya Shikshan Prasarak Mandal, Nasik	Nasik	AIDS intervention for truck drivers, cleaners
4.	Pimpri Chinchwad Mahanagar Palika, Pune	Pune	AIDS intervention for truck drivers, cleaners (Akurdi to Nigdi)
5.	Pimpri Chinchwad Mahanagar Palika, Pune	Pune	AIDS intervention for truck drivers, cleaners (Moshi to Nashik Phatak)
6 .	Shriram Ahirrao Memorial Trust	Dhule – Nasik	Intervention project for truck drivers
7.	Indian Red Cross Soiety, Nagpur	Nagpur	Intervention project for truck drivers
8.	We Need You, New Bombay	New Bombay	Intervention with Truck Drivers
9.	Nagari Seva Prabhodini	APMC Market, Vashi, New Mumbai	Intervention with Truck Drivers
10.	Shri Chamundadevi Tech. & Medical Charitable Trust, Jalgaon	Jalgaon	Intervention with Truck Drivers
11.	Kayakalp, Pune	Pune	AIDS intervention programme for CSW
12.	Akhil Budhwar Peth Devdasi Sanstha	Pune	AIDS intervention programme for CSW
13.	Manavya, Pune	Pune	AIDS intervention programme for CSW
14.	Vanchit Vikas	Pune	AIDS intervention programme for CSW
15.	Civil Hospital, Thane	Thane	AIDS intervention project for CSW
16.	Muslim Samaj Prabodhan Vikas Va Samajik Karya Santha, Kolhapur	Kolhapur	AIDS intervention project for CSW

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1	2	3	4
17.	Indian Red Cross Society, Nagpur	Nagpur	Counseling and Intervention project for CSW
18.	Humsafar Trust, Mumbai	At five sites viz. Pune, Nagpur, K'pur, Sangli and Thane	Intervention with MSM
19.	Support	Thane	Crisis centre for girls
20.	John-Paul Slum Development Project	Pune	Truck Drivers
21.	Rachna Society for Jonal Reconstruction	Pune	Truck Drivers
22.	Manas Vyasan Mukti Kendra, Anusaya Skikshan Prasarak Mandal	Nasik	T:uck Drivers
23.	Shriram Ahirrao Memorial Trust	Dhule-Nasik	Truck Drivers
		MUMBAI	

SI.N	No. Name of NGO	District	Target Group
1	2	3	4
1.	The Humsafar Trust: Old BMC Building, 2nd floor, Nehru Road, Vakola, Santacruz (E), Mumbai-55	Andheri, Bandra, Kuria, Colaba & Gateway of India Matunga Garden	MSM Gay
2.	Maharashtra Network for Positive People (MNP+): 3rd Floor, BMC Eye Hospital, Dontanki, Maulana Saukat Alik Road, Mumbai-8	Mumbai	PLWHA
•	Swayam Siddha Sangathana (SSS): 1-A Nirmala Nivas, Vittal Chavan Marg, Parel, Mumbai-12	Parel, Mumbai	PLWHA
•	APANALYA: Jaiphal Wadi, New Armed Police Colony, Behind Build No. 7, Tardeo, Mumbai-36	Shivaji Nagar, Govandi, Chikuwadi, Mankhurd	PLWHA
	Committed Community Development Trust (CCDT): 8, Pali Chimbai Municipal School, Ground Floor, St. Joseph Road, Chimbai, Bandra, Mumbai-50	Mumbai	PLWHA
	Prafula: St. Dominic Savio School Campus, Mahakali caves Road, Sher E-Punjab, Andheri (E), Mumbai-93	Andheri (W) Boriwali (W)	CSW's (Floating Population)

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Written Answers

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1	2	3	4	
7.	AIDS STD and Health Action (ASHA): Public Health Deptt. of Mumbai Municipal Corporation, 2nd Floor BMC Eye Hospital Dontaki Maulana Saukat Alik Road, Mumbai-400001	Kamathipura & Khetwadi	CSWs	
8.	Tara Memorial Snastha: Badiapur Village, Shantalai General Hospital Ta: Ambemath, Dist. Thane	Ghatkopar (West) Red Light Area	CSWs	
9.	Shape up India: 5 Harsh Apartment Center Complex Khopal, Thane (West)	Sonapur Bhandup	CSWs	
10.	The Family Planning and Medical AIDS Trust: Indian Mercantile Mansion, 3rd floor, Opp. C.J. Hall & Regal Cinema, Madam Cama Road, Fort, Mumbai-400 001.	South Bombay	CSWs	
11.	Population Services International (PSI) : 148/151, Cusondas Natha Trust Building, Raja Ram Mohan Roy Road, Mumbai-4	Girgaon Khetwadi	Eunuchs	
12.	DAI Welfare Society : Room No. 1 Shantaba Chawl, Upper Custom Road, Trombay, Mumbai-88	Trombay, Greater Mumbai	Truckers	
13.	Rashtra Swasthya Prabodhini : 255/15, Sankalp, Sec-2, Probhadhankar, Thakre Nagar, Charkop, Kandivali (W), Mumbai	Dahisar Check Naka	Truckers	
14.	Vijay Kridya Mandal (Signal Project) : Sai Hill, T.P. Road, Bhandup (W), Mumbai 400078	L.B.S. Marg Check Naka, Mulund	Truckers	
15.	Population Services International (PSI) : 149/151, Cursondas Natha Trust Building, Raja Ram Mohan Roy Road, Mumbai-4	Entire Cotton Green upto Wadala and Dockyard	Truckers	
16.	Nagari Seva Prabodhini: c/o Maharashtra State Government Employees, Confederation M-6, Mantralaya, Mumbai-600032	Eastern Express Highway, Mulund Check Naka	Truckers	
17.	Jagruti Kendra (Extension) Centre, C/o St. Jude's Church, Jerimeri, Mohali Village, M.V. Road, Mumbai-400072	Zerimeri, Kurla	Migrant Labourers	
18.	Nagari Seva Prabodhini : C/o Maharashtra State Government Employees, Confederation, M/6, Mantralaya, Mumbai-32	Mumbai	Migrant Labourers	

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1	2	3	4
19.	Society Undertaking Poor People's Onus for Rehabilitation (SUPPORT) :	CST, Grant Road, Dadar, Mahim, Matunga upto lower parel	Street Children
20.	Shelter Don Bosco : St. Joseph High School, Wadala (West), Mumbai-400 031	South Mumbai, Dadar, Bandra, Mahim, Andheri	Street Children
21.	Tara Memorial Sanstha: Badlapur Village, Shantatai General Hospital Tal: Ambernath, Dit. Thane.	Red light area Ghatkopar (W)	STI Mobile Van
22.	Population Services International (PSI): 149/151, Cursondas Natha Trust Building, Raja Ram Mohan Roy Road, Mumbai-4	Entire Cotton Green upto Wadala and dockyard	STI Mobile Van
2 3 .	Rotary Club of Bombay North West : M & L Rotary Service Centre, Next to IBP petrol pump, near New Era Cinema, S.V. Road, Malad (W), Mumbai.	STI Mobile Van at Dahisar Check Naka	STI Mobile Van

NATIONAL AIDS CONTROL PROGRAMME, INDIA AIDS CASES IN INDIA (Reported to NACO) (As on 30th November, 2001)

S.No	State/UT	AIDS Cases
1	2	3
1.	Andhra Pradesh	1225
2 .	Assam	125
3.	Arunachal Pradesh	0
4.	A & N Islands	17
5.	Bihar	89
6.	Chandigarh (UT)	415
7.	Delhi	641
8.	Daman & Diu	1
9.	Dadra & Nagar Haveli	0
10.	Goa	59
11.	Gujarat	1168

1	2	3
12.	Haryana	189
13.	Himachal Pradesh	91
14.	Jammu & Kashmir	2
15.	Karnataka	1174
16.	Kerala	267
17.	Lakshadweep	0
18.	Madhya Pradesh	749
19.	Maharashtra	6321
20.	Orissa	82
21.	Nagaland	207
22.	Manipur	1033
23.	Mizoram	20
24.	Meghalaya	8
5.	Pondichery	141
6 .	Punjab	135

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1	2	3	1	2	3
27.	Rajasthan	348	31.	Uttar Pradesh	427
28.	Sikkim	4	32.	West Bengal	725
9.	Tamilnadu	14265	33.	A, bad Mun. Corp.	189
0.	Tripura	0		Total	30117

Statement indicating state-wise number of deaths due to AIDS during the last five years

S.No.	State/UT	1996	1997	1998	1999	2000
1	2	3	4	5	6	7
1.	Andhra Pradesh	4		6	-	-
2.	Assam	-	-	1	-	1
3.	Arunachal Pradesh	-	-	-	-	-
4.	A & N Islands	-	-	-	- ·	7
5.	Bihar	40	-	12	5	7
6.	Chandigarh	-	-	-	-	13
7.	Punjab	8	5	4	-	-
8.	Delhi	-	-	-	-	24
9.	Daman & Diu	-	-	-	-	-
10.	Dadra & Nagar Haveli	-	3	1	2	-
11.	Goa	-	-	4	-	3
12.	Gujarat	-	-	-	12	-
13.	Haryana	-	1	-	-	5
14.	Himachal Pradesh	-	29	34	6	-
15.	Jammu & Kashmir	-	13	4	-	-
16.	Karnataka	7	17	12	20	19
17.	Kerala	31	110	82	13	-
18.	Lakshadweep	39	71	_	4	_

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1	2	3	4	5	6	7
19.	Madhya Pradesh	-	_		_	50
20.	Maharashtra	-	_	-	-	57
21.	Manipur	4	7	-	2	17
22.	Mizoram	_	2	-	_	7
23 .	Meghalaya	-	18	4	1	_
24 .	Nagaland	1	-	1	12	25
25 .	Orissa	_	-	-	-	_
26.	Pondicherry	40	_	18	71	-
27 .	Rajasthan	-	-	-	-	
28.	Sikkim	-	24	-	1	_
29.	Tamilnadu	-	-	2	_	119
30.	Tripura	-	-	-	-	-
31.	Uttar Pradesh	-	-	-	-	4
32.	West Bengal	-	-	-	-	-
	Total	174	300	185	149	358

MR. SPEAKER: The House stands adjourned to meet again at 12.00 hours.

11.02 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

[English]

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

[MR. DEPUTY SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

(Interruptions)

MR. DEPUTY-SPEAKER: Now, papers to be laid. Dr. C.P. Thakur;

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR) : I beg to lay on the table-

- 1 (i) A copy of the Annual Report (Hindi and English versions) of the International Institution for Population Sciences, Mumbai, for the year 2000-2001, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the

working of the International Institute for Population Sciences, Mumbai, for the year 2000-2001.

[Placed in Library. See No. LT. 4696/2001]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 1998-99.
 - A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Central Council for Research in Homoeopathy, New Delhi, for the year 1998-99, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 1998-99.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 4697/2001]

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI) : Sir, I beg to lay on the table-

 A copy of the Central Motor Vehicles (7th Amendment) Rules, 2001 (Hindi and English versions) published in Notification No. G.S.R. 853(E) in Gazette of India dated the 19th November, 2001 under sub-section (4) of section 212 of the Motor Vehicles Act, 1998 together with an explanatory memorandum.

[Placed in Library. See No. LT. 4698/2001]

(2) A copy of the Notification No. 1138(E) (Hindi and English versions) published in Gazette of India dated the 19th November, 2001 notifying the levied and paid fees on mechanical vehicles for the use of permanent bridge across. Shakti Nallah on National Highway No. 6 under section 10 of the National Highway Act, 1956.

[Placed in Library. See No. LT. 4699/2001]

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE) : Sir, I beg to lay on the table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Electronic Service and Training Centre, Nainital, for the year 2000-2001, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Electronics Service and Training Centre, Nainital for the year 2000-2001.

[Placed in Library. See No. LT. 4700/2001]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar for the year 2000-2001, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Hand Tools, Jalandhar for the year 2000 2001.

[Placed in Library. See No. LT. 4701/2001]

 (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute, Chennai, for the year 2000-2001 along with Audited Accounts. (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Footwear Training Institute, Chennai, for the year 2000-2001.

[Placed in Library. See No. LT. 4702/2001]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 2000-2001 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2000-2001.

[Placed in Library. See No. LT. 4703/2001]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Footwear Training Institute, Agra, for the year 2000-2001, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Footwear Training Institute, Agra, for the year 2000-2001.

[Placed in Library. See No. LT. 4704/2001]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 2000-2001, along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Construction Industry Development Council, New Delhi, for the year 2000-2001.

[Placed in Library. See No. LT. 4705/2001]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Design of Electrical Measuring Instruments, Mumbai, for he year 2000-2001; along with Audited Accounts.
 - (II) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Design of Electrical Measuring Instruments, Mumbal, for the year 2000-2001.

[Placed in Library. See No. LT. 4706/2001]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbal, for the year 2000-2001, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2000-2001.

[Placed in Library. See No. LT. 4707/2001]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2000-2001, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, kolkata, for the year 2000-2001.

[Placed in Library. See No. LT. 4708/2001]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2000-2001, along with Audited Accounts.
 - (ii) Statement regarding Review (Hind) and English versions) by the Government of

the working of the Tata Memorial Centre, Mumbai, for the year 2000-2001.

[Placed in Library. See No. LT. 4709/2001]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Plasma Research, Gandhinagar, for the year 2000-2001, along with the Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Plasma Research, Gandhinagar, for the year 2000-2001.

[Placed in Library. See No. LT. 4710/2001]

- (12) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of Indian Rare Earths Limited, Mumbai, for the year 2000-2001.
 - (ii) Annual Report of the Indian Rare Earths Limited, Mumbai, for the year 2000-2001, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT. 4711/2001]

- (b) (i) Review by the Government of the working of Electronics Corporation of India Limited, Hyderabad, for the year 2000-2001.
 - (ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 2000-2001, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT. 4712/2001]

- (c) (i) Review by the Government of the working of Uranium Corporation of India limited, Jaduguda, for the year 2000-2001.
 - (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2000-2001, along with Audited Accounts and comments of the Controller and Auditor General thereon.

[Placed in Library. See No. LT. 4713/2001]

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SHRIPAD YASSO NAIK): Sir, I beg to lay on the table:-

- A copy each of the following Notification (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-
 - (i) The Tariff Authority for Major Ports (Provident Fund) Regulations, 2001 published in Notification No. G-27038/1/98-TAMP in Gazette of India dated the 8th August, 2001.
 - (ii) The Tariff Authority for Major Ports (Medical Examination) Regulations, 2001 published in Notification No. A-17011/1/ 98-TAMP in Gazette of India dated 31st August, 2001.

[Placed in Library. See No. LT. 4714/2001]

(2) A copy of the Lighthouse Accounting and Financial Powers (Amendment) Rules, 2001 (Hindi and English versions) published in Notification No. G.S.R. 870(E) in Gazette of India dated the 28th November, 2001 under sub-section 21 of the Lighthouse Act, 1927.

[Placed in Library. See No. LT. 4715/2001]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:- 333

- (a) (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2000-2001.
 - (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2000-2001, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT. 4716/2001]

- (b) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2000-2001.
 - (ii) Annual Report of the shipping Corporation of India Limited, Mumbai, for the year 2000-2001, along with the Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT. 4717/2001]

- (c) (i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2000-2001.
 - (ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2000-2001, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT. 4718/2001]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organization (Navik Bhavishya Nidhi), Mumbal, for the year 2000-2001, along with Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of working of the Seamen's Provident Fund Organisation (Navik Bhavishya Nidhi), for the year 2000-2001.

[Placed in Library. See No. LT. 4719/2001]

- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2000-2001, along with Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2000-2001.

[Placed in Library. See No. LT. 4720/2001]

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, for the year 2000-2001, along with Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pradip Port Trust, for the year 2000-2001.

[Placed in Library. See No. LT. 4721/2001]

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, for the year 2000-2001, along with Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, for the year 2000-2001.

[Placed in Library. See No. LT. 4722/2001]

12.01 hrs.

COMMITTEE OF PRIVATE MEMBERS BILLS AND RESOLUTIONS

Twenty-Second Report

[Translation]

SHRI PRAHLAD SINGH PATEL (Balaghat) : I beg to present the Twenty-Second Report (Hindi and English version) of the committee on Private Members Bill and Resolutions. . .(Interruptions)

12.01¼ hrs.

ESTIMATES COMMITTEE

Seventh Report

[English]

SHRI SANAT KUMAR MANDAL (Joynagar) : Sir, I beg to present the Seventh Report (Hindi and English versions) of the Estimates Committee on action taken by Government on the recommendations contained in the Fourth Report (Thirteenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs-Banking Division)-Role Public Sector Banks in Self Employment Schemes including PMRY. . .(Interruptions)

12.01½ hrs.

STANDING COMMITTEE ON HOME AFFAIRS

Eighty-first and Eightysecond Reports

[English]

SHRI ANADI SAHU (Berhampur, Orissa): Sir, I beg to lay on the Table a copy of the Eighty-first and Eighty-second Reports (Hindi and English versions) of the Standing Committee on Home Affairs on the Lotterles (Prohibition) Bill, 1999 and North-Eastern Council (Amendment) Bill, 1998, respectively. . . (Interruptions)

12.01¼ hrs.

STANDING COMMITTEE ON HOME AFFAIRS

Evidence

[English]

SHRI ANADI SAHU (Berhampur, Orissa): Sir, I beg to lay on the Table a copy of the Evidence tendered before the Standing Committee on Home Affairs on the Lotteries (Prohibition) Bill, 1999 and North-Eastern Council (Amendment) Bill, 1998, respectively. . . (Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 2.30 p.m.

12.02 hrs.

The Lok Sabha then adjourned till thirty minutes past Fourteen of the Clock.

14.30 hrs.

The Lok Sabha re-assembled at thirty minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

(Interruptions)

MR. DEPUTY-SPEAKER : In the morning today. item No. 10 in the Agena Paper was left out. Shri Anil Basu.

(Interruptions)

14.30½ hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Fifty Fourth Report

SHRI ANIL BASU (Arambagh): Sir, I beg to lay on the table a copy of the Fifty-fourth Report (Hindi and English versions) of the Standing Committee on Transport and Tourism on the Functioning of Border Roads Organisation. . . . (Interruptions)

MR. DEPUTY-SPEAKER: The House now stands adjourned to meet again tomorrow at 11 a.m.

14.31 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 13, 2001/ Agrahayana 22, 1923 (Saka). PLS. 40. XXI. 17/2001 570

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